

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI -5

(DESTRUCTION OF RECORD RULES, 1990)

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Bdu
09/07/2015
SECTION OFFICER (JUDL.)

9.7.2015

FROM NO. 4
(See Rule 42)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

ORDERSHEET

1. Original Application No: 79 /2009

2. Mise Petition No _____

3. Contempt Petition No _____

4. Review Application No _____

Applicant(s) Smt. Noremai Bordoloi

Respondent(s) C. O.I. Dops

Advocate for the Applicant(s): Mr. A. Khalique
Mr. Z. Khalid.

Advocate for the Respondant(s): 6

C.G.S.C.

Notes of the Registry	Date	Order of the Tribunal
1. Application is in form is filed in Rs. 10/- dep. No. 69F 351227, 69F 351228 No. 69E 9997186 Dated 29/4/09 29/4/09 L.R. Registar 29/4/09	07.05.2009	1. Heard Mr. A. Khalique, learned counsel appearing for the Applicant and Mr. Kangkan Das, learned Addl. Standing counsel appearing for the Union of India (to whom a copy of this O.A. has already been supplied) and perused the materials placed on record. 2. Issue notice to the Respondents requiring them to file their written statement by 25 th June 2009. 3. Pendency of this case shall not stand in the way of the Respondents to consider the case of the Applicant to be taken to Grade-D Establishment of Postal Department. 4. Send copies of this order to the Applicant and to the Respondents (along with notices) and free copies of this order be supplied to the learned counsel appearing for both the parties.
29/4/09 3. Copies of Application with envelope received for issue notice to the Respondents. A copy of the Application served up the S.D. CGSC. 29/4/09		
Opposite page 29/4/09 13/5/09	1m	M.R. Mohanty Vice-Chairman

Copies of notices along with order dated 7/5/09 send to D/Sec. for issuing to respondents, by regd. A/D post.

Free copies of this order handed over to applicant and counsel for both the parties.

M.No. 2449 nkm

Class 12/5/09. D/No. 2450
D/ 2452
D/ 18-5-2009

06.08.2009

None appears for either of the parties. No written statement has yet been filed by the Respondents.

Call on 06.08.2009 awaiting written statement from the Respondents.

Send copies of this order to the Respondents in the address given in the Original Application.


(M.R. Mohanty)
Vice-Chairman

Notice copies duly served on R. 1, 2, 3

27.5.09

/lm/

Notice duly served on R. No. 1, 2, & 3

24.6.09

No. W/S filed.

29/6/09

Copies of order dated 25/6/09 sent to D/section for issuing to the all Recpnts by post.

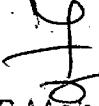
D/No. 3645 to 3647

Dated 30.6.09

09.09.2009 Written statement is undertaken to be filed in course of the day. That should be done only after serving a copy of the written statement on Mr.A.Khalique, learned counsel for the Applicant.

Call this matter on 09.10.2009 awaiting rejoinder from the Applicant.


(M.K. Chaturvedi)
Member (A)


(M.R. Mohanty)
Vice-Chairman

From
29/6/09

No W/S filed.

5.8.09

No W/S filed.



10.9.09

N/S filed by the
Respondents in the
Court on 9.9.09.
Copy served.

8/10/09

No rejoinder
billed.

15.10.09

K. Das

Send copy of this
order to the Applicant
and Respondents in the
address given in O.A.

15.10.09

Copies of order dt. 6/10/2009
sent to D/Sec. Doz. issuing
to the applicant and the
respondents by post.

D/No - 1150-53

Copy D/ 12/10/09.
12/10/09.

No rejoinder
billed.

7/12/09

O.A.79 of 2009

06.10.2009

In this case written statement has
already been filed by the Respondents.
Subject to legal pleas to be examined at
the time of final hearing, this case is
admitted and set for hearing on
08.12.2009.

Send copies of this order to the
Applicant and the Respondents, in the
address given in the O.A., Applicant
shall remain free to file rejoinder well
before the date fixed.

Call this matter on 08.12.2009 for
hearing.


(M.R. Mohanty)
Vice-Chairman

8.12.09

Applicant claims compassionate
appointment based on order dated 11.11.09
whereby on the recommendation of Circle
Selection Committee, Chief Postmaster
General, Assam Circle had approved her case
for such appointment under relaxation of
normal recruitment rules. In the selection list for
PA/SA/Postman/Mail Guard dated 22.11.1999
her name appears at Sl.No.1 under Group D
cadre. Ultimately she was appointed as "GDS"
vide order dated 30.10.2008.

The contention raised by the
Respondents is that there was no vacancy in
Group 'D' at that time under relaxation quota.
She was initially engaged on daily wage basis
and ultimately absorbed as GDS. Vide reply
para 2 of the written statement it has been
stated that: "only one candidate at Sl.No.1

contd/

Contd/-

8.12.09 from the waiting list was appointed permanently against vacant post of Group 'D' vide SSRM Memo No.B-2/7/17/Ch-V dated 21.6.2001 in pursuance of CO Guwahati No.Staff/16-Misc/97 dated 6.6.2001."

No details of such candidates who had been appointed on 21.6.2001 have been provided by the respondents. The claim of the applicant is that her name appeared at Sl.No.1 of the approved list and therefore she was legally entitled to get preference on other candidates, which has been denied without any justification. Learned counsel for the applicant drew our attention to appointment order of Sri G.C.Roy & Smt Parbati Das who had been appointed in Group D cadre vide order dated 2/8th June 2005. In other words respondents contention that there was no vacancy in Group D does not appear to be correct.

On consideration of the matter I find that there is no proper consideration and such plea raised seems to an attempt to mislead the Tribunal. On one hand, the respondents have not submitted the details of candidates who had been appointed vide communication dated 21.6.2001 and on the other hand they have appointed aforesaid two persons in Group D in June 2005 against the vacancies of the year 2003-2004 though they were considered by the Circle Selection Committee meeting of which was held on in 2005; while the applicant was considered prior to it in November 1999.

Let specific affidavit be filed by responsible officer not below the rank of Director Postal Services highlighting details of vacancies, which arose in Group D cadre since 1999, the manner in which the same were filled. All appointment letters should be placed on record vis-à-vis date of application.

Copy received
9-12-09
Recd Copy of the order dt'd. 8-12-09
for CPMG Assam Circle
D
9/12/09
ASPLegal
CO Ghy.

Contd/-

8.12.09

O.A. NO. 79/2009

K. Day

Copy of this order be sent to Chief Postmaster General, Assam Circle, Ghati-1. Very urgent.

Q/H
8/12/09

pg

Copy of order dated 8/12/2009 sent to D/Secretary issuing to the chief postmaster general, Assam circle, Ghati-1.

Q/H
11/12/09.

The case is ready for hearing.

Q/H
8.1.2010

Copy received
28-1-2010

11.1.2010

Heard both sides. Reserved for

orders.

/lm/


(Madan Kumar Chaturvedi) Member (A)


(Mukesh Kumar Gupta) Member (J)

28-1-2010.

Judgment/ Final order dated 19-1-2010, prepared and send to the D/Secretary for issuing the applicants/ all the respondents by post and issued to Advocate on both sides.

vide no 251 to 253

dated 29-1-2010

Copy received
Q/H
28-1-2010

and the dates when they were recommended by the Circle Selection Committee. This shall be done within a period of 3 weeks from today.

List on 11.1.2010.

Copy of this order be sent to Chief Postmaster General, Assam Circle, Guwahati-1 by post for compliance of the order.


(Mukesh Kumar Gupta) Member (J)

19.1.2010

Judgment pronounced in open Court. Kept in separate sheets. Application is dismissed. No costs.

/lm/


(Madan Kumar Chaturvedi) Member (A)


(Mukesh Kumar Gupta) Member (J)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

.....
O.A. No. 79 of 2009.

DATE OF DECISION: 19-01-2010.

Smt Naremai Bordoloi

.....Applicant/s

Mr A. Khaleque

.....Advocates for the
Applicant/s

-Versus -

Union of India & Ors.

.....Respondent/s

Mr K. Das, Addl. C.G.S.C

.....Advocate for the
Respondent/s

CORAM

THE HON'BLE MR MUKESH KUMAR GUPTA, MEMBER (J)
THE HON'BLE MR MADAN KUMAR CHATURVEDI, MEMBER (A)

1. Whether reporters of local newspapers may be allowed to see the judgment ? Yes/No
2. Whether to be referred to the Reporter or not ? Yes/No
3. Whether their Lordships wish to see the fair copy of the judgment ? Yes/No

Chaturvedi
Member (J)/Member(A)

(b)

**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH, GUWAHATI :**

O.A. No. 79 of 2009

DATE OF DECISION : THIS IS THE ¹⁹TH DAY OF JANUARY, 2010.

THE HON'BLE MR MUKESH KUMAR GUPTA, MEMBER (J)
THE HON'BLE MR MADAN KUMAR CHATURVEDI, MEMBER (A)

Smt Naremai Bordoloi
Wife of late Babul Bordoloi
Presently working as Gramin Dak Sevak
Under Superintendent of Post Offices (RMS)
Guwahati
A resident of village Bowalguri
(Tupgaon), P.O. Barchila,
District Marigaon, Assam

.....Applicant

By Advocate Mr A. Khaleque

• Versus –

1. Union of India
represented by the Secretary to
the Govt. of India, Deptt. of Posts,
New Delhi- 110001.
2. The Chief Post Master General,
Assam Circle, Guwahati-781001.
3. The Senior Supdt. of R.M.S.
Guwahati Division, Guwahati-781001.Repondents

By Advocate Shri K. Das, Addl. C.G.S.C.

ORDER

MR MADAN KUMAR CHATURVEDI, MEMBER (A)

By this O.A applicant makes a request to issue direction to the respondents to appoint/absorb the applicant in regular Group D post, by considering the length of her service in the department.

2. We have heard rival submissions. The applicant's husband Shri Babul Bordoloi worked as a Mailman under Senior Record Officer, R.M.S at Chaparmukh in Guwahati Division. He died in harness. The

applicant applied for a job on compassionate ground, as she had no other source of livelihood after the demise of her husband. Case of the applicant was considered for appointment in Group D post vide order dated 22.11.99 passed by respondent No.2. Though the name of the applicant was approved for appointment she was not appointed in a Group D post but she was employed as a daily rated worker under Respondent No.3 as no vacancy in Group D was existing. The name of the applicant was kept in the waiting list. Thereafter applicant made several representations requesting the respondents to absorb her in Group D post. It was alleged that though the name of the applicant was kept in waiting list in the year 1999 till 2009 she was not given appointment.

3. Mr K.Das, learned Addl. C.G.S.C appearing for the respondents submitted before us that the applicant could not be absorbed as there was no vacancy of Group D. Mr Das by way of affidavit placed before us yearwise vacancies of Group D since 1999 in R.M.S Guwahati Division which is as under :

Year	Total vacancy	Vacancy on compassionate ground (5% of total vacancy)
1999	4	0.2=Nil
2000	6	0.3=Nil
2001	7	0.35=Nil
2002	9	0.45=Nil
2003	37	1.85=2
2004	17	0.85=1
2005	46	2.3=2
2006	42	2.1=2
2007	54	2.7=3
2008	57	2.85=3

4. It was further submitted that the position of applicant was at serial 9/11. Only one candidate at Sl.No.1 from the waiting list was appointed permanently against the vacant post of Group D vide order

dated 21.6.2001. Thereafter, no approval was received to fill up the vacant post of Group D on compassionate ground. It was further pointed out that the applicant gave her consent on 21.2.2002 to work against GDS post, when the wait list was dispensed with.

5. We have noted that in the circle 47 candidates from Group D cadre were approved between 7.12.93 to 11.11.1999. They were kept in the waiting list for compassionate appointment. It was felt that the chance of absorption of these approved candidates in the waiting list against vacancies available within 5% ceiling of direct recruitment quota was remote. To mitigate hardship it was decided to consider such wait listed candidates for vacant post of Gramin Dak Sevak subject to their willingness and eligibility. Vide order dated 23.10.08 applicant was appointed as GDS Mailman with effect from 25.10.08.

6. We have taken into consideration the entire conspectus of the case. It is palpable from the perusal of factual details that applicant could not be absorbed due to non availability of vacant Group D post. She consented for being appointed as GDS on 21.2.2002 when the wait list was dispensed with. Ultimately she was appointed as GDS. In our opinion no injustice is caused to the applicant. She could not be absorbed in regular Group D post due to some valid reasons. No interference is required in the matter. O.A stands dismissed. No costs.

Notiacet
 (MADAN KUMAR CHATURVEDI)
 ADMINISTRATIVE MEMBER

2
 (MUKESH KUMAR GUPTA)
 JUDICIAL MEMBER

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH:-GUWAHATI.

केन्द्रीय प्रशासनिक अधिकारी
Central Administrative Tribunal

121

29 APR 2009

गुवाहाटी न्यायालय
Guwahati Bench

O.A. NO. 79 /09

Smt. Noremai Bordoloi -----Applicant

-VS-

Union of India & Others----Respondent.

SYNOPSIS

The applicant's husband Sri Bubul Bordoloi worked under the respondent No. 3 as mailman and he died while he was in service. The applicant applied for a job (to maintain her family) on compassionate ground. The applicant's prayer was considered by the authority and she was selected for appointment in a Group-D Post on 22.11.99. However the applicant was not immediately appointed as there was no vacancy of Group-D Post. The respondent No.3 in their letter informed that she will be absorbed as an when vacancy arises, and seniority of the candidate will be maintained as per date of receipts of their application. The applicant vide letter dated 10.2.2000 was directed work against leave vacancy/vacant post till they are regularly allotted to the Unit. But in fact the applicant was engaged as a daily rated worker and she was working till 29.10.08 from 30.10.09 the applicant was directed work as G.D.S. employee and now she is working as a G.D.S. employee. The from the date of her selection (on 22.11.99) till this date a large number of Group-D vacancies arose and those vacancies were filled up by the persons who applied much later than the applicant. The applicant submitted a good number of representation before the authorities to absorb her in a regular Group-D Post but for last 10 years her case has not been considered.

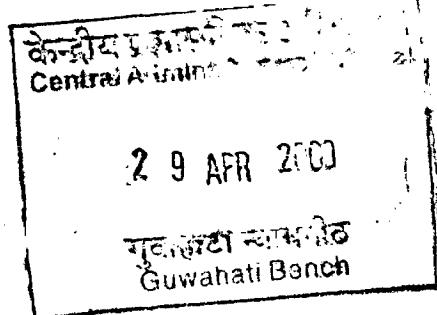
*Present this 29.4.09
29.4.09*

The applicant prays that respondent may be directed to appoint her in a regular Group-D Post as per their letter.

Z. Khalid
28.4.09
(Z. Khalid)
Advocate.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH

GUWAHATI.



O.A. NO. 79 /09.

Smt. Noremai Bordoloi -----Applicant

-VS-

Union of India

& others ----- Respondent.

LIST OF DATES

22.11.99 : Applicant was selected for appointment in a Group-D post.

10.2.2000 : Applicant was directed to work against Leave vacancy/vacant post till she is regularly allotted in the office.

20.3.2001 : Applicant submitted representation to absorb in regular Group-D post.

10.12.2004:

1.2.2006 :

3.8.2006 :

17.12.2007

7.11.2008:

30.10.2008 : Applicant was directed work as G.D.S. employee.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH)

G U W A H A T I :

केन्द्रीय प्रशासनिक अधिकारी
Central Administrative Tribunal

29 APR 2009

An application under section 19 of the
Guwahati Bench

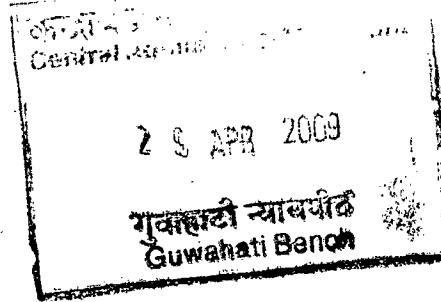
Central Administrative Tribunal Act, 1985.

O.A. NO. 79 /09

F I L I N G S L I P

I N D E X

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8.	Affidavit — 54 — by the Respondent	Filed by :- 102 Z. Khalid 28.4.09 Advocate, Guwahati.



Filed by
The Petitioner
Through
X. Seal
Adarsh 28.4.09

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH :

GUWAHATI :

(AN APPLICATION UNDER SECTION 19 OF
THE CENTRAL ADMINISTRATIVE TRIBUNAL ACT)

O.A. NO. 79 /09

Smti Naremai Bardoloi,
Wife of late Babul Bardoloi,
presently working as Gramin Dak Sevak
under Supdt. of Post Offices (RMS),
Guwahati,
a resident of village Bowalguri
(Tupgaon), P.O. Barchila, District-
Marigaon, Assam,

... PETITIONER

- versus -

1. Union of India,
represented by the Secretary to
the Govt. of India, Deptt. of Posts,
New-Delhi, PIN 110001, ✓
2. The Chief Post Master General,
Assam Circle, Guwahati-781001, ✓
3. The Senior Supdt. of R.M.S.
Guwahati Divn, Guwahati, PIN-781001, ✓

Naremai Bardoloi

... RESPONDENTS

29 APR 2009

गुवाहाटी बायकोठ
Guwahati Bench

-:(2):-

1. particulars of the Order against which the application is made :

The application is made against the following Order :-

i) Non implementation of Order No.B-2/7/17/CH-V dated 22.11.1999

passed by Chief Post Master General,
Assam Circle, Guwahati on 22.11.1999.

ii) Implementation of appointment order
of petitioner on compassionate grounds. and
for giving temporary status to the applicant
as she has completed 3 years as casual worker.

2. Jurisdiction of the Tribunal :

The petitioner declares that the subject matter
against which he wants redressal is within the
jurisdiction of this Tribunal as the petitioner
and the main respondents against whom the relief
is sought are within the jurisdiction of this
Hon'ble Tribunal.

3. Limitation :

The applicant further declares that the application
is within the limitation prescribed
under section 21 of the Central Administrative
Tribunal Act.

20/2/2003

गुवाहाटी न्यायालय
Guwahati Bench

-:(3):-

4. Facts of the case :

4. (i) The applicant's husband, Sri Babul Bordoloi worked as a Mailman under Senior Record Officer, R.M.S. at Chaparmukh under Guwahati Division and died while in service. ?

4. (2) The applicant applied for a job before the authorities as she has no other source of livelihood after the death of her husband.

4. (3) The applicant's case was considered for appointment in a Group -D post vide order No. B-2/7/17/Ch-V dt. 22.11.99 passed by the respondent No.2.

(Copy of the said order is enclosed herewith and marked as Annexure- "A").

4. (4) The applicant though approved for appointment in a Group-D post, she was not appointed in a Group-D post, but she was directed to work as a daily rated worker under the Respondent No.2, on the plea that there were no vacancy of Group-D post and her name was kept in the writing list.

(Copy of the order dated 10.2.2000 is enclosed as Annexure- "B").

29 APR 2009

-:(4):-

4. (5) That although the name of the applicant was kept in the waiting list since 1999, for appointment of Group-D post she has not appointed though a large number of vacancies of Group-D employees were filled up by the Respondents from 1999 to 2009.

4. (6) The applicant from the year, 2001 to this day made numerous representations before the respondents requesting them to absorb her with Group-D post, but her prayer was not considered though large number of Group-'D' vacancy was filled up.

(Copy of the representations are enclosed as Annexures-C-1 to C-5).

4. (7) That the applicant begs to submit that the respondents directed her to work as G.D.employee under Asstt. Supdt. of Rly Mail Service at Guwahati on and from 30.11.2008 and since then she is working as G.D.S. employee.

(Copy of the order dated 30.11.2008 is enclosed as Annexure-'D'.)

4. (8) That the applicant begs to state that the respondent have failed to keep their commitment that she will be absorbed as and when vacancy of

29 APR 2009

-:(5):-

सुविधाली न्यायालय
Guwahati Bench

Group-D post arises and inflicted great injustice to her by not considering her case, although large number of vacancies arose and those were filled in last 9 years.

4. (9) The applicant begs to state that the respondent acted most arbitrarily by not appointing her in a regular Group-D post and took a discriminatory attitude towards the applicant.

5. GROUND FOR RELIEF WITH LEGAL PROVISIONS :

5. (i) The act of respondent (not absorbing the applicant on a Group-D post) violates the rights under Article 16 of the Constitution of India.

5. (ii) That the act of respondent appointing persons came much later than the case of the applicant is against the principle of natural justice and the applicant has a right to get preference as she applied much earlier and as declared by their selection letter dated 22.11.99.

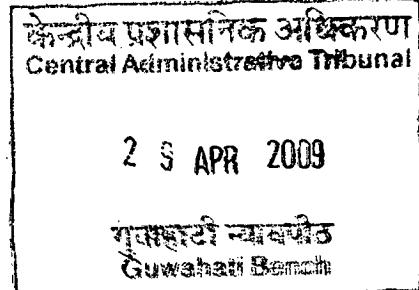
5. (iii) That as per the circular issued by the respondent vide No.45-95/87-SPB.1 dated 12.4.1991 (a scheme giving temporary status to casual labourer) the applicant is entitled to get temporary status of a Group-D employee as she had completed more than three years of continuous service as casual worker.

6. DETAILS OF REMEDIES EXHAUSTED :

The applicant declares that she availed of all the remedies available to her under the relevant rules.

Naremai Bardai

contd . . .



-:(6):-

7. MATTER NOT PENDING BEFORE ANY OTHER COURTS :

The applicant declares that the matter regarding the appointment/absorption of the applicant on compassionate ground has not been made to any other Court of law or any other authority or any other Bench of the Tribunal. The applicant further declares that the present petition is specifically for appointment on compassionate ground.

8. RELIEF SOUGHT :

8(1) The respondents may be directed to appoint/absorb the applicant in a regular Group-D post, considering her length of service in the Department.

9. INTERIM ORDER IF PRAYED FOR :

No Interim Order is prayed for.

10. Particulars of Bank draft in respect of application Fee No. of I.P.O. : 69F 351227
69F 351228
69E 999186

Name of issuing Post Office : Guwahati G.P.O.

Date of Issue of Postal Order : 12.4.2009

Post Office at which payable : Guwahati G.P.O.

11. (1) Copy of Ofder dated 22.11.99 appointing the applicant in a Group-D post.

contd ... 7

Naren Maj Bordoloi

29 APR 2009

गुवाहाटी न्यायपीठ
Guwahati Bench

-:(7):-

ii. (2) Copy of order dated 10.2.2000 directing the applicant to work in as a daily rated worker till the vacancy of Group-D post arises.

ii. (3) Copies of representations dated 3.8.06, 10.12.04, 1.2.06, 3.8.06 and 7.11.06 filed by the applicant.

ii. (4) Copy of representation dated 17.12.2007 and 27.11.2008.

contd ... 8

Nazemai Baedolai

29 APR 2009

गुवाहाटी न्यायालय
Guwahati Bench

-:(8):-

VERIFICATION

I, Smti Naremai Bordoloi, wife of late Babul Bordoloi, aged about 40 years, by religion Hindu, a resident of village Tupgaon, P.O. Bor Chila, District Morigaon, Assam do hereby solemnly affirm and verify that the statements made in the application at paragraphs 4.1 to 4.7 are true to my knowledge and those made in paragraphs 4.8 to 4.9 are believed to be true on legal advice and that I have not suppressed any material facts.

And I sign this verification on this 29th day of April 2009 at Guwahati.

Naremai Bordoloi

S I G N A T U R E

Annexure - A

केन्द्रीय प्रशासनिक अधिकारी
Central Administrative Officer

DEPARTMENT OF POSTS INDIA
O/O THE SENIOR SUPERINTENDENT RMS 'GH' 2 DSA APB 2000
Guwahati-1
28 NOV 2001

To

1. The HRO RMS 'GH' Dn. Guwahati-1
2. The Supervisor (Mail Sec) RMS 'GH' Dn. Guwahati-1
- 3-4. The SRO Chaparmukh/Tezpur.

No. B-2/7/17/Ch-V, Dated at Guwahati-1 the 22nd Nov '99.

Sub :- Compasionate appointment under relaxation of normal rules.

Ref :- CO Guwahati letter No Staff/16-Misc/97 dtd. 11.11.99

With reference to the CO Guwahati letter No.cited above, it is intimated that the following applicants of the deceased employees of RMS 'GH' Dn have been approved for appointment by the Chief Post Master General, Assam Circle, Guwahati under relaxation of normal recruitment rules in Postman/ Mail Guard and Group 'D' cadres. It is further clarified that the said approval does not confer upon the approved candidates any right for immediate absorption as their appointment will be subject to availability of vacancies as per existing rules governing the recruitment under relaxation of normal rules and also according to seniority as per the date of receipt of the applications.

<u>Postman/ Mailguard cadre</u>	<u>Name of the deceased employee</u>	<u>Relationship</u>
---------------------------------	--------------------------------------	---------------------

1. Sri Binod Bordolai	Late Kusum Ch. Bordolai Ex-LSG SA HRO RMS Guwahati.	Son
2. Sri Subhash Dey	Late Sunil Ch. Dey Ex SG MM HRO RMS Guwahati.	Son
3. Miss Binita Baishya	Late Kandarpa Baishya EX-SG MM HRO RMS Guwahati.	Daughter
4. Smti Anu Boro	Late Mani Ram Boro Ex-SG MM HRO RMS Guwahati.	Daughter

Group 'D' cadre

1. Smti Naremai Bordolai	Late Babul Ch. Bordolai, EX MM SRO Chaparmukh	Wife.
2. Sri Atul Ch. Boro	Late Bula Ram Boro Ex SG MM HRO Guwahati.	Son
3. Mrs. Manju Medhi	Late Kartik Medhi Ex-SA SRO North Lakhimpur.	Wife

contd...2.

Certified to be
true copy

L. Khalid
Advocate

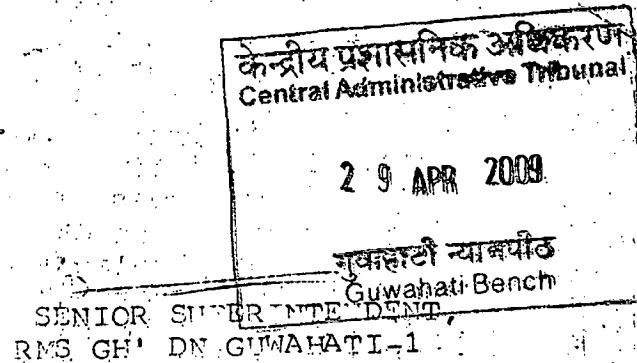
contd..2.

The application of Sri Arun Kr. Brahma son of Late Kameswar Brahma Ex HSG II SRO Rangia was rejected by the circle selection committee.

(B.S.SADAP)
SENIOR SUPERINTENDENT
RMS GH' DN GUWAHATI-1

Copy to

1 to 8. Applicants concerned.



DEPARTMENT OF POSTS INDIA
To the Senior Superintendent RMS 'GH' Dn, Guwahati - 1.

To

✓ 1) Smti. Naremai Bardelei.
w/o Late Babul Ch. Bardelei.
EX.MM.
SRO Chagarmukh.

2) Sri Atul Ch. Bere.
s/o Late Bula Ram Bere.
Ex.SGMM, HRO Guwahati.

3) Smti. Manju Medhi.
w/o Late Kartik Medhi.
EX.SA, SRO North Lakhimpur.

केन्द्रीय प्रशासनिक अधिकारी
Central Administrative Tribunal

29 APR 2009

गुवाहाटी आदायक
Guwahati Bench

No. B-2/7/17/Ch-V.

Date@ Guwahati-1 the 10.2.2009.

Sub:-

Compassionate appointment under relaxation of normal
rule of appointed candidates of Group 'D' cadre.

The above noted candidates who have been approved as
Group 'D' cadre vide C.O. Guwahati letter No. staff/16-mise/97 dt^{ed}
11.11.99 and awaiting regular absorption in the department is hereby
ordered to be engaged against leave vacancy/ vacant post till they
are regularly allotted to the units under relaxation vacancy on the
clear understanding that they will not claim any seniority/ pay etc.

10/2/00
(B.S. Sadap)
Senior Superintendent
RMS 'GH' Dn, Guwahati-1.

Copy to :-

1. The HRO RMS 'GH' Dn, Guwahati for information & n/a.
2. The Supvr HRO(M) RMS 'GH' Dn, Guwahati for information. He is requested to engage serial no.1 and 2 against leave vacancy/vacant posts.
3. The SRO ? RMS 'GH' Dn, Tezpur for information. He will engage the candidates at SL no.3 on leave vacancy/vacant posts.
- 4-5. IRM GH-2nd Sub Dn, Rangia/ ASRM(P) Guwahati for information.
- 6-7. O/C & spare.

sd-
Senior Superintendent
RMS 'GH' Dn, Guwahati-1.

Certified to be
true copy.
Z. Khalid
Sub-Asstt.

To

The Senior Superintendent, RMS 'GH' Dn.
Guwahati-781001

केन्द्रीय प्रशासनिक अधिकारी
Central Administrative Tribunal

29 APR 2009

गुवाहाटी न्यायालय
Guwahati Bench

Sub : Prayer for observation in Group 'D' post.

Respected sir,

With due respect I beg to state that I have been selected by the Circle authority for appointment in the post of group 'D' under compassionate ground vide C.D. No. B-2/7/17 Ch.V dt. 27.11.99 under RMS 'GH' Dn. post due to non availability of post/vacancy at that time. I had not been appointed, rather kept in the wait list and temporarily allotted to work as daily wage basises under HRO (M) Guwahati.

That sir, during last 5 years several group 'D' post become vacant due to retirement and death of several group 'D' staff under this division and these post are still lying vacant.

That sir, in the above circumstances I beg before you kindness to appoint in one of the vacant post and serve my family and oblige thereby.

With respected,

Yours faithfully,

Dt. Guwahati
10.12.04

Sd/- Narenmal Bordoloi
W/o Late Babul Ch. Bordoloi
Vill. Tuppagaon, P.O. Gakhajua,
Dist. Morigaon (Assam)
Pin. 782142

Certified to be
true copy
Z. Ichalid
PAC

केन्द्रीय प्रशासनिक अदायकारी
Central Administrative Tribunal

29 APR 2009

गुवाहाटी न्यायालय
Guwahati Bench

To

The Superintendent

RMS GH Dn, Guwahati-781001

Sub : Prayer for absorbtion in Group 'D' Post

Dated Guwahati the 1.2.2006

Respected sir,

With due respect, I beg to state that I been selected by the Circle authority for appointment in the post of Gr. 'D' under compassionate ground vide CO No. B-2/7/17/Ch.V dt. 27.1.99 under RMS 'GM Dn Post, Due to non-availability of post/vacanty at that time, I had not been appointed, rather kept in the waiting list and temporarily, allotted to work as daily wage basis under HRO (Mails), Guwahati.

That sir, during last 6 years several Group 'D' posts become vacant due to retirement of death of several Gr. 'D' Staff under this Division and these posts are still lying vacant.

That sir, in the above circumstances I beg before you kindly to appoint me in one of the vacant post and save my family and oblige thereby.

With respect,

Yours faithfully,

S/- Mrs. Naremai Bardoloi,
W/o Late Babul Ch. Gordolai
Vill. Tugzen, P.O.Gakhajua
Dist. Marigaon (Assam)

Dated Guwahati

1.2.2006

Pin-782142

Certified to be
true copy
Z. Khalid
Hdw

To

The Senior Superintendent,
R.M.S. Guwahati Division,
Guwahati-1.

Dated Guwahati the 28—August, 2006.

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal

29 APR 2009

गुवाहाटी न्यायालय
Guwahati Bench

Sub: Absorbtion as regular Group D official under
RMS Guwahati Division, Guwahati.

Respected Sir,

I have the honour to state that my husband late Babul
Ch.Bordoloi was expired on October, 1983 while worked in
this Department leaving me with my little child in the State
alone. That Sir, I have no shelter on my own dynesty. I am
living in a rented house with my child.

That Sir, I have applied for appointment me as regular
Group 'D' official in this Department. The honourable C.P.M.G.
Assam Circle pleased enough to approve me for appoint me as
Group D official vide his memo No. Staff/16-Misc./97 dated
11.11.99. Unfortunately the order was not effected for want
of Group 'D' vacancy. I could not be absorbed in regular Group
'D' post at that time.

However, honourable SSRM Guwahati Division, Guwahati
is kind enough to allow me to work with HRO(M) Guwahati as
daily wage basis against leave vacancy. Understanding that
I will be absorbed in regular post as and when there will be
vacancy arise of Group-D posts vide Govt. memo No.Bz/7/17/
Ch-V dated 10.2.2002. That Sir since then I am working on
daily wage basis at Guwahati RMS. But Sir in the present

contd...2

Certified to be
true copy
Z. Khalid
Haw.

केन्द्रीय प्रशासनिक आदालत
Central Administrative Tribunal

29 APR. 2009

गुवाहाटी बैचन
Guwahati Bench

-2-

situation it is not possible on my part to maintain my
family residing in a rented house at Guwahati.

I therefore fervently request your kind honour to
look into the matter and consider my case sympathetically
so that I am able to absorb as Group-D regular employee for
which act of your kind consideration I shall remain ever
pray.

Yours faithfully,

~~Naramai Bordoloi~~ Naramai Bordoloi

(Naramai Bordoloi)
D/W GUWAHATI RMS.

ANNEXURE

To

The Chief Post Master General
Assam Circle, Guwahati-1,

Through the Sr. Dupdt. of Post Offices,
R.M.S. Guwahati Divn, Guwahati.

17.12.07
संघीय प्रशासनिक अदायकारण
Central Administrative Tribunal

29 APR 2009

Guwahati Bench

Sub : Absorbtion on Group-'D' Post or giving
temporary status as Group-D employee as
per Govt. Circular No. 45-95/87-SPB-I,
dated 12.4.91.

Sir,

Most humbly and respectfully, I beg to state that I was selected for appointment in a Group-D post and due to non-availability of the post I was directed to work as Casual Worker under Sr. Supdt. of post Office, R.M.S. Guwahati and as per your order dated 10.2.2000. That sir from 10.2.2000 to this date I am working continuously as casual worker and as per the above circular, I am entitled to get temporary status of a Group-D employee as I have completed 3 years continuous service as casual worker.

I now therefore request you kindly to consider my case and give me temporary status of Group-D employee and pay the pay and allowances as payable to a Group-D employee till I am absorbed in a permanent Group-D post.

I earnestly hope that this time you will be kind to me and pay the pay and allowances of a Group-D employee from the date of entitlement of temporary status.

Yours faithfully,

Sd/- Naremai Bordoloi,
Casual worker
Under R.M.S. Guwahati.

Certified to be
true copy
J. Bhattacharjee

7-11-08

Annex-C5

To,

The Chief Post Master General
Assam Circle, Gauhati-1.

Through The Sr. Supdt RMS
Gauhati Div, Gauhati-1.

Sub :- Compassionate appointment of approved candidate, in
Group 'D' Cadre.

Ref :- Letter No.8-2/17/Ch-V dated 22/11/94 and Sr. Supdt RMS, Gauhati Divn Letter dated 10/2/2000.

संघीय दायरा सनिक अधिकारी
Central Administrative Tribunal

Sir,

29 APR 2009

With reference to the above quoted letter in the
above subject. I beg to state that I was approved for
appointment on 11/11/99 on compassionate ground in Group-'D'
Cadre vide letter dated 22/11/99 but I was appointed due
to non availability of posts. However vide letter dated
10/2/2000 it was ordered that I should be engaged against
leave vacancy/vacant post till I am appointed in a regular
vacancy.

That as per the aforesaid order I was engaged on a
daily rated basis and I was working as daily rated worker
up to 30/10/08 and on 30/10/08 I was directed to join as
GDS employee under HRU, RMS, 'GH' Divn Gauhati. That Sir as
I have no source of income I am compelled to do whatever
work the authority order me to do.

That Sir, I beg to draw your kind attention that I
was selected in Group-'D' post and due to non availability of
post I was engaged as daily rated a worker with the under-
standing that I shall be absorbed in a regular Group-'D' Post
as and when vacancy arises. I further beg to state that from
November, 1999 till today vacancy of large numbers of Group-'D'
Post arises and a good number of people appointed after my
selection but my case was not considered. During these years
I made several representation but till today my case has not
considered.

I now therefore request your honour kindly to absorb
me in a regular Group-'D' Post as per the selection dated
11/11/99 (copy of the above letters are enclosed)

Yours faithfully,

Sd/-

(SMTI NARUMAI BURDULUI)
C/O HRU (Mail) Gauhati-1.
Dist. Kamrup, Assam.

Certified to be
true copy
F. Laloiid
Hds.

ACG - 61

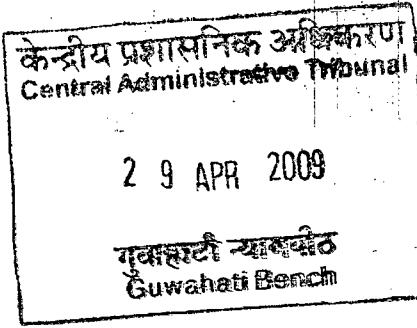
DEPARTMENT OF POSTS, INDIA
CHARGE - REPORT

Certified that the Charge of the office of Ex-S.
was made over by name H.Ra CMG Ghy-1 to name at place Neeramai Baddola
on the date 30-10-08 fore / afternoon in
accordance with No. dated 23/07/08 from ASRM (P) Ghy-1
B-20/Ar-25/PF

Relieved Officer

Neeramai Baddola
✓ Relieving Officer

ACG - 61



6 B/2 30/10/08
प्रबन्धक
प्रम. बनियुक्त अधिकारी
एक अक्ष ली-एस. निक्षा ग्राहित
Supervisor (Mails)
एको RMS CH-Dm. Ghy-1

Copy to Party

Certified to be
true copy
J. B. Sridhar
Hari

File in Court on... 9/9/9

Court Officer.

19-

32

1CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH

Original Application No. 79 of 2009

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय
6 10 SEP 2009
Guwahati Bench
गुवाहाटी न्यायपीठ

Mrs Noromai Bordoloi

Applicant

-Vs-

Union of India & Others

Respondents

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Received Wm
Adm 3
Adm'

Filed by
Kankana Das
9-9-09
K-1

**Central Administrative Tribunal
Guwahati Bench.**

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय
10 SEP 2009
Guwahati Bench
गुवाहाटी न्यायपीठ

IN THE MATTER OF :

Original Application. NO.79/2009

Sri Noromai Bordoloi

.....Applicant

- Versus -

Union of India & Ors.

.....Respondents

AND -

IN THE MATTER OF :

Written statement submitted by the Respondents No.
on behalf of all the Respondents.

WRITTEN STATEMENT

The humble answering respondents
submit their written statement as
follows :

1.(a) That I Sri Atul Ch. Das, son of late Tikho
Ram Das age about 59 working as Dr Subdt RM8 'GH' On Guwahati
and Respondents No. (3) in the above case and I have gone through
a copy of the application served on me and have understood the contents
thereof. Save and except whatever is specifically admitted in the written
statement, the contentions and statements made in the application may
be deemed to have been denied. I am competent and authorized to file
the statement on behalf of all the respondents.

(b) The application is filed unjust and unsustainable both in
facts and in law.

30
Filed by the Respondents
Union of India & Ors.
9-9-09
Atul Ch. Das
Senior Superintendent
D.A.O. D.C. Guwahati - 781001

Atul Ch. Das

(c) That any action taken by the respondents was not stigmatic and some were for the sake of public interest and it cannot be said that the decision taken by the respondents against the applicants had suffered from vice of illegality.

2. That the answering respondents before giving the parawise reply would like to give the brief history of the case which may be treated as part of the written statement.

Smt. Naremai Bordoloi wife of late Babul Chandra Bordoloi, Ex MM SRO Chaparmukh was approved in Group 'D' cadre under relaxation of normal recruitment rules vide CO Guwahati memo No. Staff/ 16-Misc/97 dated 11.11.99. But the said approval does not confer upon the approved candidates any right for immediate absorption as that appointment was subject to availability of vacancies.

As there was no vacancy of Group 'D' at that time under relaxation quota, no formal order for permanent absorption against the Group 'D' post was received from CO Guwahati. Smt. Bordoloi was engaged against leave vacancy/vacant post on daily wages basis till she was regularly allotted to Units under the relaxation vacancy. Smt. Bordoloi was waiting for permanent absorption with other candidates and her position was at Sl. 9/11 which was communicated to CO Guwahati with reference to their letter No. Staff/ 16-Misc/98 dated 30.6.2000.

Only one candidate at Sl. No. 1 from the waiting list was appointed permanently against vacant post of Group 'D' vide SSRM Memo No. B-2/7/17/Ch-V dated 21.06.2001 in pursuance of CO Guwahati No. staff/ 16-Misc/97 dated 06.06.2001.

10 SEP 2009

3

22

Thereafter no approval was received from CO
Guwahati Bench
गुवाहाटी न्यायपीठ
Guwahati Screening Committee to fill up the vacant post of group 'D'
post on compassionate ground.

CO Guwahati vide letter No. Staff/16-Rlg/88/pt. dated 14.08.2001 intimated to all Divisional Head of Assam Circle that since Directorate in consultation with Department of Personnel and Training had issued instruction to discontinue the waiting list of approved candidates and wait listed candidates for compassionate appointment had been dispensed with, chance of absorption of those approved candidates in the waiting list against vacancies available within 5% ceiling of Direct Recruitment quota was remote.

As such as per instruction of the Directorate conveyed vide said CO Guwahati letter dated 14.8.2001, wait listed approved candidates in SA/MG/Group 'D' Cadre were offered vide this office letter of the same no. dated 4.9.2002 to be absorbed in GDS vacancies with this undertaking that, with acceptance of GDS posts they would have no further claim for appointment on any special consideration against regular Departmental vacancies and that they would have to take their turn as per present Departmental Policy for GDS in the matter of their appointment against further Departmental vacancies.

Accordingly 7 candidates were absorbed against 7 vacant post of GDS with effect from 04.07.2007 according to seniority in the wait list as per their undertaking. Smt Naremai Bordoloi gave her willingness dated 21.02.2002 to work against GDS post. But due to non availability of more vacant post of GDS, Smt Bordoloi with other candidates had been working on daily wage basis.

Subsequently when vacancy in GDS arose Smt Bordoloi was absorbed as GDS w.e.f. 30.10.2008 as per her willingness/undertaking.

10 SEP 2009

Guwahati Bench
गुवाहाटी न्यायपीठ

3. PARA WISE REPLY :

That with regard to the statements made in paragraph 1 (i) of the Original Application the answering respondents beg to state that the order vide No.B-2/7/17/Ch-V date 22.11.99 was issued by SSRM/GH in accordance with CO Guwahati letter No.Staff/ 16-Misc/97 dated 11.11.99 wherein Smt Bordoloi was approved for appointment in Group 'D' cadre under relaxation of normal recruitment rules subject to availability of vacancies as per existing relaxation of normal rules and also according to seniority as per that of receipt of the applications of the candidates. As there was no relaxation vacancies vacancies of Gr 'D' at that time, Smt Bordoloi could not have been appointed against regular Group 'D' post and she was enlisted in the waiting list.

Photo copies of CO Guwahati letter No.Staff/ 16-Misc/97 dated 11.11.99 issued by APMG Staff for O/o CPMG, Guwahati and order vide No.B-2/7/17/Ch.V dated 22.11.99 was issued by SSRM/GH are annexed herewith as Annexures 'A' & 'B' respectively.

4. That with regard to the statements made in paragraph 1 (ii) of the application the answering respondents beg to state that Smt Bordoloi was engaged on daily wage basis on 10.2.2000. In view of Directorate's letter No.45-95/87-SPB-1 dated 12.04.1991 she could not be given temporary status since Temporary ^{status confirmed} Station was confirmed on the casual labourers who were in the employment as on 29.11.1989 and who completed 240 days. Smt Bordoloi worked as daily wage worker only w.e.f. 10.02.2000. Thus temporary status is not applicable to Smt Bordoloi.

Photo copies of the engagement office order No. B-2/7/17/Ch-V dated 10.2.2000 is annexed herewith and marked as Annexure 'C' series.

10 SEP 2009

5. That with regard to the statements made in paragraph 2 of the Original Application the answering respondents beg to state that since there was no vacant post of Gr. D on relaxation ground at that time, the applicant Smt Bordoloi could not be appointed in regular Gr. D post.

6. That with regard to the statements made in paragraphs 3, 4 (i), (ii), 6, 7, 8, 9, 10(i) (ii) of the application the answering respondents beg to state that they do not admit anything.

7. That with regard to the statements made in paragraph 4(3) of the Original Application the answering respondents beg to state that the applicant's case was approved for appointment in Gr 'D' cadre subject to availability of vacancies as cited in para No. 1(i). As there was no relaxation vacancy at that time, Smt Bordoloi could not be appointed against regular Gr D post but was in the waiting list at Sl. No. 9/11. As per CO/GH letter No.Staff/16-RLG/88/pt dated 14.08.2001 wait listed candidates were asked to give willingness to be absorbed in GDS vacancies. She gave her willingness to work in GDS. As there was no vacant post of GDS at that time she could not have been absorbed in GDS at that time and was engaged as GDS w.e.f. 30.10.2008 when vacancy arose.

Photo copies of the CO/GH letter No.Staff/16-RLR/88/Pt dated 14.08.2001 and Office Memorandum No.B-20/GDS/PF dated 23.10.08 are annexed herewith as Annexures 'D' & 'E' series.

8. That with regard to the statements made in paragraph 4(4) of the Original Application the answering respondents beg to state that in view of the CO Guwahati order vide No. Staff/16-Misc/97 dated 11.11.1999 Smt Bordoloi was directed to work as daily rated worker due

to non availability of relaxation vacancies. Since wait list of candidates was dispensed with w.e.f. 08.02.2001 in view of Dte's letter No.24-1/2001-SPB-1 dated 06.07.2001 wait listed candidates were offered GDS posts to be engaged against vacancy available.

9. That with regard to the statements made in paragraphs 4 (5) of the Original Application the answering respondents beg to state that during 2001, only one candidate at Sl. No.1 from the wait list was regularly absorbed in Gr. D post against relaxation vacancy. Wait listed candidates were offered GDS post to be engaged. Smt Bordoloi gave her willingness to be absorbed as GDS. She could not be engaged in GDS since there was no vacancy at that time and when vacancy arose she was engaged as GDS w.e.f. 30.10.2008.

10. That with regard to the statements made in paragraphs 4 (6) of the Original Application the answering respondents beg to state that her case could not be considered since there was no vacant post of Gr. 'D' at that time and she was waiting in the waiting list at Sl.9/11. But the waiting list was dispensed with w.e.f. 06-02-2001 vide Directorate's letter cited above in para 8 of this reply.

11. That with regard to the statements made in paragraphs 4 (7) of the Original Application the answering respondents beg to state that the applicant gave her willingness to be absorbed in GDS. As there was no vacancy at that time she could not be engaged in GDS in time due to non availability of GDS vacancy and she was absorbed in GDS w.e.f. 30.10.2008 when vacancy arose.

12. That with regard to the statements made in paragraphs 4 (8) of the Original Application the answering respondents beg to state that Smt Bordoloi could not be absorbed since there was no relaxation vacancy of Gr. D at that time and she had to wait for her turn as per her

position in the waiting list. But waiting list was dispensed with w.e.f. 08.02.2001 as stated in para 10 above.

13. That with regard to the statements made in paragraphs 4 (9) & 5(ii) of the Original Application the answering respondents beg to state that the name of the applicant was in the wait list. In the meantime the waiting list was dispensed with and wait listed candidates were offered GDS post. Accordingly the applicant gave her willingness for GDS post and she was absorbed in GDS w.e.f. 30.10.2008 when vacancy arose.

14. That with regard to the statements made in paragraphs 5 (i) of the Original Application the answering respondents beg to state that the applicant could not have been absorbed in Gr. 'D' post due to non availability of relaxation vacancies. Her name was in the waiting list. But the waiting list was dispensed with and she was absorbed in GDS post as per her willingness. This does not violate the rights under Article 16 of the constitution of India.

15. That with regard to the statements made in paragraph 5(i) of the O.A. the answering Respondents beg to state that the same has already been replied in para 12 & 13 of this written statement.

16. That with regard to the statements made in paragraphs 5 (iii) of the Original Application the answering respondents beg to state that in view of the Directorate's letter No.45-95/87-SPB-1 dated 12.04.1991, Temporary Status was conferred on the casual labourers who were in employment as on 29.11.1989 and who completed 240 days. Smt Bordoloi was engaged as daily wage worker w.e.f. 10.02.2000 only. Thus her case is not qualified for temporary status as temporary status is applicable for the casual labourers who were in employment as on 29.11.1989.

Appld. Ch. O.P.

17. That the application is devoid of any merit and deserved to be dismissed.

18. That this written statement has been made bona fide and for the ends of justice and equity.

It is therefore humbly prayed before

this Hon'ble Tribunal that the present application filed by the applicant may be dismissed with cost.

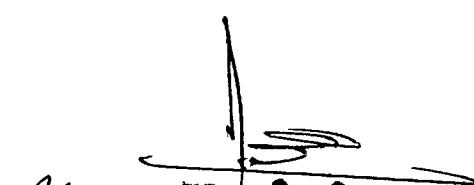
April 2000
A. K. D.

VERIFICATION

I, Abul Ch. Das

Son of late Tekho Ram Das aged about 59 years, resident of Kazipara (Gauhati) working as St. Supt. RMS 'GH' Dm. Guwahati duly authorized and competent officer of the answering respondents to sign this verification, do hereby solemnly affirm and verify that the statements made in Paras (1) to (18) are true to my knowledge, belief and information and those made in Para (1) to (18) being matters of record are true to my knowledge as per the legal advice and I have not suppressed any material facts.

And I sign this verification on this 7th day of August, 2009
at


 Abul Ch. Das
 Senior Superintendent
 RMS 'GH' Dm. Guwahati-781001

OFFICE OF THE CHIEF POSTMASTER GENERAL : ASSAM CIRCLE: GUWAHATI - 781 001
DEPARTMENT OF POSTS
NO. STAFF / 16 - MISC / 97

dated at Guwahati the 11th November, 1999

On the recommendations of the Circle Selection Committee, the Chief Postmaster General, Assam Circle, Guwahati has been pleased to approve appointment of the following applicants under relaxation of normal recruitment rules in PA/SA, Postman / Mailguard and Group-D cadres. The candidates are listed below according to seniority as per the date of receipt of applications.

It is clarified that the above cases have only been approved for recruitment under relaxation rules by the Circle Selection Committee and the said approval does not confer upon the approved candidates any right for immediate absorption as their appointment will be further subject to availability of vacancies as per the extant rules governing the recruitment under relaxation of normal rules.

Their appointment will further be subject to verification of their eligibility which will be verified by the appointing authorities from the original records vis-à-vis the eligibility criteria. Accordingly the approved applicants will be required to produce original certificates especially certificate of educational qualification, date of birth etc which will be verified personally by the appointing authorities regarding their genuineness before appointing them.

PA / SA CADRE

Sl	CO/RO file mark	Name of the applicant	Name of the deceased Employee & post held	Relationship
<u>Cases under CO's Jurisdiction</u>				
01	Staff/16-42/96	Md Montez Ali	Late Mahboob Ali Ex Stg Postman, Guwahati GPO	Son
02	Staff/16-1/97	Sri Bhaskar Boro	Late Mukunda Boro Ex Postman, GHY GPO	Son
03	Staff/16-1/98	Miss Bulu Das	Late Harmohan Das Ex PA, Tambulpur SO	Daughter
04	Staff/16-9/98	Sri Sanjeev Kr Das	Late Chandra Kanta Das Ex PA, Guwahati GPO	Son
05	Staff/16-10/98	Md Nurul Haque	Late Saharuddin Choudhury Ex PA Palashbari SO	Son
06	Staff/16-11/98	Sri Dipak Medhi	Late Kanak ch Medhi Ex Group-D, Guwahati HO	Son

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

10/11/1999

Guwahati Bench
गুৱাহাটী ন্যায়পৰিঠ

Attested
Asstt. Superintendent (HQ)
RMS 'GH' Dn. Guwahati

Attested
Asstt. Superintendent (HQ)
RMS 'GH' Dn. Guwahati - 781 001

September
2001
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T 5 12 1
W 6 13 1
F 7 14 1
S 8 15 1
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—11—
Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

= 2 =

Guwahati Bench

07 Staff/16-18/98 Mrs Gitema Devi Late Daneswar Sarma ^{বাহাটী} ন্যায়পীঠ Wife
Ex PA, Nalbari Dn.

Upper Age of Mrs Gitema Devi has been condoned.

08 Staff/16-2/99 Sri Lakshya Bora Late Krishna Kanta Bora Son
Ex Gr.D, PSD Guwahati

09 Staff/16-5/99 Sri Rabin Ch Das Late Surendra Nath-IV Son
Ex PA Guwahati GPO

Cases under RO's jurisdiction

10 Staff/23-28/96/RP Sri Siddartha Sankar Paul Late Mrinal Kanti Paul Son
Ex Acctt, o/o SRM Silchar

11 Staff/23-11/97/RP Sri Pradip Kr Dutta Late Subrata Kr Dutta Brother
Ex MM, SRO Dimapur

12 Staff/23-16/97/RP Sri Rajen Koach Late Momal Ch Koch Son
Ex NG Dhemaji PO

13 Staff/23-18/97/RP Sri Samarendra Hazarika Late Lohit Kr Hazarika Son
Ex SPM Margherita SO

14 Staff/23-19/97/RP Sinti Smritikona Das Late Budhamoy Das Sister
Ex PA Badarpur SO

15 Staff/23-22/97/RP Sri Chitra Narayan Bharali Sri Hireswar Bharali Son
Ex SPM Majuli Bongaon SO

16 Staff/23-1/98/RP Sri Samiran Das Late Subal Ch Das Son
Ex Mail Peon, Diphu PO

17 Staff/23-9/98/RP Sri Tanay Bora Sri Suchen Ch Bora Son
Ex LSG SA, SRO Tinsukia

18 Staff/23-10/98/RP Sri Dipak Malakar Late Durga Sankar Malakar Son
Ex PA Tinsukia HO

19 Staff/23-13/98/RP Miss Sangeeta Das Late Kamal Ch Das Daughter
Ex PA Doon Dooma SO

20 Staff/23-17/98/RP Sri Navajyoti Das Sri Padmeswar Das Son
Ex APM, Diphu HO

21 Staff/23-7/99/RP Th. Gopen Singh Late Th Sanatomba Singh Son
Ex MM, SRO Dimapur

POSTMAN / MAILGUARD CADRE

01 Staff/16-27/97 Sri Dibakar Rabha Late Debas Kanta Rabha Son
Ex SPM, Baladnari SO

Attested
Asstt. Superintendent HQ
RMS 'GH' Dn. Guwahati

Attested
Asstt. Superintendent HQ
RMS 'GH' Dn. Guwahati - 781003

10 SEP 2011

Guwahati Bench
Son
गुवाहाटी न्यायपाठी

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02	Staff/16-28/97	Sri Binod Bordoloi	Late Kusum Ch Bordoloi Ex LSG HRO RMS GHY	
03	Staff/16-3/98	Sri Subhash Dey	Late Sunil Ch Dey Ex SG MM HRO GHY	Son
04	Staff/16-26/98	Sri Bhuban Rabha	Late Dinesh Ch Rabha Ex Postman, Rehabari SO	Son
05	Staff/16-27/98	Miss Binita Baishya	Late Kandarpa Baishya Ex SG MM HRO Guwahati	Daughter
06	Staff/16-3/99	Smti Anu Boro	Late Moni Ram Boro Ex SG MM, HRO GHY	Daughter

Cases under RO's jurisdiction:

07	Staff/23-12/97/RP	Sri Simangshu Chutia	Late Gana Kanta Chutia Ex MM Simuluguri	Son
08	Staff/23-2/98/RP	Smti Arati Rani Deb	Late Gopal Ch Deb Ex Postman, Tarapur SO	Wife
		Upper Age of Smti Arati Rani Deb has been condoned.		
09	Staff/23-5/98/RP	Sri Babul Ch Das	Late Narayan ch Das Ex MG HRO Silchar	Son
10	Staff/23-6/98/RP	Sri Ajoy Kr Chetia	Late Rohini Ch Chetia Ex MM SRO Tinsukia	Son

GROUP - D CADRE

01	Staff/16-88/93	Smti Naremai Bordoloi	Late Babul Ch Bordoloi Ex MM Chaparmukh SRO	Wife
		Upper Age of Smti Naremai Bordoloi has been condoned.		
02	Staff/16-15/95	Sri Atul Ch Boro	Late Bularam Boro Ex SG MM, GHY RMS	Son
03	Staff/16-39/96	Sri Uttam Ramchary	Sri Lolit Ch Ramchary Ex Postman, Bhawanipur SO	Son
04	Staff/16-21/98	Smti Padumi Das	Late Harihar Das Ex Gr.D, Athgaon SO	Wife
		Upper Age of Smti Padumi Das has been condoned		
05	Staff/16-22/98	Mrs Manju Medhi	Late Kartic Medhi Ex SA Guwahati RMS	Wife
		Upper Age of Smti Manju Medhi has been condoned. <i>SA 2000</i> <i>Manju Medhi</i>		

Attested
Asstt. Super. Post (HQ)
RMS 'GH' D/o Guwahati

Attested
Asstt. Superintendent (HQ)
RMS 'GH' D/o Guwahati - 781001

= 4 =

Guwahati Bench
Late Ramesh Ch Das पति
Ex OS Cash Rangia SO

Daughter

06 Staff/16-29/98 Smti Pratima Talukdar

07 Staff/16-4/99 Sri Kamal Choudhury

Late Putul Choudhury
Ex Gr.D, Guwahati GPO

Son

Cases under RO's Jurisdiction :

08 Staff/16-26/95/RP Miss Gita Deka

Late Joy Ch Deka
Ex OS Mails, Darrang Dn

Daughter

09 Staff/23-2/96/RP Sri Pramesh ch Das

Sri Mantu Das Patni
Ex Postman, Kariunganj Bazar

Son

10 Staff/23-10/96-RP Sri Somanta Gum

Late Kaliram Gum
Ex Postman, Kamalabari SO

Son

11 Staff/23-12/96/RP Sri Kandarpa Kr Das

Late Gauranga Ch Das
Ex MG, HRO Silchar

Son

12 Staff/23-18/96-RP Sri Babudhan Dhree

Late Bijoy Kr Dhree
Ex OS Cash Silchar HO

Son

13 Staff/23-21/96-RP Sri Prasanta Sarma

Late Anantanath Sarma
Ex Postman, Dibrugarh HO

Son

14 Staff/23-22/96-RP Miss Ajnabi Sonam

Late Tek Bahadur Sonam
Ex Postman, Bindukuri SO

Daughter

15 Staff/23-26/96-RP Sri Biswajit Basumatary

Late Debaram Basumatary
Ex Postman Chapanalla SO

Son

16 Staff/23-2/97-RP Sri Tilak Ch Bordoloi

late Kiron Bordoloi
Ex SPM Kampur SO

Son

Upper Age of Sri Tilak Ch Bordoloi has been condoned

17 Staff/23-3/97-RP Sri Jyotish Ch Das

late Jyotirmoy Das
Ex MM TMO Badarpur

Son

18 Staff/23-10/97-RP Smti Simala Basumatary

late Rajkumar Basumatary
Ex PA Udaguri PO

Wife

Upper Age of Smti Simala Basumatary has been condoned

19 Staff/23-12/97-RP Sri Bijoy Kr Das

Late Nikhil Ch Das
Ex SA SRO Dimapur

Son

20 Staff/23-20/97-RP Sri Pankaj Das

Late Paresh Ch Das
Ex Postman, Dibrugarh HO

Son

21 Staff/23-21/97-RP Sri Monbahadur Chetri

late Bhim Bahadur Chetri
Ex Mail peon, Doon Dooma SO

Son

22 Staff/23-4/98-RP Smti Cheneni Singphow

Late Gopal Singphow
Ex Gr.D Margherita SO

Wife

Upper Age of Smti Cheneni Singphow has been condoned*Asstt. Superintendent (HQ)*
RMS 'GH' Da Guwahati

Attested

M. J. D.
Asstt. Superintendent (HQ)
RMS 'GH' Da Guwahati - 781001

33
= 5 =

23	Staff/23-7/98-RP	Miss Bhagya Gogoi	late Jyotish Gogoi Ex MP, Chabua SO	daughter
24	Staff/23-8/98-RP	Sri Babul Ch Panging	late Katiram Panging Ex Gr.D Lilabari Airport SO	Son
25	Staff/23-18/98/RP	Smti Puspa Kumari	late Sri Prasad Kurmi Ex Gr.D, Dibrugarh	Wife
26	Staff/23-4/99-RP	Sri Pradip Garh	late Mangal Garh Ex Gr.D, Tinsukia HO	Son

The following cases were rejected by the CSC :

01	Staff/16-28/98	Sri Arun Kr Brahma	late Kameswar Brahma Ex HSG-II HRO Guwahati	Son
02	Staff/23-1/97 /RP	Mrs. Aparna Das	Late Kanailal Das Ex SDIPOS, Jorhat	Wife
03	Staff/16-30/98	Smti Kanchan Hazarika	Late Chandra Kanta Hazarika Ex PA. Dispur SO	Wife
04	Staff/16-37/95-RP	Smti Basanti Mahata	Late Badan Mahata Ex Gr.D Karinganj HO	Adopted daughter
05	Staff/23-14/98-RP	Sri Suni Borah	Late Ganesh Ch Borah Ex MM Mariani	Son

~~COPY TO:~~

1. All Divisional Heads in Assam Circle for information.
2. The Postmaster General, Assam Region, Guwahati. A copy of the list may be kept in the individual file of the candidates concerned.
3. Concerned Dealing Asstt, CO for keeping a copy of the list to the Individual file of the candidates concerned.

[I PANGERNUNG SANG]

APMG STAFF
0/0 CPMG, Guwahati

[I PANGERNUNG SANG]
APMG STAFF
0/0 CPMG GUWAHATI - 1

Asstt. Super. Post (HQ)
RMS 'GH' D/o Guwahati

Attested
Asstt. Super. Post (HQ)
RMS 'GH' D/o Guwahati - 781001

1.1
DEPARTMENT OF POSTS INDIA
O/O THE SE IOR SUPERINTENDENT RMS 'GH' DN GUWAHATI-781001
To

Annexure - 'B'

(5)

Annexure - 'B'

1. The HRO RMS 'GH' Da. Guwahati-1.
2. The Supervisor (Mail Sec) RMS 'GH' Da. Guwahati-1
- 3-4. The SRO Chaparmukh/Tezpur.

NO. B-2/7/17/Ch-V, Dated at Guwahati-1 the 22nd Nov' 99.

Sub :- Compassionate appointment under relaxation of normal rules.

Ref :- CO Guwahati letter No. Staff/16-Misc/97 dtd. 11.11.99.

With reference to the CO Guwahati letter No.cited above, it is intimated that the following applicants of the deceased employees of RMS 'GH' Da have been approved for appointment by the Chief Post Master General, Assam Circle, Guwahati under relaxation of normal recruitment rules in Postman/ Mail Guard and Group 'D' cadres. It is further clarified that the said approval does not confer upon the approved candidates any right for immediate absorption as their appointment will be subject to availability of vacancies as per existing rules governing the recruitment under relaxation of normal rules and also according to seniority as per the date of receipt of the applications.

<u>Postman/ Mailguard cadre</u>	<u>Name of the deceased employee</u>	<u>Relationship</u>
---------------------------------	--------------------------------------	---------------------

Attested
RMS 'GH' Da. Guwahati-781001
Superintendent (HQ)

1. Sri Binod Bordolai	Late Kusum Ch. Bordolai Ex-LSG SA HRO RMS Guwahati.	Son
2. Sri Subhash Dey	Late Sunil Ch. Dey Ex SG MM HRO RMS Guwahati.	Son
3. Miss Binita Baishya	Late Kandarpa Baishya EX-SG MM HRO RMS Guwahati.	Daughter
4. Smti Anu Boro	Late Mani Ram Boro Ex-SG MM HRO RMS Guwahati.	Daughter

Group 'D' cadre

1. Smti Naremai Bordolai	Late Kabul Ch. Bordolai, EX MM SRO Chaparmukh	Wife.
2. Sri Atul Ch. Boro	Late Bula Ram Boro Ex SG MM HRO Guwahati.	Son
3. Mrs. Manju Medhi	Late Kartik Medhi Ex SA ECO	Wife

35
contd..2.

The application of Sri Arun Kr. Brahma son
of Late Kameswar Brahma Ex HSG II SRO Rangia was
rejected by the circle selection committee.

(B.S.SADAP)
SENIOR SUPERINTENDENT
RMS. GH. DN GUWAHATI-1

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

Copy to :-

1 to 8. Applicants concerned.

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Guwahati Bench
গুৱাহাটী ন্যায়পীঠ

SENIOR SUPERINTENDENT
RMS GH. DN GUWAHATI-1

Attested
Asstt. Superintendent (HO)
RMS 'GH' DN Guwahati-781001

Attested
Asstt. Superintendent (HO)
RMS 'GH' 1/No Guwahati-781001

36- 17-
DEPARTMENT OF POSTS INDIA
Re: the Senior Superintendent and 'Ex' Dn. Guwahati - 1

Annexure - 'C'. 2
Annexure - 'c'
71

- 1) Smti. Narromi Baroloi.
w/o Late Sabu Ch. Baroloi.
Ex. MM.
Ex. Chaperonukh.
- 2) Smti Atol Ch. Baro.
w/o Late Dula Ram Baro.
Ex. MM, SAC Guwahati.
- 3) Smti. Manju Kochi.
w/o Late Kartik Kochi.
Ex. As, SAC Murch Lakhimpur.

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

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Guwahati Bench
गुवाहाटी न्यायपीठ

Re. 2-2/7/17/Ch-7.

Dated Guwahati-1 the 10.2.2000.

Sub:-

Compensation appointment under relaxation of normal
rule of appointment candidates of Group 'B' cadre.

The above noted candidates who have been approved as
Group 'B' cadre vide G.O. Guwahati letter No. staff/16-nic/97 dated
11.11.99 and awaiting regular absorption in the department is hereby
ordered to be engaged against leave vacancy/ vacant post till they
are regularly allotted to the units under relaxation vacancy on the
clear understanding that they will not claim any seniority/ pay etc.

Attested

Asstt. Superintendent (HO)
RMS 'Ex' Dn. Guwahati-1

(B. S. Baroo)
Senior Superintendent
and 'Ex' Dn. Guwahati-1.

RMS copy to :-

1. The HAO and 'Ex' Dn. Guwahati for Information & o/s.
2. The Super. Engg (HO) and 'Ex' Dn. Guwahati for Information. He is requested to engage serial no.1 and 2 against leave vacancy/vacant posts.
3. The SHO & ASO 'Ex' Dn. Tezpur for Information. He will engage the candidates at SL post on leave vacancy/vacant posts.
- 4-5. TAN CH-2nd Sub Dn. Rafighat/ Hukm (H) Guwahati for Information.
- 6-7. O/S & space.

filed
Asstt. Super. Post (HO)
RMS 'GH' Dn. Guwahati

2
Senior Superintendent
and 'Ex' Dn. Guwahati-1.

-18-

DEPARTMENT OF POSTS:INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL
ASSAM CIRCLE:GUWAHATI-781001

No. Staff/16-Rlg/88/Part

Dated at Guwahati, the 14th Aug, 2001

To

All Divisional Heads in Assam Circle.

SSAM 16H

Sub:-

Compassionate appointment proposal of candidates approved and waiting-listed.

Central Administrative Tribunal केन्द्रीय प्रशासनिक न्यायालय

10

Guwahati Bench

1. Directorate in consultation with Department of Personnel and Training has already issued instruction for discontinuation of waiting list of candidates approved for compassionate appointment. It was clearly mentioned that the maintenance of waiting list of approved candidates should immediately be discontinued if not already discontinued. In Dte in its letter No.24-1/2001-SPB.I dated 6.7.2001 circulated under this office letter of even number dated 31.7.2001 has directed that in future the committee for considering request for appointment on compassionate ground should take into account the position regarding availability of vacancy for such appointment and it should limit its recommendation for appointment only in a really deserving case against the vacancy meant for appointment on compassionate ground is available within a year and that too within the ceiling of 5% of vacancy falling under direct recruitment quota in any group-C or D posts prescribed in this regard. The practice of circulating names of the deserving applicants to other departments has also been discontinued.

2. In our circle we have got total 27 candidates for PA/SA, 16 candidates for Postman/Mailguard cadre and 47 candidates for Group-D cadre approved between 7.12.93 to 11.11.1999 and they are kept in the waiting list. Since wait-listing of candidates for compassionate appointment has been dispensed with, chance of absorption of these approved candidates in the waiting list against vacancies available within 5% ceiling of direct recruitment quota is remote. This may cause hardship to the approved candidates who have been waiting for quite a long period. In consideration of this aspect Directorate has decided to consider such wait-listed candidates for vacant posts of Gramin Dak Sewak if they are willing and eligible for the post. As per instruction of Dte you are therefore requested to offer GDS vacancies to the dependants of regular employees (group-C or D) who are already approved for appointment on compassionate ground and are still awaiting absorption for want of regular departmental vacancies as on 8.2.2001. Such approved candidates will however be appointed against GDS posts subject to their fulfilling all required conditions of recruitment like educational qualification etc. It will have to be made clear to the approved applicants that with their acceptance of GDS post they would have no further claim for appointment on any special consideration against regular departmental vacancies and that they would have to take their turn as per present departmental policy for GDS, in the matter of their appointment against future departmental vacancies. An undertaking in this regard must be obtained from these candidates before giving any appointment.

Contd

Asstt. Super. Post (HQ)
RMS 'GH' Dn. Guwahati

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Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

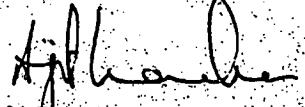
Guwahati Bench
गुवाहाटी न्यायपीठ

-2-

3. The list containing names of all the approved candidates is enclosed division-wise. You may take action to ascertain the willingness and choice of stations, if any, from the approved and wait-listed candidates for consideration of their appointment against vacant GDS post and necessary follow-up action may be taken for the above instructions. However, wherever required action to fill up GDS posts is already in progress that action may continue and these posts may not be offered to wait-listed candidates.

4. Offer of GDS posts to wait-listed candidates will be valid for one year and the scheme will be reviewed after one year. In the meantime, action taken report indicating number of GDS posts offered to wait-listed candidates and particulars of beneficiaries may be reported quarterly to this office beginning with quarter ending 30.9.2001, for onward transmission to Directorate.

Encl:AA


(A.N.D.Kachari)
Chief Postmaster General
Assam Circle, Guwahati-781001

Copy to :-

The Postmaster General, Assam Region, Dibrugarh-786001 for information.

S/—
Chief Postmaster General
Assam Region, Guwahati-781001

Attested
Asstt. Super. Post (HO)
RMS 'GH' Dn. Guwahati

Attested
Asstt. Superintendent (HO)
PMO 'GH' Dn. Guwahati-781001

RMS GH Division

1	Sri Diken Deka Son of late Uttam Ch. Deka Ex SGMM, HRO Guwahati	SA cadre	3.2.98
2	Sri Binod Bordoloi Son of late Kusum Ch. Bordoloi, Ex LSG HRO Guwahati	MG cadre	11.11.99
3	Sri Subhash Dey Son of late Sunil Ch. Dey Ex-SG MM, HRO Guwahati	MG cadre	11.11.99
4	Smt. Binita Baishya D/O Late Kandarpa Baishya Ex-SS MM, HRO Guwahati	MG cadre	11.11.99
5	Smt Anu Boro D/o late Maniram Boro Ex SGMM, HRO Guwahati	MG cadre	11.11.99
6	Sri Upen Ch. Boro Son of late Debendra Nath Boro Ex SG MM SRO Rangia	Group-D cadre	7.12.93
7	Smt Kamini Bala Nath W/o late Rati Ram Nath Ex Mail Peon, RMS Guwahati	Group-D	7.12.93
8	Smt Naremai Bordoloi W/o late Babul Ch. Bordoloi Ex MM SRO Chaparmukh	Group-D	11.11.99
9	Smt Amila Boro W/o late Atul Ch. Boro Ex LSGSA, HRO Guwahati	Group-D	12.12.94
10	Sri Atul Ch. Boro Son of late Bularam Boro Ex SGMM, Guwahati RMS	Group-D	11.11.99
11	Smt Manju Medhi W/o late Kartick Medhi Ex SA Guwahati RMS	Group-D	11.11.99

Attested

Asstt. Superintendent / HQ
RMS 'GH' Dn. Guwahati - 781001

Ketulal
Asstt. Supdt. Post (HQ)
RMS 'GH' Dn. Guwahati

To,

1) The PMG, Assam Region, Guwahati-781001.
 2-to 14) All Divisional Heads/units in Assam Circle. 15 to 16) Sr, Postmaster Guwahati/Silchar.

No. Staff/13-22/88/Casual Labour/Rlg Dated at Guwahati the 24-4-91.

Sub:- Casual Labourers (Grant of Temporary Status and Regularisation) scheme,

A copy of Directorate's Letter No.45-95/87-SPB-I dtd 12-4-1991 on the above subject is sent herewith for favour of your information guidance and necessary action.

(I.C.Sarma)

Asstt Director (Staff)
For Chief Postmaster General
Assam Circle Guwahati-781001

Guwahati Bench
जुवाहाटी बैच

Attested
Copy of Superintendent HQ
Ass'tt Superintendent HQ
R.M. G.S. Sir,
R.M. G.S. Sir,

In compliance with the directions of the Hon'ble supreme court a scheme was drawn up by this Department in consultation with the Ministries of Law, Finance & personnel and the president has been pleased to approve the said scheme. The scheme is as follows:-

1. 'Temporary Status' would be conferred on the casual labourers in employment as on 29.11.89 and who continue to be currently employed and have rendered continuous service of at least one year; during the year they must have been engaged for a period of 240 days (206 days in the case of offices observing five days weeks).

2. Such casual workers engaged for full working hours viz 8 hours including 1/2 hour's lunch time will be paid at daily rates on the basis of the minimum of the pay scale at daily rates on the basis of the minimum of the pay scale for a regular group 'D' official including DA HRA & CCA.

3. Benefit of increment at the same rate as applicable to a group 'D' employee would be taken into account for calculating per month rate wages, after completion of one year of service from the date of conferment of 'Temporary Status'. Such increment will be taken into account after every one year of service subject to performance of duty for at least 240 days (206) days in establishments observing five days week) in the year.

4. Leave entitlement will be one day for every 10 days of work. casual leave or any other kind of leave, except maternity leave, will not be admissible. No encashment of leave is permissible on termination of services for any reason or on the casual labourers quitting service.

Central Admin.
केन्द्रीय प्रशासन

15. Maternity leave to lady full time casual labourers will be allowed as admissible to regular group 'D' employees.

6. 50% of the service rendered under Temporary status would be counted for the purpose of retirement benefits after regularisation as a regular group 'D' official.

7. Conferment of Temporary status does not automatically imply that the casual labourers would be appointed as a regular group 'D' employee within any fixed time frame. Appointment to group D vacancies will continue to be done as per the extant recruitment rules, which stipulate preference to eligible ED employees.

8. After rendering three years' continuous service after conferment of temporary status, the casual labourers would be treated at par with temporary group D employees for the purpose of contribution to General provident fund. They would also further be eligible for the grant of Festival Advance/Flood Advance on the same conditions as are applicable to temporary Group D employees, provided they furnish two sureties from permanent Govt. Servants of this Department.

9. Their entitlement to productivity Linked Bonus will continue to be at the rate applicable to casual labourers.

10. Temporary status does not debar dispensing with the services of a casual labourer after following the due procedure.

11. If a labourer with temporary status commits a misconduct and the same is proved in an enquiry after giving him reasonable opportunity, his services will be dispensed with.

12. Casual labourers may be regularised in units other than recruiting units also, subject to availability of vacancies.

13. For purpose of appointment as a regular group D official, the casual labourers will be allowed age relaxation to the extent of service rendered by them as casual labourers.

14. The engagement of the casual labourers will continue to be on daily rates of pay on need basis.

15. The engagement of the casual labourers will continue to be on daily rates of pay on need basis.

16. The conferment of temporary status has no relation to the availability of sanctioned regular group 'D' posts.

17. No recruitment from open market for group D posts except compassionate appointments will be done till casual labourers with the requisite qualification are available to fill up the posts in question.

Attest
Asstt. Secy. (P) (HO)
RMS 'GH' Dn. Guwahati

Contd. 3

Attested

Asstt. Superintendent
RMS 'GH' Dn. Guwahati - 781001

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Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

Guwahati Bench
गुवाहाटी न्यायालय

Further action may be taken in regard to the casual labourers by each unit as per the abovesaid scheme. This issues with the approval of Ministry of Finance and concurrence of Integrated Ministry, vide their Dz. 1282-FA/91 dt. 10-4-01.

sd/- (T.S.Govindrajan)
Director (Staff)

Attested
Asstt. Super. Post (HQ)
RMS 'GH' Dn. Guwahati-781001

Attested
Asstt. Super. Post (HQ)
RMS 'GH' Dn. Guwahati

24
U3
1 Annexure E
Department Of Posts:India
Office Of The A.S.R.M.(Plateform) Guwahati RMS



Memo No. B-20/GDS/PF

Dated 23-10-2008

Mrs. Naraimai Bordoloi w/o late Babu Bordoloi is
hereby appointed as Gramin Dak Sewak Mail Man with effect from
25-10-2008, Forenoon/ Afternoon. He/She will be paid with such
allowances as are admissible from time to time.

2. Mrs. Naraimai Bordoloi should clearly understand that her
employment as GDS shall be in the nature of contract liable to be
terminated by her or by the undersigned by notifying the order in
writing and that she will also be governed by the Post and
Telegraphs Extra Departmental Agents (Conduct and Service)
Rules,1964, as amended from time to time.

3. If these conditions are acceptable to him/her, he/she will
communicate his/her acceptance in the enclosed proforma.

23-10-2008
(R. Goswami)
A.S.R.M.(Plateform)

Guwahati RMS, Guwahati-781008 | 1

To
Mrs. Naraimai Bordoloi
w/o late Babu Bordoloi
Ex. Mail Man, Under SRO Saparmukh

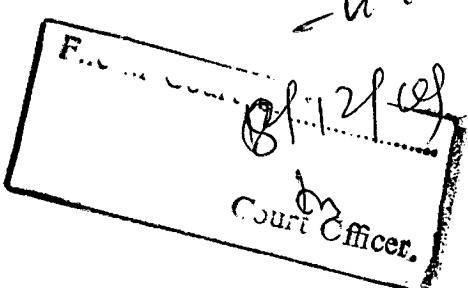
Asstt. Superintendent / P
Guwahati RMS, Guwahati-781008

Asstt. Supt. Of Posts
RMS 'G' Bn. Guwahati
Refered
Asstt. Supt. Of Posts
RMS 'G' Bn. Guwahati

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय
Guwahati Bench
गुवाहाटी न्यायपीठ

- 8 DEC 2009

Guwahati Bench
गुवाहाटी न्यायपीठ



BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI
BENCH : GUWAHATI :

Filed by
Narendra Bordoloi
Through
Zirka Law Office

O. A. NO. 79/09

Smti Naremai Bordoloi ... Applicant

-versus-

Union of India & ors ... Respondents

Rejoinder filed by the applicant on the written statement of the respondent are as follows :-

1. That the applicant received a copy of the Written Statement filed by the respondent and after going through the same begs to file the rejoinder as follows :-
2. That the contents of the aforesaid Written Statement not only misleading but it is attempt to conceal the truth in the matter of aforesaid case and in the matter of compassionate appointment in the relevant period from 2000 to this date.
3. That the applicant begs to state that in their Written Statement the respondent have admitted that the applicant was approved for appointment in a Group-D post by their order No. Staff/16-Misc/97 dated 11.11.99, on availability of Group- 'D' post. It was further stated that the approved candidates will be absorbed in regular Group- 'D' post according to seniority and

Copy received
8-12-09

- 8 DEC 2009

Guwahati Bench
गुवाहाटी न्यायपीठ

-:(2):-

as per the date of receipt of application. But the respondent have failed to keep their own commitment and appointed person violating their own order.

4. That the applicant begs to state that the respondent offered appointment to the applicant against leave vacancy/vacant post till they are regularly allotted to the Unit vide their letter dated 10.2.2000. In the said letter it is stated that they will not claim seniority/pay etc. which is quite contradictory to the earlier letter. It is clear from the above letter ~~though~~ ^{how} they have alter their own letter within 3 months.

5. That the applicant begs to state that from 10.2.2000 to 29.10.2008 she was engaged as daily rated worker and from 30.10.2008 she was directed to work as G.D.S. employee. That the applicant is an illiterate woman and as she requires a means of livelihood she is working ^{wherever} ~~whenever~~ she is directed to work. She is not aware of giving any undertaking. The applicant is working only for the survival of her family. In this way from 10.2.2000 to this date the applicant has been engaged in most exploitative manner, but till today she has not been absorbed in a Group-'D' Post.

6. That the respondent in their Written Statement have high-lighted the fact that there was no vacancy

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-:(3):-

of Group-D Post and as such she has been given other job which is not at all true. During the period from 11.11.1999 to this date a good number of vacancy of Group-'D' Post arose and those were filled up by person who applied and selected much later than the applicant. The applicant begs to state that the respondent have admitted in their Written Statement that only one person was appointed in Group-'D' Post after the approval of the applicant which is not correct.

7. That the applicant begs to state that one Smti. Sarada Bala Baishya was appointed on compassionate ground in the year, 2004 and one Smti Parbati Das was appointed on 8.6.2005 vide letter No. Staff/16-CSC/2005 dated 8.6.2005. The applicant further begs to state that the respondent vide their letter No. Staff/16-CSC/2004 dated 13.5.2005 appointed 3 persons to P.A. Cadre and one person to Postman cadre and another person in Group-D post. The remaining vacancy of Group-'D' post of the year 2002 along with the post of Guwahati Division was diverted to C.I./Guwahati. So from the above facts it is crystal clear that the respondent were misleading the Hon'ble Tribunal, telling that there were no vacancy of the of Group-'D' post to accommodate the applicant.

(Copy of the appointment letter of Smti Parbati Das is enclosed herewith and marked as Annexure-'A' and copy of order of the C.A. T. Guwahati Branch dated 29.5.2005 is enclosed as Annexure-'B').

Narenrao Bora dasai

contd ... 4

- 8 DEC 2009

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गुवाहाटी न्यायपीठ

-:(4):-

8. That the applicant begs to submit that she could have been easily absorbed in one of the aforesaid Group-'D' post, but the respondent acted most arbitrarily and appointed other persons who came later than the applicant and thereby denied justice to her.

9. That the applicant begs to state that although there arose a good number of vacancies of Group-'D' Post, the respondent neglected to keep their own commitment to absorb her in a Group-'D' post and compelled her to work as daily rated worker and G.D.S. worker, which is against the principle of natural justice.

10. That opposing the averment of the written statement filed by the respondent the applicant begs to state that from the above-mentioned facts the respondents have shown utter injustice and discrimination in depriving the applicant, in comparison to other candidates, which is violative of Article 16 of the Constitution of India.

Under the circumstances, it is therefore prayed that Your Lordship may be pleased to reject the pleas put forward by the respondent and be pleased to direct the respondent to absorb the applicant in a Group-'D' post considering her long standing service to the Department.

Macemai Bordoloi

- 8 DEC 2009

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--:(5):-

VERIFICATION

I, Smti Naremai Bordoloi, wife of Late Babul Bordoloi, aged about 40 years, by religion Hindu, a resident of village Tupgaon, P.O. Borchila, District Morigaon, Assam do hereby solemnly affirm and verify that the statements made in the above rejcinder from paragraphs 1 to 7 are all matter of record and rests are my humble submission before this Hon'ble Tribunal.

And I sign this verification on this
day of December, 2009 at Guwahati.

Naremai Bordoloi

S I G N A T U R E

DEPARTMENT OF POSTS: INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL
ASSAM CIRCLE: GUWAHATI

No. Staff/16-CSC/2005

Dated at Guwahati the June 2, 2005

8

Sub:- Recruitment of PA, Postman and Group-'D' on compassionate ground under relaxation of normal recruitment rules.

Consequent on the recommendation of the Circle Selection Committee held on 4.5.2005, the Chief PMG, Assam Circle, Guwahati is pleased to approve absorption of the following applicants on compassionate ground under relaxation of normal recruitment rules in PA, Postman and Group-'D' cadre against the vacancies of Direct recruitment quotas for the year 2003 and 2004 and to allot the applicants to the Division shown against each.

The appointment will however, be subject to verification of the eligibility which will be verified personally by the appointing authorities from the original records Vis-à-vis the eligibility criteria. The appointing authority / Divisional Heads to whom the approved candidates are allotted, will collect the required documents of the candidates from the concerned Divisions.

Cadre	Sl. No.	Name of the candidate	Name of deceased official and relationship with the candidates	Division allotted	Remarks
1	2	3	4	5	6
PA Cadre	1	Shri Bidit Kr. Bora	S/o Late Nagen Ch. Bora, Ex-Group-'D' Sivasagar HO	Sivasagar Dn.	Against one additional direct vacancy in PA cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
	2	Shri Ajit Kumar	S/o Late Dhirenwar Kumar, Ex-SG MM, HRO(Mails) Guwahati RMS	Darrang Dn.	Against one additional direct vacancy in PA cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
	3	Miss Rituparna Deka	D/o Late Hiteswar Deka, Ex-SA(BCR), Guwahati RMS	Guwahati(P) Dn.	Against one additional direct vacancy in PA cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
	4	Shri Amit Ch. Das	S/o Late Maram Ch. Das, Ex-Gr. 'D' PSD/Guwahati	Mogaon Dn.	Against one additional direct vacancy in PA cadre approved by the Screening Committee for 2003 & 2004 and allotted to.

Contd.

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

- 8 DEC 2009

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*Certified to be true copy
Attn: Mr. Advocate*

Postman Cadre	1	Shri Parthajit Nath	S/o Late Prabir Kr. Nath, Ex-Gr. 'D' Silchar HO	Cachar Dn.	Against one additional direct vacancy in Postman cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
	2	Mrs. Renu Devi	W/o Late. Dipak Kr. Sarma, Ex-SA SRO Rangiya, Guwahati RMS	Guwahati(P) Dn.	Against one additional direct vacancy in Postman cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
Gr. 'D' Cadre	1	Shri Gakul Ch. Roy	S/o Late Jyotish Ch. Roy, Ex-SG MM New Bongaigaon under Guwahati RMS	Goalpara Dn.	Against one additional direct vacancy in Gr. 'D' cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
	2	Smt. Parbati Das	W/o Late Harimohan Das, Ex-Bearer No.II Departmental Canteen, Guwahati RMS	'GH' RMS	Against one additional direct vacancy in Gr. 'D' cadre approved by the Screening Committee for 2003 & 2004 and allotted to.

The Divisional Heads should inform incite of their joining to this office

The cases of above mentioned candidates were considered by the CSC on the basis of merit of the cases subject to availability of vacancies.

A.P.M.G. (Staff)
O/o Chief Postmaster General
Assam Circle, Guwahati - 781 001

Copy to :-

1. The PMG, Dibrugarh Region, Dibrugarh for information.
2. All SSPOs/SPOs/SSRM/SRM in Assam Circle.
3. The Supdt. PSD/Guwahati.
4. Concerned file.

For Chief Postmaster General
Assam Circle, Guwahati - 781 001

20-1-2001
husband of Parbati Das died on ~~25-9-2001~~ and
she has been appointed on 11-6-2005

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH

Original Application No. 232 of 2004.

Date of Order: This, the 19th Day of May, 2005.

HON'BLE MR. JUSTICE G. SIVARAJAN, VICE CHAIRMAN.

HON'BLE MR. K. V. PRAHLADAN, ADMINISTRATIVE MEMBER.

Sri Hemanta Deka
S/o Late Moina Ram Deka Ex-MM (BCR)
SRD, 'GH' Divn, R.M.S. Rangia
a resident of Village Niz Madartola
P.O: Baihata Chariali
District: Kamrup.

..... Applicant.

By Advocate Mr. A. Khaleque.

- Versus -

1. Union of India
Represented by the Secretary
Department of Posts
Government of India
New Delhi.
2. The Chief Post Master General
Assam Circle
Guwahati-781001.
3. The Senior Supdt. of R.M.S.
Guwahati Division, Guwahati.

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

- 8 DEC 2009

Guwahati Bench
गुवाहाटी न्यायपीठ

..... Respondents.

By Mr. M.U. Ahmed, Addl.C.G.S.C.

ORDER (ORAL)

SIVARAJAN, J. (V.C.)

The applicant applied for compassionate appointment on the ground that the applicant's father Late Moina Ram Deka a Mailman (B.C.R.) under Senior Record Officer, R.M.S., Guwahati Division at Rangia died while in service in 5.10.2001. The said application was rejected by the Circle Selection Committee held on 24.1.2003 which was conveyed vide communication dated 24.3.2003 at Annexure-E stating that there is no vacancy in any cadre. The applicant then

*Copy certified the true
certified copy
Siv
A.M.*



3/2005-A - 42 - 52

submitted representations (Annexure- F & G) to the second respondent i.e. Chief Post Master General. Since there is no response this application is filed.

2. Respondents have filed their written statement. Nothing is stated in the written statement about the filing of Annexure F & G representations. Only attempt made therein is to say that the applicant is not entitled to compassionate appointment. Mr. A. Khaleque, counsel for the applicant submitted that third respondent did not say that the applicant is not eligible for compassionate appointment and that the impugned order only stated that there is no vacancy for giving compassionate appointment. Counsel for the applicant placed before us a communication No.Staff/16-CSC/2004 dated 13.5.2005 passed by the Assistant Postmaster General (Staff), O/o the Chief Postmaster General, Assam Circle, Guwahati giving compassionate appointment to the post of PA Cadre to 3 persons, Postman Cadre to one person and Group 'D' to another person and submitted that all these appointments were made with reference to the persons who died in employment subsequent to the death of applicant's father. He also pointed out that Smt. Sarada Bala Baishya was given compassionate appointment to Group 'D' post in the remaining vacancy of 2002 Grade 'D' Cadre alongwith the post of Guwahati Division diverted to CO/Guwahati. Mr. M.U.Ahmed, Addl.C.G.S.C. submitted that the applicant cannot be given posting of his choice and that he wanted appointment only in a Group 'D' post. Counsel for the applicant submits that the applicant wanted compassionate appointment to any post to which he is entitled.

3. Having considered the matter we are of the view that impugned order is not a satisfactory one. However, since the applicant has

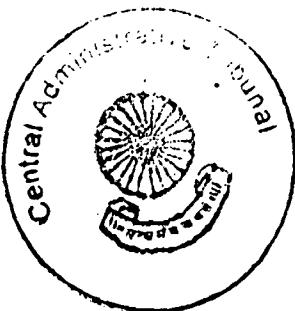
9/2

submitted Annexure - F & G representations before the second respondents, which has not been denied by the respondents in their written statement, we direct the second respondent to consider all these matters projected by the applicant and to pass a reasoned order on the representations made by the applicant and rejected by the third respondents. This will be done within a period of three months from the receipt of a copy of this order.

The Original Application is disposed of as above.

Sd/ VICE CHAIRMAN

Sd/ MEMBER (A)



TRUE COPY
। विकल्प ।

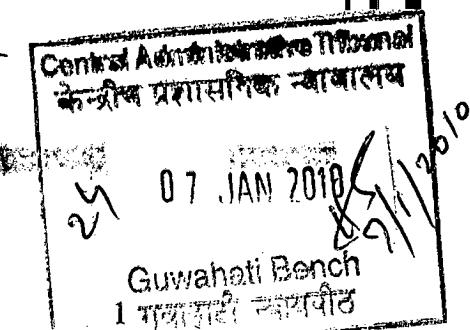
Section Officer (J)
C.A.T. GUWAHATI BENCH
Guwahati-781005

27/11/05

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

- 8 DEC 2009

Guwahati Bench
गुवाहाटी न्यायपीठ



BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH, GUWAHATI

OA NO. 79/2009

Smti. Naramai Bordoloi

.....Applicant

-VERSUS-

UNION OF INIDA & OTHERS

.....Respondents

IN THE MATTER OF :

An affidavit filed by the respondents as per direction of the Hon'ble Tribunal vide order dated 08.12.2009

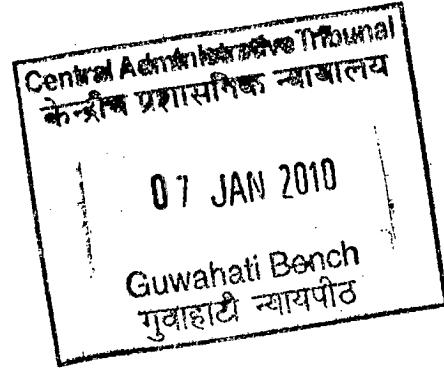
Pawan Kumar Singh
 1) That I, Shri *Pawan Kumar Singh*, Working as Director Postal Services (Ho) in the office of the Chief Post Master General, Assam Circle, Meghdoot Bhawan, Guwahati-1 being authorized and competent to seal this affidavit on behalf of the respondents and being fully conversant with the facts of the case based on records. Save and except, the statements, which are specifically admitted herein below rests, may be treated as total denial.

Pawan Kumar Singh
 2) That the following candidates were approved ~~for~~ absorption in Gr. "D" cadre on compassionate ground on 07.12.1993 vide CO Guwahati Memo No. APMG (S) Confidential-1/93 Relaxation Dated AT Guwahati the 07.12.1993 (Annexure-8). But they were waiting ~~for~~ absorption in Gr. "D" cadre for want of Vacancies.

Sl. No.	Name of the approved candidate	CO Guwahati file mark
1	Smti. Mahamaya Rani Dey	Staff/16-47/92 APMG (S) Con-1/93 Relax dated 07.12.1993

Filed by the respondent
through
X Komkoni Dago
Addl. C. U. S. C. in OA T BGR -

On - 7 - 1 - 2010
67



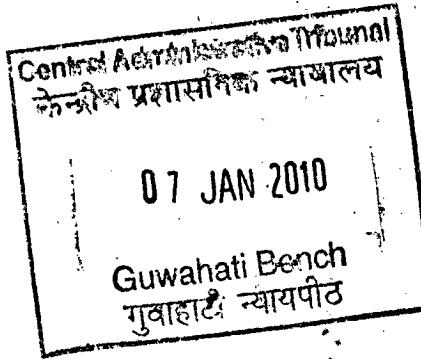
2	Sri Upen Ch. Boro	Satff/16-55/92 APMG (S) Con-1/93 Relax dated 07.12.1993
3	Smti. Kamini Bala Nath	Satff/16-81/93 APMG (S) Con-1/93 Relax dated 07.12.1993

3) That besides above another candidate^{Gr} as mentioned below was also approved for absorption in Gr. "D" cadre on compassionate ground on 12.12.1994, who was also awaiting for absorption in Group "D" for want of vacancies.

Sl No.	Name of approved candidate	CO Guwahati file mark
1	Smti. Amila Boro	Staff/16-126/94 Staff/16-1/94 dated 12.12.1994

4) That there after the following candidates were also approved for absorption in Gr. "D" cadre on 11.11.1999 on compassionate ground vide CO Guwahati Memo No. STAFF/16-MISC/97 dated at Guwahati the 11th November 1999 (Annexure-1) mentioned below, who were also waiting to be absorbed in Group "D" cadre for want of vacancies.

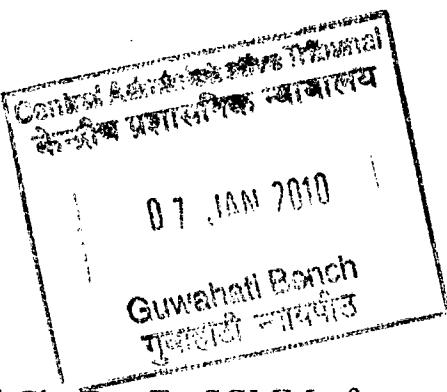
Sl. No.	Name of the approved candidate	CO Guwahati file mark	Name of cadre
1	Smti. <u>Naremai</u> <u>Bordoloi</u>	Staff/16-88/93 dated <u>11.11.1999</u>	Gr. "D"
2	Shri Atul Ch. Boro	Staff/16-15/95 dated <u>11.11.1999</u>	Gr. "D"
3	Smti. Manju Medhi	Staff/16-22/98 dated <u>11.11.1999</u>	Gr. "D"



5) That as all of these candidates could not be absorbed for want of vacancies, all were kept in the waiting list as per their seniority (Copy of waiting list at Annexure-2) till the wait list was dispensed with vide Dte's letter No. 24.1.2001 SPB-1 dated 06.7.2001 (Annexure-3 both sides) circulated vide CO Guwahati letter No. Staff/16-Rusing/88/Pt dated 31.7.2001 (Annexure-4 both sides). As the waiting list was dispensed with, the candidates along with Smti. Naremai Bordoloi whose name was at Sl. (9) in the waiting list could not be absorbed in Gr "D" cadre for want of vacancies during that time and was therefore offered GDS post for which she had given willingness to accept (Annexure-5)

6) That that in the waiting list, Smti. M. R Dey at Serial No. (1) approved for absorption under relaxation of normal recruitment rule on 07.12.1993, was absorbed in Gr. "D" cadre under CO Guwahati letter No. Staff/16-Misc/97 dated 06.06.2001 (Annexure-6) before receipt of the order of the Department of dispensation of waiting list, the other candidates of the wait list including Smti. N. Bordoloi, the applicant could not be absorbed for want of vacancies prior to the date of dispensing the wait list vide Dte's letter No. 24-01-2001 SPB-1 dated 06.7.2001.

7) That after the wait list having been dispensed with, Shri G.C. Roy and Parbati Das was approved ~~for~~ ^{for} recruitment under relaxation of normal recruitment rules on compassionate ground vide CO Guwahati No. Staff/16-CSC/2005 dated 08.6.2005 (Annexure-7) against the vacancies of 2003 and 2004. As ~~the~~ ^{the} approval of Smti. N. Bordoloi, the applicant was ~~against~~ ^{the} ~~vacancies~~ ^{vacancies} prior to dispensing the wait list under Dte's letter No. 24-2-2001 SPB-1 dated 06.7.2001, the question of ~~absorption~~ ^{absorption} of Smti. N. Bordoloi, the applicant against vacancies of 2003 and 2004 ~~does~~ ^{does} not arise.



8) That Smti. Mahamaya Rani Dey, Wife of late Netai Ch. Dey Ex-SGMM of RMS 'Guwahati Division' was approved for absorption in Gr. "D" cadre on compassionate ground on 07.12.2003 vide CO Guwahati No. Staff-47/92 APMG (S) com-1/93 Relax dated 07.12.1993 (Annxure-8) and her name was at Sl. No. (1) in the waiting list for regular absorption in Gr. "D". thereafter under CO Guwahati Memo No. Staff/16-Misc/97 dated 06.06.2001, Smti. M.R. Dey was appointed in Gr. "D" cadre agasit vacant post prior to receipt of the order of the Department for dispensation of the system of waiting list.

9) That year wise vacancy position of Group "D" since 1999 in RMS "Guwahati Division" is appended below:-

Year	Total vacancy	Vacancy on compassionate ground (5% of total vacancy)
1999	4	0.2=Nil
2000	6	0.3=Nil
2001	7	0.35=Nil
2002	9	0.45=Nil
2003	37	1.85=2
2004	17	0.85=1
2005	46	2.3=2
2006	42	2.1=2
2007	54	2.7=3
2008	57	2.85=3

Parwan Kumar Singh

01 JAN 2010

Guwahati Bench
গুৱাহাটী ন্যায়পীঠ

10) That there was no vacancy of Gr. "D" on compassionate ground from the year 1999 to 2002. As such, Smti. Maremai Bordoloi could not be appointed in Gr. "D" cadre on compassionante ground though she was approved for absorption to the cadre of Gr. "D" vide CO Guwahati Memo No. Satff/16-Misc/97 dated 11.11.1999,. She gave willingness to work in GDS post on 21.2.2002 when the wait list was dispensed with.

11) That the year wise vacancy position of Group "D" since 1999 up to 2008 in entire Assam Circle is appened below:-

year	Vacancy position		
	Postal	RMS	Total
1999	No vacancy approved by the Directorate		
2000	No vacancy approved by the Directorate		
2001	14	----	14
2002	16	----	16
2003	22	6	28
2004	17	6	23
2005	10	10	20
2006	No vacancy approved by the Directorate		
2007	No vacancy approved by the Directorate		
2008	No vacancy approved by the Directorate		

12) That the vacancies were filled up by Direct Recruitment.

13) That the date of application and the dates when they were recommended by the Circle Selection Committee is shown in Annexure 20.

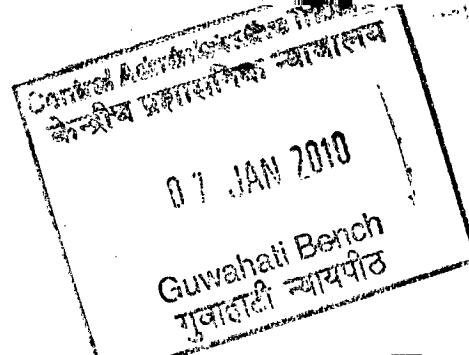
14) That following are documents for production before the Hon'ble Central Administrative Tribunal, Guwahati Bench.

Annexure	Letter/Memo Number	Remarks

01 JAN 2010

Guwahati Bench
গুৱাহাটী ন্যায়পৰিষ

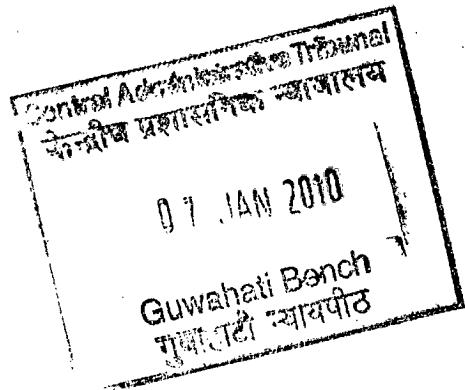
Annexure-1	CO Ghy No.-Staff/16-Misc/97 dated at Guwahati the 11.11.1999	Approval of CSC for appointment on Compassionate gorund
Annexure-2	SSRM.GH No-B-2/7/17/Ch-V Dated at Guwahati-1 the 12.7.2000	Waiting list of approved candidates
Annexure-3	MOC No-24-1/2001-SPB-1 dated 06.7.2001	
Annexure-4	CO Ghy No- Staff/16- Rlg/88/Part Dated at Guwahati the 14.8.2001	
Annexure-5	SSRM/GH No- B-2/7/17/Ch-V Dated at Guwahati-1 the 07.2.2002	Willingness letter of applicant to work in GDS
Annexure-6	CO Ghy No- Staff/16-Misc/97 dated at Guwahati the 06.06.2001	CO's letter for absorption of approved candidates
Annexure-7	CO Ghy No- Staff/16- CSC/2005 dated at Guwahati the 08.6.2005	Approval of CSC for appointment on Compassionate ground
Annexure-8	APMG (S) Confidential-1/93 Relaxation Dated st Ghy 07.12.1993	List of approved candidates recommended by CSC on meeting 08.11.1993
Annexure-9	SSRM/GH No-B-2/7/17/Ch-V Dated at Guwahati the 14-06-2005	Appointment letter of Parboti Das
Annexure-10	SSRM/GH No-B-2/7/17/Ch-V dated at Guwahati the 21.06.2001	Appointment letter of Mahamaya Rani Das
Annexure-11	SSRM/GH No-B-2/7/17/Ch-V dated at Guwahati the 28.5.2004	Appointment letter if Smti. Sarala Bala Baishya
Annexure-12	SSRM/GH No-B-2/7/17/Ch-V dated at Guwahati the 23.10.2006	Appointment letter of Deep Chatterjee and Smti Renu Swargiary
Annexure-13	CO Ghy No- Staff/16-Misc/97 dated at Guwahati the 11.11.1999	Approval of CSC for appointment on compassionate ground
Annexure-14	CO Ghy No- Staff/16-	Approval of CSC for



	CSC/2002 dated at Guwahati the 25.02.2003	appointment on compassionate ground
Annexure-15	CO Ghy No- Staff/16- CSC/2004 dated at Guwahati the 13.05.2004	Approval of CSC for appointment on compassionate ground
Annexure-16	CO Ghy No- Staff/16- CSC/2005 dated at Guwahati the 08.6.2005	Approval of CSC for appointment on compassionate ground
Annexure-17	CO Ghy No- Staff/16- CSC/2005 dated at Guwahati the 11.10.2006	Approval of CRC for appointment on compassionate ground
Annexure-18	CO Ghy No- Staff/16- CSC/2005 dated at Guwahati the 25.01.2007	Approval of CRC for appointment on compassionate ground
Annexure-19	SSRM/GH No-B-2/7/17/Ch-V dated at Guwahati the 22.11.1999	Communication of CO's approval letter Dated 11.11.2009 (Annxure-13) to various concern
Annexure-20	Date of submission of application and date of recommendation	

Encl:- Annexure-1 to 20

Parman Kumar Singhi



AFFIDAVIT

I Shri Pawan Kumar Singh
at present working as Director Postal Services (HQ)
at 0/o Chief PMG, Assam Circle, Guwahati who is
respondent No 2 hence authorized by the competent authority to take steps
and file affidavit on behalf of all the respondents and hence competent to
sign this Affidavit, do hereby solemnly affirm and state that the statement
made in paragraph
are
true to my knowledge and belief, those made in paragraph
being matter of records,
are true to my information derived there from and the rest are my humble
submission before this Hon'ble Tribunal. I have not suppressed any
material fact.

And I sign this affidavit on this 7th day of January, 2010
at Guwahati

Identified by

Pawan Kumar Singh

DEPONENT

DEPARTMENT OF POSTS

OFFICE OF THE CHIEF POSTMASTER GENERAL : ASSAM CIRCLE: GUWAHATI - 781 001

NO. STAFF / 16 - MISC / 97

dated at Guwahati the 11th November, 1999

On the recommendations of the Circle Selection Committee, the Chief Postmaster General, Assam Circle, Guwahati has been pleased to approve appointment of the following applicants under relaxation of normal recruitment rules in PA/SA, Postman / Mailguard and Group-D cadres. The candidates are listed below according to seniority as per the date of receipt of applications.

It is clarified that the above cases have only been approved for recruitment under relaxation rules by the Circle Selection Committee and the said approval does not confer upon the approved candidates any right for immediate absorption as their appointment will be further subject to availability of vacancies as per the extant rules governing the recruitment under relaxation of normal rules.

Their appointment will further be subject to verification of their eligibility which will be verified by the appointing authorities from the original records vis-à-vis the eligibility criteria. Accordingly the approved applicants will be required to produce original certificates especially certificate of educational qualification, date of birth etc which will be verified personally by the appointing authorities regarding their genuineness before appointing them.

PA / SA CADRE

Sl	CO/RO file mark	Name of the applicant	Name of the deceased Employee & post held	Relationship
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Cases under CO's Jurisdiction

01	Staff/16-42/96	Md Montez Ali	Late Mahboob Ali Ex Stg Postman, Guwahati GPO	Son
02	Staff/16-1/97	Sri Bhaskar Boro	Late Mukunda Boro Ex Postman, GHY GPO	Son
03	Staff/16-1/98	Miss Bulu Das	Late Harmohan Das Ex PA, Tambulpur SO	Daughter
04	Staff/16-9/98	Sri Sanjeev Kr Das	Late Chandra Kanta Das Ex PA, Guwahati GPO	Son
05	Staff/16-10/98	Md Nurul Haque	Late Saharuddin Choudhury Ex PA Palashbari SO	Son
06	Staff/16-11/98	Sri Dipak Medhi	Late Kanak ch Medhi Ex Group-D, Guwahati HO	Son

Central Administration Information
केन्द्रीय प्रशासनिक संचालन
07 JAN 2010

Son Guwahati Bench
गुवाहाटी न्यायालय

Attested
Asstt. Director (Technology)
Office of the Chief Postmaster General
Assam Circle, Guwahati 781 001

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07	Staff/16-18/98	Mrs Gitema Devi	Late Daneswar Sarma Ex PA, Nalbari Dn.	Wife
Upper Age of Mrs Gitema Devi has been condoned .				
08	Staff/16-2/99	Sri-Lakshya Bora	Late Krishna Kanta Bora Ex Gr.D, PSD Guwahati	Son
09	Staff/16-5/99	Sri Rabin Ch Das	Late Surendra Nath-IV Ex PA Guwahati GPO	Son

Cases under RO's jurisdiction

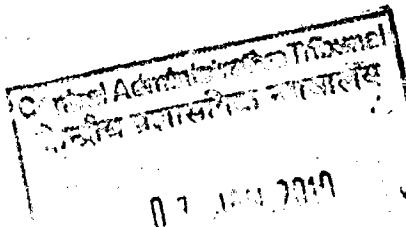
10	Staff/23-28/96/RP	Sri Siddartha Sankar Paul	Late Mrinal Kanti Paul Ex Acc't, o/o SRM Silchar	Son
11	Staff/23-11/97/RP	Sri Pradip Kr Dutta	Late Subrata Kr Dutta Ex MM, SRO Dimapur	Brother
12	Staff/23-16/97/RP	Sri Rajen Koach	Late Momal Ch Koch Ex NG Dhemaji PO	Son
13	Staff/23-18/97/RP	Sri Samarendra Hazarika	Late Lohit Kr Hazarika Ex SPM Margherita SO	Son
14	Staff/23-19/97/RP	Smti Smritikona Das	Late Budhamoy Das Ex PA Badarpur SO	Sister
15	Staff/23-22/97/RP	Sri Chitra Narayan Bharali	Sri Hireswar Bharali Ex SPM Majuli Bongaon SO	Son
16	Staff/23-1/98/RP	Sri Samiran Das	Late Subal Ch Das Ex Mail Peon, Diphu PO	Son
17	Staff/23-9/98/RP	Sri Tanay Bora	Sri Suchen Ch Bora Ex LSG SA, SRO Tinsukia	Son
18	Staff/23-10/98/RP	Sri Dipak Malakar	Late Durga Sankar Malakar Ex PA Tinsukia HO	Son
19	Staff/23-13/98/RP	Miss Sangeeta Das	Late Kamal Ch Das Ex PA Doom Dooma SO	Daughter
20	Staff/23-17/98/RP	Sri Navajyoti Das	Sri Padmeswar Das Ex APM, Diphu HO	Son
21	Staff/23-7/99/RP	Th. Gopen Singh	Late Th Sanatomba Singh Ex MM, SRO Dimapur	Son

POSTMAN / MAILGUARD CADRE

01	Staff/16-27/97	Sri Dibakar Rabha	Late Debas Kanta Rabha Ex SPM, Baladmar SO	Son
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07 JAN 2010
Guwahati Branch
পুলিশ ব্রেচ

Attested
Acting Director (Technician)
Postman Cadre Postmaster General
Assam Circle Guwahati-781 001



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02	Staff/16-28/97	Sri Binod Bordoloi	Late Kusum Ch Bordoloi Ex LSG HRO RMS GHY	Son
03	Staff/16-3/98	Sri Subhash Dey	Late Sunil Ch Dey Ex SG MM HRO GHY	Son
04	Staff/16-26/98	Sri Bhuban Rabha	Late Dinesh Ch Rabha Ex Postman, Rehabari SO	Son
05	Staff/16-27/98	Miss Binita Baishya	Late Kandarpa Baishya Ex SG MM HRO Guwahati	Daughter
06	Staff/16-3/99	Smti Anu Boro	Late Moni Ram Boro Ex SG MM, HRO GHY	Daughter

Cases under RO's jurisdiction:

07	Staff/23-12/97/RP	Sri Simangshu Chutia	late Gana Kanta Chutia Ex MM Simuluguri	Son
08	Staff/23-2/98/RP	Smti Arati Rani Deb	Late Gopal Ch Deb Ex Postman, Tarapur SO	Wife
	Upper Age of Smti Arati Rani Deb has been condoned.			
09	Staff/23-5/98/RP	Sri Babul Ch Das	Late Narayan ch Das Ex MG HRO Silchar	Son
10	Staff/23-6/98/RP	Sri Ajoy Kr Chetia	late Rohini Ch Chetia Ex MM SRO Tinsukia	Son

GROUP - D CADRE

01	Staff/16-88/93	Smti Naremai Bordoloi	Late Babul Ch Bordoloi Ex MM Chaparmukhi SRO	Wife
	Upper Age of Smti Naremai Bordoloi has been condoned..			
02	Staff/16-15/95	Sri Atul Ch Boro	Late Bularam Boro Ex SG MM, GHY RMS	Son
03	Staff/16-39/96	Sri Uttam Ramchary	Sri Lolit Ch Ramchary Ex Postman, Bhawanipur SO	Son
04	Staff/16-21/98	Smti Padumi Das	Late Harihar Das Ex Gr.D, Athgaon SO	Wife
	Upper Age of Smti Padumi Das has been condoned			
05	Staff/16-22/98	Mrs Manju Medhi	Late Kartic Medhi Ex SA (Guwahati RMS)	Wife
	Upper Age of Smti Manju Medhi has been condoned. <i>S A D C O M D a n k h u m p o r</i>			

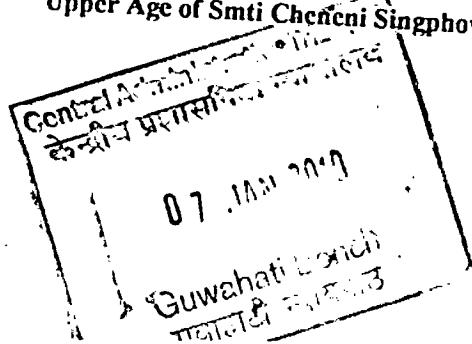
Attested
Asstt. Director (Technology)
Or the Chief Inspector General
Assam Circle, Guwahati - 781 001

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06	Staff/16-29/98	Smti Pratima Talukdar	Late Ramesh Ch Das Ex OS Cash, Rangia SO	Daughter
07	Staff/16-4/99	Sri Kamal Choudhury	Late Putul Choudhury Ex Gr.D, Guwahati GPO	Son

Cases under RO's Jurisdiction :

08	Staff/16-26/95/RP	Miss Gita Deka	Late Joy Ch Deka Ex OS Mails, Darrang Dn	Daughter
09	Staff/23-2/96/RP	Sri Pramesh ch Das	Sri Mantu Das Patni Ex Postman, Karimganj Bazar	Son
10	Staff/23-10/96-RP	Sri Somanta Gum	Late Kaliram Gum Ex Postman, Kamalabari SO	Son
11	Staff/23-12/96/RP	Sri Kandarpa Kr Das	Late Gauranga Ch Das Ex MG, HRO Silchar	Son
12	Staff/23-18/96-RP	Sri Babudhan Dhree	Late Bijoy Kr Dhree Ex OS Cash Silchar HO	Son
13	Staff/23-21/96-RP	Sri Prasanta Sarma	Late Anantanath Sarma Ex Postman, Dibrugarh HO	Son
14	Staff/23-22/96-RP	Miss Ajnabi Sonam	Late Tek Bahadur Sonam Ex Postman, Bindukuri SO	Daughter
15	Staff/23-26/96-RP	Sri Biswajit Basumatary	Late Debaram Basumatary Ex Postman Chapanallia SO	Son
16	Staff/23-2/97-RP	Sri Tilak Ch Bordoloi	late Kiron Bordoloi Ex SPM Kampur SO	Son
Upper Age of Sri Tilak Ch Bordoloi has been condoned				
17	Staff/23-3/97-RP	Sri Jyotish Ch Das	late Jyotirmoy Das Ex MM TMO Badarpur	Son
18	Staff/23-10/97-RP	Smti Simala Basumatary	late Rajkumar Basumatary Ex PA Udaguri PO	Wife
Upper Age of Smti Simala Basumatary has been condoned				
19	Staff/23-12/97-RP	Sri Bijoy Kr Das	Late Nikhil Ch Das Ex SA SRO Dimapur	Son
20	Staff/23-20/97-RP	Sri Pankaj Das	Late Paresh Ch Das Ex Postman, Dibrugarh HO	Son
21	Staff/23-21/97-RP	Sri Monbahadur Chetri	late Bhim Bahadur Chetri Ex Mail peon, Doon Dooma SO	Son
22	Staff/23-4/98-RP	Smti Chenehi Singphow	Late Gopal Singphow Ex Gr.D Margherita SO	Wife
Upper Age of Smti Chenehi Singphow has been condoned				



Attested
Asstt. Supt. of Police, Commissioner General
Police, Guwahati, Assam
Assam Police, Guwahati-781 001

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23	Staff/23-7/98-RP	Miss Bhagya Gogoi	late Jyotish Gogoi Ex MP, Chabua SO	daughter
24	Staff/23-8/98-RP	Sri Babul Ch Panging	late Katiram Panging Ex Gr.D Lilabari Airport SO	Son
25	Staff/23-18/98/RP	Smti Puspa Kumari	late Sri Prasad Kurmi Ex Gr.D, Dibrugarh	Wife
26	Staff/23-4/99-RP	Sri Pradip Garh	late Mangal Garh Ex Gr.D, Tinsukia HO	Son

The following cases were rejected by the CSC :

01	Staff/16-28/98	Sri Arun Kr Brahma	late Kameswar Brahma Ex HSG-II HRO Guwahati	Son
02	Staff/23-1/97 /RP	Mrs Aparna Das	Late Kanailal Das Ex SDIPOs, Jorhat	Wife
03	Staff/16-30/98	Smti Kanchan Hazarika	Late Chandra Kanta Hazarika Ex PA Dispur SO	Wife
04	Staff/16-37/95-RP	Smti Basanti Mahata	Late Badan Mahata Ex Gr.D Karimganj HO	Adopted daughter
—05—	Staff/23-14/98-RP	Sri Suni Borah	Late Ganesh Ch Borah Ex MM Mariami	Son

SCM/City
COPY TO:

1. All Divisional Heads in Assam Circle for information.

2. The Postmaster General, Assam Region, Guwahati. A copy of the list
may be kept in the individual file of the candidates concerned.

3. Concerned Dealing Asstt, CO for keeping a copy of the list to the
Individual file of the candidates concerned.

[I PANGERNUNG SANG]

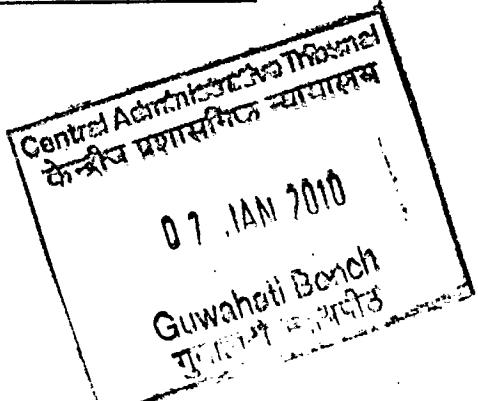
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[I PANGERNUNG SANG]

APMG STAFF
0/0 CPMG GUWAHATI - 1

Asstt. Director (Technology)
O/o the Chief Postmaster General
Assam Circle, Guwahati 781 001

Attested
Jor



DEPARTMENT OF POSTS, INDIA
o/o the Senior Superintendent, RMS 'GH' Dn. Guwahati-1.

To,

The Chief PMG (staff)

Assam Circle, Guwahati-781001.

Asstt. Director (Technician)
O/o the Chief Postmaster Gen.
Assam Circle, Guwahati-781001

Ref. B-2/7/17/ch-V, Dated at Guwahati-1, the 12-07-2000.

Central Administrative Nominal

Sub : List of approved Candidates for absorption

Ex o/o RMS 'GH' Dn. Guwahati-1
Smt. Chasparmukh

01 JUNE, 2010
Guwahati Bench
Ref. CO. Ghy letter No. staff/16-Misc/98 dtd. 30-6-2000.

Ref. CO. Ghy letter No. staff/16-Misc/98 dtd. 30-6-2000.

Staff/16-1/98

A list of approved candidate who are waiting for permanent absorption in respect of different cadres (PA, SA, Postman/MG and Group D) in r/o RMS 'GH' Dn. as per proforma furnished below for favour of kind desposal.

Ex SG North Lakhimpur

PROFORMA

SL No.	Name of the approved Candidates & father's name	Date of approval	Co. File Mark	Name of Cadre
1.	Smt. Mahamaya Rani Dey W/O Late Nitai Charan Dey Ex SG MM Ghy RMS	7-12-93	Staff/16-47/92 APMG (S) Con-1/93 Relax	Group 'D'
2.	Sri Upen ch. Baro S/O Late Debendra Baro Ex SG MM SRO Rangia	-do-	Staff/16-55/92 APMG (S) Con-1/93 Relax	SG, MM, APMG, SRO
3.	Smt. Kamini Bala Nath W/O Late Mati Ram Nath Ex MM HRO Ghy.	-do-	Staff/16-81/93 APMG (S) Con-1/93 Relax	-do-
4.	Smt. Amila Baro W/O Late Atul ch. Baro Ex LSG SA HRO Guwahati	12-12-94	Staff/16-126/94 Staff/16-1/94	-do-
5.	Sri Binod Bordoloi S/O Late Kusum ch. Bordoloi Ex LSG SA HRO, Guwahati	11-11-99	Staff/16-28/97	MG Cadre
6.	Sri Subhash Dey. S/O Late Sunil ch. Dey Ex SG MM HRO, Ghy.	-do-	Staff/16-3/98	-do-
7.	Miss Binita Baishya D/O Late Kandarpa Baishya Ex SG MM HRO, Guwahati	-do-	Staff/16-26/98	-do-

07 JAN 2010

Guwahati Bench
গুৱাহাটী ন্যায়পৌঠ

Attested

Attestation No. 02
Date 07.01.2010
Assam Legislative Assembly

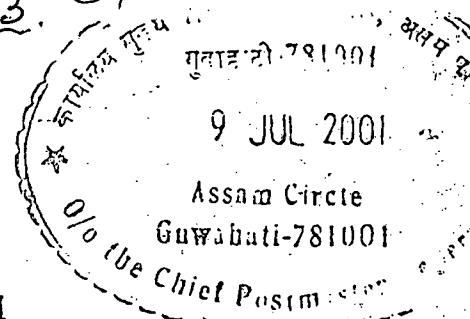
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8.	Smt. Anu Baro D/O Late Moni Ram Baro Ex SG MM HRO Guwahati	11-11-99	Staff/16-3/99	MG Cadre
9.	Smt. Naremai Bardoloi W/O Late Babul Ch. Bardoloi Ex MM SRO, Chaparmukh	-do-	Staff/16-88/99	Group "D"
10.	Sri Atul Ch. Baro S/O Late Bula Ram Baro EX SG MM Ghy RMS	-do-	Staff/16-15/95	-do-
11.	Smt. Manju Medhi W/O Late Kartik Medhi Ex SA SRO North Lakhimpur	-do-	Staff/16-22/98	-do-

PROGRESS

No.	Name of the approved Candidate & Father's name	Date of approval	Co. File No.	Mark	Name of Cadre
1.	Smt. Mahanaya Ranu Dey W/O Late Kishori Dharan Dey SA SRO MM Ghy RMS	7-12-93	Staff/16-847/ 93 APNG (S)	Con-1/93 Rel ax (B.S. SADAP).	Group "D"
2.	Sri Upen Ch. Baro S/C Late Debendra Baro Ex MM SRO Rangia	-do-	RMS APNG (S) Cor-1/93 Relax	Senior Superintendent, RMS APNG (S), Guwahati-1.	
3.	Cmt. Saini Dasa Nath W/O Late Bata Ram Nath, Ex MM HRO Ghy.	-do-	Staff/16-81/ 93 APNG (S)	Con-1/93 Relax	-do-
4.	Smt. Anilis Baro W/O Late Atul Ch. Baro Ex SG MM HRO Guwahati	12-12-94 xxxxxx/xxxxxx/xxxx	Staff/16-126/ 97	Staff/16-1/94	-do-
5.	Smt. Bina Begum W/O Late Muslim Ch. Begum Begum Ex ITC Ranipet	12-11-99	Staff/16-28/ 97	MG Cadre	
6.	Smt. Lumbini Dey, S/O Late Sunil Ch. Dey Ex SG MM HRO Ghy	-do-	Staff/16-3/ 98		
7.	Miss. Minu Dahiya W/O Late Kanchan Dahiya Ex SG MM HRO Guwahati	-do-	Staff/16-46/ 99	-do-	

गुवाहाटी-781001



9 JUL 2001

Assam Circle

Guwahati-781001

No. 24-1/2001-SPB-I
Government of India
Ministry of Communications
Department of Posts
Dak Bhawan, Sansad Marg
New Delhi-110 001

Dated: 14/7/2001

66

To

All Heads of Postal Circles.
All Postmaster General.
General Manager, PLI, Chanakyapuri, New Delhi.
General Manager, Business Development, Malcha Marg, New Delhi
Controller, Foreign Mails Mumbai
Director, Postal Staff College, Ghaziabad, U.P.
All Principals Postal Staff Centres.

Subject: Compassionate Appointment - Recommendation by Committee
limited to availability of vacancy.

Sir,

I am directed to forward herewith a copy of Department of Personnel & Training O.M. No. 14014/18/2000-Extt (D) dated 22.6.2001 for guidance and necessary action.

Yours faithfully,

(S.K.Gupta)

Section Officer (SPB-I)

Attested

Asstt. Director (Technology)
O/o the Chief Postmaster General
Assam Circle, Guwahati 781 001

Affested

Ass'tt. Director (Technology)
O/o the General Postmaster General
Assam Circle, Guwahati-781 001

F.No. 14014/18/2000-Estt. (D)

Government of India
Ministry of Personnel, Public and Pensions
Department of Personnel and Training

NEW DELHI - 110 001

June 22, 2001.

OFFICE MEMORANDUM

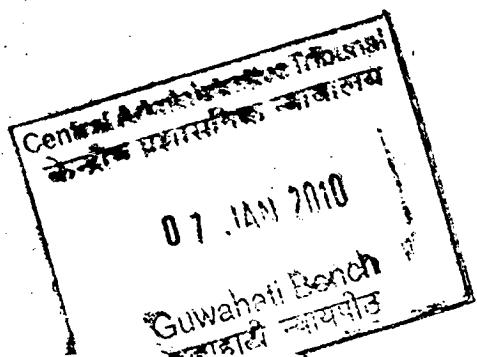
SUBJECT : Compassionate Appointment - Recommendation by the Committee limited to availability of vacancy.

(1/e)
(2-114)

The undersigned is directed to refer to paragraph 7 (f) of the Department of Personnel and Training (DoP&T) Office Memorandum (O.M.) No. 14014/6/94-Estt. (D) dated October 9, 1998 read with O.M. No. 14014/23/99-Estt(D) dated December 3, 1999 on the above subject and to say that the matter has been further examined. Generally it is seen that in view of the 5% ceiling prescribed for compassionate appointment under the extent instructions, there are not enough vacancies to accommodate even requests for compassionate appointment from family members of Government servants belonging to the same Ministry / Department / Office. Consequently, there are no spare vacancies left to accommodate requests from other Ministries / Departments / Offices for such appointment. Therefore, while no useful purpose is being served by taking up the matter with other Ministries / Departments / Offices of Government of India to consider such other cases received by them from other Ministries / Departments / Offices for compassionate appointment, it on the other hand only gives false hope to the applicants as grant of such appointment by other Ministries, etc. cannot be guaranteed. It has, therefore, been decided that in future the Committee prescribed in paragraph 12 of Office Memorandum dated October 9, 1998 for considering a request for appointment on compassionate grounds should take into account the position regarding availability of vacancy for such appointment and it should limit its recommendation to appointment on compassionate grounds only in a really deserving case and only if vacancy meant for appointment on compassionate grounds will be available within a year in the concerned administrative Ministry / Department / office, that too within the ceiling of 5% of vacancies falling under DR quota in any Group 'C' or 'D' post prescribed in this regard in para 7 (b) of Office Memorandum dated October 9, 1998 referred to above.

2. The instructions contained in the Office Memoranda referred to above modified to the extent mentioned above.
3. The above decision may be brought to the notice of all concerned for information, guidance and necessary action.
4. Hindi version will follow.

Sd/-
(K.K. Jha)
Director (Establishment)



2000-14-
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Annexure-4
70-71
8.
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DEPARTMENT OF POSTS:INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL
ASSAM CIRCLE:GUWAHATI-781001

No.Staff/16-Rlg/88/Part

Dated at Guwahati, the 14th Aug,2001

To

All Divisional Heads in Assam Circle.

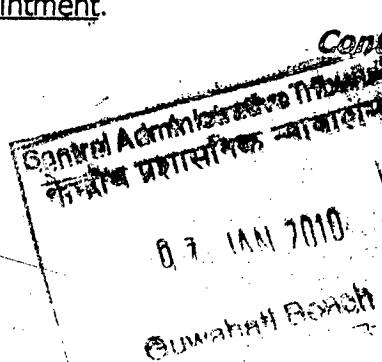
SSAM/GH

Sub:-

Compassionate appointment proposal of candidates approved and waiting-listed.

1. Directorate in consultation with Department of Personnel and Training has already issued instruction for discontinuation of waiting list of candidates approved for compassionate appointment. It was clearly mentioned that the maintenance of waiting list of approved candidates should immediately be discontinued if not already discontinued. In Dte in its letter No.24-1/2001-SPB.I dated 6.7.2001 circulated under this office letter of even number dated 31.7.2001 has directed that in future the committee for considering request for appointment on compassionate ground should take into account the position regarding availability of vacancy for such appointment and it should limit its recommendation for appointment only in a really deserving case against the vacancy meant for appointment on compassionate ground is available within a year and that too within the ceiling of 5% of vacancy falling under direct recruitment quota in any group-C or D posts prescribed in this regard. The practice of circulating names of the deserving applicants to other departments has also been discontinued.
2. In our circle we have got total 27 candidates for PA/SA, 16 candidates for Postman/Mailguard cadre and 47 candidates for Group-D cadre approved between 7.12.93 to 11.11.1999 and they are kept in the waiting list. Since wait-listing of candidates for compassionate appointment has been dispensed with, chance of absorption of these approved candidates in the waiting list against vacancies available within 5% ceiling of direct recruitment quota is remote. This may cause hardship to the approved candidates who have been waiting for quite a long period. In consideration of this aspect Directorate has decided to consider such wait-listed candidates for vacant posts of Gramin Dak Sewak if they are willing and eligible for the post. As per instruction of Dte you are therefore requested to offer GDS vacancies to the dependents of regular employees (group-C or D) who are already approved for appointment on compassionate ground and are still awaiting absorption for want of regular departmental vacancies as on 8.2.2001. Such approved candidates will however be appointed against GDS posts subject to their fulfilling all required conditions of recruitment like educational qualification etc. It will have to be made clear to the approved applicants that with their acceptance of GDS post they would have no further claim for appointment on any special consideration against regular departmental vacancies and that they would have to take their turn as per present departmental policy for GDS, in the matter of their appointment against future departmental vacancies. An undertaking in this regard must be obtained from these candidates before giving any appointment.

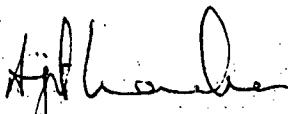
Attested
2000-14-
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ASST. Director (Technician)
O/o the Chief Postmaster General
Assam Circle, Guwahati-781 001



3. The list containing names of all the approved candidates is enclosed division-wise. You may take action to ascertain the willingness and choice of stations, if any, from the approved and wait-listed candidates for consideration of their appointment against vacant GDS post and necessary follow-up action may be taken for the above instructions. However, wherever required action to fill up GDS posts is already in progress that action may continue and these posts may not be offered to wait-listed candidates.

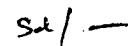
4. Offer of GDS posts to wait-listed candidates will be valid for one year and the scheme will be reviewed after one year. In the meantime, action taken report indicating number of GDS posts offered to wait-listed candidates and particulars of beneficiaries may be reported quarterly to this office beginning with quarter ending 30.9.2001, for onward transmission to Directorate.

Encl:AA

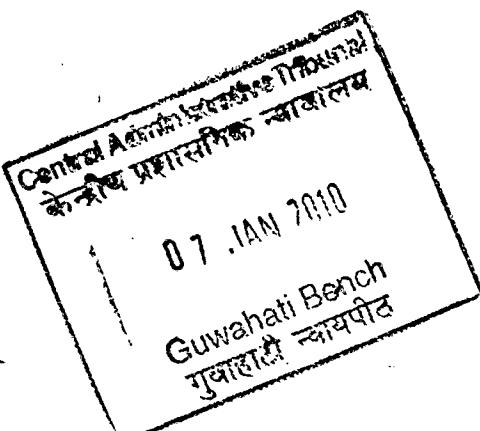

(A.N.D. Kachari)
Chief Postmaster General
Assam Circle, Guwahati-781001

Copy to :-

The Postmaster General, Assam Region, Dibrugarh-786001 for information.


Chief Postmaster General
Assam Region, Guwahati-781001

Attested
/j/
Asst. Director (Technician)
C/o the Chief Postmaster General
Assam Circle, Guwahati-781001

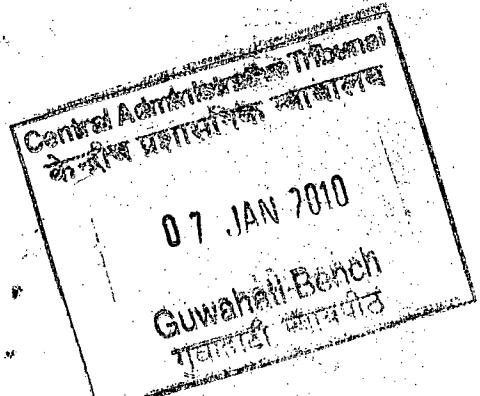


RMS GH Division

1	Sri Diken Deka Son of late Uttam Ch. Deka Ex SGMM, HRO Guwahati	SA cadre	3.2.98
2	Sri Binod Bordoloi Son of late Kusum Ch. Bordoloi, Ex LSG HRO Guwahati	MG cadre	11.11.99
3	Sri Subhash Dey Son of late Sunil Ch. Dey Ex-SG MM, HRO Guwahati	MG cadre	11.11.99
4	Smt. Binita Baishya D/O Late Kandarpa Baishya Ex-SS MM, HRO Guwahati	MG cadre	11.11.99
5	Smt Anu Boro D/o late Maniram Boro Ex SGMM, HRO Guwahati	MG cadre	11.11.99
6	Sri Upen Ch. Boro Son of late Debendra Nath Boro Ex SG MM SRO Rangia	Group-D cadre	7.12.93
7	Smt Kamini Bala Nath W/o late Rati Ram Nath Ex Mail Peon, RMS Guwahati	Group-D	7.12.93
8	Smt Naremai Bordoloi W/o late Babul Ch. Bordoloi Ex MM SRO Chaparmukh	Group-D	11.11.99
9	Smt Amila Boro W/o late Atul Ch. Boro Ex LSGSA, HRO Guwahati	Group-D	12.12.94
10	Sri Atul Ch. Boro Son of late Bularam Boro Ex SGMM, Guwahati RMS	Group-D	11.11.99
11	Smt Manju Medhi W/o late Kartick Medhi Ex SA Guwahati RMS	Group-D	11.11.99

Attested
26/12/2009

Asstt. Director (Technology)
Central Administration Tribunal
Assam Circle, Guwahati 781 001



Annexure - 5.

-28- -73-

Annexure 12

(174)



To

Sr. Supd. Rms. GH Div.

Guwahati - 781001.

Through the HRO (M) Guwahati.

Dated Guwahati the 21/02/02.

Sub- Compassionate appointment under Relaxation of
Narmal rules proposal of candidate approved
and waith listed

Ref :No.B-2/7/17/CH V Dtd 7th Feb' 2002.

Sir,

With refer to your above cited letter I
am willing to work with GDS vacancies if the vacant
post is not in your offices and prefer the following
post offices as my choice of Station.

1. Narayanguri SO
2. Bibhutia SO
3. Raha SO

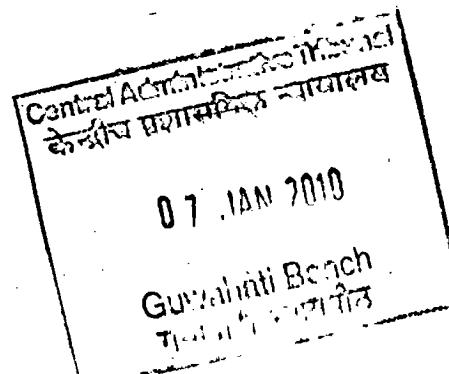
Yours faithfully,

Dt : Gdy - 21-2-2002

✓ Mis. Narzma Bordoloi

Attested

Asst. Director (Techincal)
C/o the Chief Postmaster (General)
Assam Circle, Guwahati-781 001



No. Staff/16-Misc/97 Dated at Guwahati the 6.6.2001.

08.6.01

Consequent upon the orders issued by the Chief Postmaster General, Assam Circle, Guwahati to concentrate appointment and absorption of cases for recruitment under relaxation of normal rules instead of at divisional level issued vide No. Staff/16-Misc/94 dated 3.7.98 and upon the recommendation of the Circle Selection Committee, the Chief PMG, Assam Circle, Guwahati has been pleased to approve absorption of the following applicants who had earlier been approved for appointment under relaxation of normal recruitment rules in PA/SA, Postman/Mailguard and Group 'D' cadre against the vacancies available in the division as shown against each.

Their appointment will however be subject to verification of their eligibility which will be verified by the appointing authorities from the original records vis-a-vis the eligibility criteria. Accordingly the approved applicants will be required to produce original certificates especially certificate of nationality, educational qualification, date of birth etc. which will be verified personally by the appointing authorities regarding genuineness before appointing them.

<u>Cadre</u>	<u>Name of the candidates</u>	<u>Dt. of application.</u>	<u>Dt. of approval.</u>	<u>Division allotted</u>
I. PA/SA (2 posts)	1) Sri Bishnu Malakar S/O Late Mukunda Malakar, (Cachar Dn. (P)) 2) Sri Rafiqul Islam S/O Syed Abdul Kuddus (Goalpara Dn.)	13.8.96 26.8.96	3.10.97 3.10.97	Cachar (P) Dn. Goalpara Dn.
II. Postman/ Mailguard (1 post)	1. Miss Putuli Bhuyan D/O Late Radha Kanta Bhuyan. (Darrang Dn.)	9.1.96	18.10.00 (by the Dte)	Darrang Dn.
III. Group 'D' (3 posts)	1. Smt. Mahamaya Rani Dey W/O Late Nitai Ch. Dey (RMS 'GH' Dn.) 2. Smt. Dipali Devi W/O Late Lambodar Nath, (Darrang Dn.) 3. Sri Mainuddin Ahmed, S/O Late Naskar Ali, (Darrang Dn.)	24.6.92 13.7.92 14.7.92	7.12.93 7.12.93 7.12.93	RMS 'GH' Dn. Darrang Dn. Darrang Dn.

The Divisional Heads should inform the date of their joining to this office.

S. Shyan
(S. Shyan)
A.P.M.G. (Staff)

for Chief Postmaster General,
Assam Circle, Guwahati-781001.

Asstt. Director (Technology)
the Chief Postmaster General
Assam Circle, Guwahati-781001

Copy to :- 1. The Divisional Heads concerned for information & *ff/a*.
2. The RPMG, Dibrugarh for information.
3. Notice Board, C.O., Guwahati.

SSRM/GH

Attested

C

251

22-7-5

JUN 2005

8

DEPARTMENT OF POSTS: INDIA
 OFFICE OF THE CHIEF POSTMASTER GENERAL
 ASSAM CIRCLE: GUWAHATI

No. Staff/16-CSC/2005

Dated at Guwahati the June 2, 2005

8

Sub:- Recruitment of PA, Postman and Group-'D' on compassionate ground under relaxation of normal recruitment rules:

Consequent on the recommendation of the Circle Selection Committee held on 4.5.2005, the Chief PMG, Assam Circle, Guwahati is pleased to approve absorption of the following applicants on compassionate ground under relaxation of normal recruitment rules in PA, Postman and Group-'D' cadre against the vacancies of Direct recruitment quotas for the year 2003 and 2004 and to allot the applicants to the Division shown against each.

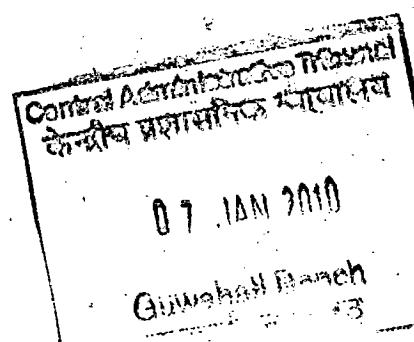
The appointment will however, be subject to verification of the eligibility which will be verified personally by the appointing authorities from the original records Vis-à-vis the eligibility criteria. The appointing authority / Divisional Heads to whom the approved candidates are allotted, will collect the required documents of the candidates from the concerned Divisions.

Cadre	Sl. No.	Name of the candidate	Name of deceased official and relationship with the candidates	Division allotted	Remarks
1	2	3	4	5	6
PA Cadre	1	Shri Bidit Kr. Bora	S/o Late Nagen Ch. Bora, Ex-Group-'D' Sivasagar HO	Sivasagar Dn.	Against one additional direct vacancy in PA cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
	2	Shri Ajit Kumar	S/o Late Dhireswar Kumar, Ex-SG MM, HRO(Mails) Guwahati RMS	Darrang Dn.	Against one additional direct vacancy in PA cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
	3	Miss Rituparna Deka	D/o Late Hiteswar Deka, Ex-SA(BCR), Guwahati RMS	Guwahati(P) Dn.	Against one additional direct vacancy in PA cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
	4	Shri Amit Ch. Das	S/o Late Maram Ch. Das, Ex-Gr. 'D' PSD/Guwahati	Nagaon Dn.	Against one additional direct vacancy in PA cadre approved by the Screening Committee for 2003 & 2004 and allotted to.

Contd.

Approved
JAN

Asstt. Director (Technology)
 & C/o the Chief Postmaster General
 Assam Circle, Guwahati-781 001



2:-

Postman Cadre	1	Shri Parthajit Nath	S/o Late Prabir Kr. Nath, Ex-Gr. 'D' Silchar HO	Cachar Dn.	Against one additional direct vacancy in Postman cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
	2	Mrs. Renu Devi	W/o Late Dipak Kr. Sarma, Ex-SA SRO Rangiya, Guwahati RMS	Guwahati(P) Dn.	Against one additional direct vacancy in Postman cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
Gr. 'D' Cadre	1	Shri Gakul Ch. Roy	S/o Late Jyotish Ch. Roy, Ex-SG MM New Bongaigaon under Guwahati RMS	Goalpara Dn.	Against one additional direct vacancy in Gr. 'D' cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
	2	Smt. Parbati Das	W/o Late Harimohan Das, Ex-Bearer No.II Departmental Canteen, Guwahati RMS	'GH' RMS	Against one additional direct vacancy in Gr. 'D' cadre approved by the Screening Committee for 2003 & 2004 and allotted to.

The Divisional Heads should inform the date of their joining to this office.

The cases of above mentioned candidates were considered by the CSC on the basis of merit of the cases subject to availability of vacancies.

A.P.M.G. (Staff)

O/o Chief Postmaster General
Assam Circle, Guwahati - 781 001

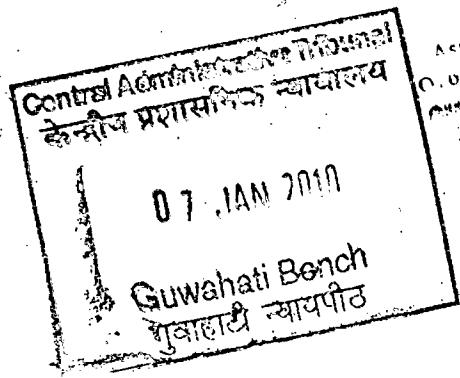
Copy to :-

1. The PMG, Dibrugarh Region, Dibrugarh for information.
2. All SSPOs/SPOs/SSRM/SRM in Assam Circle.
3. The Supdt. PSD/Guwahati.
4. Concerned file.

Attested

Asst. Director (Technology)
O/o Chief Postmaster General
Assam Circle, Guwahati - 781 001

For Chief Postmaster General
Assam Circle, Guwahati - 781 001



28-11-93 - 78-

LIST OF APPROVED CANDIDATES RECOMMENDED BY THE C.S.C.
REC'D. ON 8-11-93 FOR APPOINTMENT UNDER RELAXATION OF NORMAL
RECRUITMENTS RULES IN GROUP 'D' CADRE.

Name of the candidates	Name of deceased/invalid official	File No. CO/Units
(1) Miss Sandhya Rani Bora,	D/O Late Mihiram Bora, Ex-SGMM, Guwahati RMS,	Staff/16-4/91 SSRM/Guahati No. B-2/7/17/S.
(2) Shri Mrinal Kanti Mallick,	S/O Late Manindra Ch. Mallick, Ex-LSG, S.A., RMS/Guahati,	Staff/16-5/91 SSRM/Guahati No. B-2/7/17/M.
(3) Shri Tapan Kr. Saikia,	S/O Late Tankeswar Saikia, Ex-Group 'D' Darrang Division,	Staff/16-8/91 SPosts/Tz-Bx/ Relaxation-1/91.
(4) Shri Chidananda Saikia,	S/O Late Konaram Chutia, Ex-NG Sibsagar Division,	Staff/16-9/91 SPosts/JRT No. B2/Relaxation/VI.
(5) Shri Chandan Chakrabarty,	S/O Late Birendra Chakrabarty, Ex-SGMM, RMS 'S' Division, Silchar,	Staff/16-10/91 SRM/Silchar No. B-7/17/Ch-IV.
(6) Shri Umesh Ch. Bora,	S/O Late Mahesh Ch. Bora, Ex-Mail Peon, Sibsagar Division,	Staff/16-14/91 SPosts/Jorhat B-2/Relaxation/VI.
(7) Shri Bhabiram Boro,	S/O Late Bhogen Boro, Ex-Postman, Rehabari P.O., Guwahati Division,	Staff/16-15/91 SSP/Guahati No. B/A-5/1/91.
(8) Shri Sankar Barkakati,	S/O Late Haren Ch. Barkakati, Ex-Group 'D' Chaygaon, Guwahati Division,	Staff/16-17/91 SSP/Guahati No. B/A-1/7/91.
(9) Smti Sadhana Misra,	W/O Late Upananda Misra, Ex-P.A., Cachar Division,	Staff/16-20/91 SSP/Silchar No. B1/Rectt/Relax/91.
(10) Shri Kandarpa Kr. Seal,	S/O Late Arabinda Seal, Ex-SGMM, Dhubri,	Staff/16-33/92 SSRM/Guahati No. B-2/7/17/Ch III/A.
(11) Smt. Piju Baruah,	W/O Late Samar Kanti Baruah, Ex-S.A., SRO, Shillong,	Staff/16-34/92 SSRM/Guahati No. B-2/7/17/Ch III/(P).
(12) Mrs. Mufida Islam,	W/O Late Nazrul Islam, Ex-UDC, SBCO, Tezpur,	Staff/16-36/92 SP/Tezpur No. Bx/Relaxation-2/91.
(13) Smt. Anjali Prabha Bordoloi,	D/O Late Tapu Ram Bordoloi, Ex-LSG (SA) SRO, Tezpur,	Staff/16-39/92 SSRM/Guahati No. B-2/7/17/AP.
(14) Smt. Sarada Bala Kalita,	W/O Late Bhupan Ch. Kalita, Ex-SGMM, HRO, RMS, Guwahati,	Staff/16-40/92 SSRM/Guahati No. B-2/7/17/B.
(15) Shri Kaushik Ch. Mazumdar,	S/O Late K.K. Mazumdar, Ex-MM, SRO, Agartala,	Staff/16-45/92 SRM/Silchar No. B-9/K.K. Mazumdar.

Central Administration
Assam Legislative Assembly
Guwahati

07. JAN 1994

Guwahati
Assam Legislative Assembly

Attached
OB

Asst. Director (Technician)
O.O. the Hon'ble Postmaster General
Assam Circle, Guwahati 781 001

Name of the candidates Name of deceased/ invalid official File No. CO/Units

(16) Mrs. Jonaki Daimary (Gogoi),	W/C Late Mukul Gogoi Ex-Postman, Nagaon HO	Staff/16-46/92 SPosts/Nagaon No. Bx/Relax/52.
(17) Smt. Mohamaya Rani Dey,	W/O Late Nitu Ch. Dey, Ex-SGMM, HRO, Guwahati,	Staff/16-47/92 SSRM/Guwahati No. B2/7/17/MR.
(18) Smt. Deepali Devi,	W/C Late Lambodar Nath, Ex-P.A., Tezpur,	Staff/16-50/92 SPosts/Tezpur No. Bx/Relaxation-1/92.
(19) Shri Pranab Ashish Das,	S/O Late Uma Prasana Das, Ex-MG, TMC, Katakhali, 'S' Divn.,	Staff/16-52/92 SRM/Silchar No. B-7/17/Ch-III.
(20) Md. Mainuddin Ahmed	S/O Late Naskar ali, Ex-NG, Kharupetia-ghat,	Staff/16-53/92 SPosts/Tezpur No. Bx/Relaxation-2/92.
(21) Shri Jogya Jyoti Bora	S/O Late Bokul Bora, Ex-Mail Peon (C) Packer, Borhajan, Tinsukia,	Staff/16-54/92.
(22) Shri Upen Ch. Boro,	S/O Late Debendra Nath Boro, Ex-SGMR, SRO/Rangia,	Staff/16-55/93 B-3/7/17/UB.
(23) Shri Babin Saikia,	S/O Late Promod Ch. Saikia, Ex-SPM, Bindukuri,	Staff/16-62/92 Bx/Relaxation-4/92.
(24) Shri Jiten Gogoi,	S/O Late Surendra Nath Gogoi, Ex-Postman, Tengakhat,	Staff/16-67/92 DR No. B-1/Relax/ J. Gogoi.
(25) Shri Tapan Baishya,	S/O Late Lakhi Kanta Baishya, Ex-Mail Peon, Dikam,	Staff/16-77/93 B-1/Relax/Rectt/ T. Baishya.
(26) Smt. Kamini Bala Nath,	W/O Late Ratiram Nath, Ex-MM,	Staff/16-81/93 SRRM/Guwahati B-2/7/17/UB.
(27) Mrs. Archana Dutta,	W/O Late Indreswar Dutta, Ex-Group 'D' Jorhat H.O.	Staff/16-84/93 B-2/Relax/VI.
(28) Shri Nalini Prasad Sarma Barooah,	S/O Late Salya Prasad Sarma Barooah Ex-O/S Cash, Mangaldoi,	Staff/16-86/93 Bx/Relaxation-5/93
(29) Shri Bimal Ch. Barman,	S/O Late Nilmadhab Barman, Ex-Driver, Goalpara,	Staff/16-94/93 B/A-88/40.
(30) Shri Gopal Ch. Namasudra,	S/O Late Gopendra Namusudra, Ex-Gr'D' Cachar Division,	Staff/16-100/93 B1/Rectt/Relax/92.
(31) Smt. Gita Das,	W/O Late Niranjan Das, Ex-Gr.'D' Ledo	Staff/16-101/93 TSK B-2/Relax/29
(32) Shri Nirmal Kr. Deb	S/O Late Nirendra Ch. Deb, HSG(II) HRO(M), Guwahati,	Staff/16-102/93 B-2/7/17/N.

Attested
by
Chief Director of Technology
Guwahati-781 001

01 JAN 2010

Central Administrative Officer
Guwahati-781 001

Attested

Asst. Director (Technology)
 O/o the Chief Postmaster General
 Assam Circle, Guwahati-781 001

- : 3 : -

<u>Name of the candidates</u>	<u>Name of deceased/invalid official</u>	<u>File No. CO/Units</u>
(33) Shri Sanjib Sen-gupta,	S/O Late Sukhendu Sengupta, Ex-SPM Badarpur Bazar,	Staff/16-103/93 B1/Rectt/Relax/92.
(34) Smt. Giribala Barman,	W/O Late Nirmal Kr. Barman, Ex-Group 'D' P&T Dispensary, Silchar,	Staff/16-104/93 B1/Rectt/Relax/92.
(35) Shri Jayanta Deb-Nath,	S/O Late Binod Bihari Debnath, Ex-Group 'D' Haflong.	Staff/16-105/93 B1/Rectt/Relax/93.
(36) Smt. Sonmai Konwar	W/O Late Ajit Kr. Konwar, Ex-SGMM, SRO, Mariani,	Staff/16-108/93 B-7/17/Ch-III.

The committee recommends that the approved applicants may be kept in panel for absorbing in the future vacancies as per orders of Dte. letter No. 24-269/87-SPB-I dated 30-7-93 till finally absorbed in regular Group 'D' vacant posts. The respective Divisional Heads may be asked to engage them in leave or stop gap temporary vacancy of Deptl/ED posts till they are allotted by C.O. to units accordingly to vacancy as and when such vacancy occurs with clear understanding this they cannot claim any seniority/pay benefit in future for such short terms engagement, if any.

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

07 JAN 2010

(P. NATH)
 Asstt. Postmaster General (Staff)
 For Chief Postmaster General,
 Assam Circle, Guwahati-781 001

Guwahati Bench
गुवाहाटी न्यायपीठ

No. APMG(S) Confidential-1/93 Relaxation Dtd. at Ghy. the 7-12-93.
 Copy for information and necessary action :

- (1) All Divisional Heads in Assam Circle
 They are requested kindly to keep approved candidates in panel for absorbing in the future vacancies. The approved candidates may be engaged on daily wage basis against leave the units under relaxation vacancy on the clear understanding that they will not claim any seniority/pay etc.
- (2) Sr. PM, Guwahati/Silchar.

For Chief Postmaster General,
 Assam Circle, Guwahati-781 001

DEPARTMENT OF POSTS, INDIA
OFFICE OF THE SR. SUPDT. RMS 'GH' DIVISION
GUWAHATI - 781001

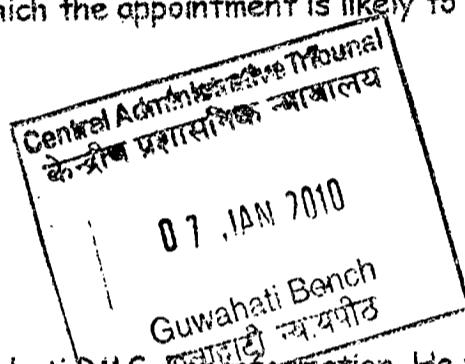
Memo No.B-2/7/17/Ch-V

Dated at Guwahati the 14-06-05

In pursuance of CO Guwahati memo no Staff/16-CSC/2005 dt 2/8-6-2005 Smt Parbati Das W/O Late Harimohan Das Ex Bearer no II Departmental Canteen Guwahati RMS is hereby approved for appointment on compassionate ground under relaxation of normal recruitment rules to Group "D" MM Cadre and allotted to under the appointing unit of ASRM (P) Guwahati RMS subject to satisfying the condition of age and educational qualification prescribed to the cadre of Group "D".

The appointment will however be subject to verification of the eligibility, which will be verified personally by the appointing authority from the original records Vis-à-Vis the eligibility criteria.

The appointment has been granted on relaxation of normal recruitment rules on the understanding that the candidate will take proper care of the members of the family of deceased official failing which the appointment is likely to be revoked.




Senior Superintendent,
RMS 'GH' Dn, Guwahati-1.

Copy to :-

1. The ASRM (P) Guwahati RMS. For information. He will please take necessary action for appointment of the above noted candidate against existing vacancy after observing all pre-appointment formalities under intimation to this office. Written declaration to the effect that the candidate will maintain the family of deceased official should be obtained from the candidate and kept on record.
2. The HRO RMS "GH" Dn, Guwahati For information and necessary action.
3. The Chief PMG (Staff) Assam Circle, Ghy For information w.r.t. the letter cited above.
4. Smt Parvati Das W/O Late Harimohan Das Ex Bearer no II Departmental Canteen, Guwahati RMS (Through HRO(M) Guwahati).

Smt Das is hereby directed to report the ASRM (P) Guwahati RMS within 10 days from the date of receipt of this letter failing which it will be treated that she is not interested to be absorbed in the Department.

5. The Supervisor (Mails) Ghy for information He will please arrange the delivery of the letter to Smt Parvati Das.
- 6-8. The Staff II/ESTY Acctt DVL Office.
- 9-10. O/C & Spare.


Attested


Senior Superintendent,
RMS 'GH' Dn, Guwahati-1.

... Director (Technology)
Assam Circle, Guwahati - 781001

14/7/05

DEPARTMENT OF POSTS, INDIA

Re: the Senior Superintendent, RMS 'GM' Dn. Guwahati-1, Attested.

Asstt. Director (Technology)
O/o the Chief Postmaster General
Assam Circle, Guwahati-781 001

Memo No. A-2/7/17/H-3,
Dated at Guwahati-1, the 21-6-2008.

In pursuance of the Chief postmaster General Assam Circle Guwahati letter No. staff/16-Misc/97 dated 6-6-2001 Smti Mahamaya Rani Dey wife of Late Nitai Ch. Dey Ex MM of RMS 'GM' Dn. Guwahati is hereby approved for appointment in Group 'D' Mail man cadre and allotted to under the SRO Shillong under relaxation of normal rules of recruitment to satisfying the condition of age and educational qualification prescribed to the cadre of group 'D'.

The appointment has been granted in relaxation of normal rules of recruitment on the understanding that the candidate will take proper care of the members of the family of late official, failing which the appointment is likely to be revoked.

(SCM KAMTA).
Senior Superintendent,
RMS 'GM' Dn. Guwahati-1.

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

07 JAN 2010

Copy to :-

1. THE SRO RMS 'GM' Dn. Shillong-783001 for information. He will please take necessary action for appointment of above candidate against existing vacancy after observing all pre appointment formalities under intimation to this office. Written declaration to be effect that the candidate will maintain the family of deceased official should be obtained from the candidate and kept on record. Her appointment will, however be subject to verification of her eligibility which will be verified by the appointing authority from the original records, accordingly. She will be required produce original certificate specially certificate of nationality, educational qualification, date of birth etc. which will be verified personally by the appointing authority regarding their genuineness before her appointment.

2. The HRO RMS 'GM' Dn. Guwahati for information.

3. The Chief Postmaster General (staff) Assam Circle Guwahati for information w.r.t. to CO. Guwahati letter No. staff/16-Misc/97 dated 6-6-2001.

4. Smti Mahamaya Rani Dey w/o Late Nitai Ch. Dey Ex MM (through SRO/ HRO).

5. The SRO RMS 'GM' Dn. New Bongaigaon for information. He is requested to arrange the delivery of the letter to Smti Mahamaya Rani Dey.

6-8. The Staff-II/Est/Asstt. Dvl. office Guwahati.

9-10. OC & 2pare.

Guwahati Bench
केन्द्रीय न्यायालय

DEPARTMENT OF POSTS, INDIA
OFFICE OF THE SR. SUPDT. RMS 'GH' DIVISION
GUWAHATI - 781001

Smt. Sarada Bala Baishya
W/O Late Kamala Kanta Baishya (Ex SGMM)
Vill - Garai (Kheliapara)
P.O. Bhatta Para, Via- Azara, Guwahati.

B-2/17/Ch-V,

Dated at Guwahati-1, the 28th May 2004

Sub:-Compassionate ground appointment under relaxation of normal rules.

In pursuance of CO/GH letter No. Staff/16-CSC/2004 dtd 13-5-2004 it is
noted that you are approved for absorption under relaxation normal rules in group 'D'
in against the Direct Recruitment quota for 2002 allotted to the Division shown below.

The appointing authority to whom you are allotted will collect the required
documents. You are asked to report to the concerned appointing authority for necessary
action.

Re	SL No	Name of the candidate	Name of the deceased official and relationship with the candidate	Division allotted	Remarks
up r	1	Smt. Sarada Bala Baishya	W/O Late Kamala Kanta Baishya Ex, SGMM Guwahati RMS	Ayah Ladies Hostel PTC/ Guwahati	The remaining vacancy of 2002 in Group 'D' cadre along with the Post of Smt Division be diverted to CO/GH

The above case was considered by the CSC on the basis of merit of the case subject
availability of vacancy.

Senior Superintendent,
RMS 'GH' Dn, Guwahati- 1.

y to:-

1. The Director PTC Guwahati for information & n/a.
2. The Chief PMG (Staff) Assam Circle Guwahati for favour of information w.r.t to
CO/GH letter cited above.
3. The SSPoS Guwahati.
4. Concerned file of the candidate
5. OC & Spare.

Attested
[Signature]

Asstt. Director (Technology)
Or the Chief Postmaster General
Assam Circle, Guwahati-781-001

Senior Superintendent,
RMS 'GH' Dn, Guwahati- 1.

Rehd

Central Administrative Tadka
केन्द्रीय प्रशासनिक व्यवस्था

07 JAN 2010

Guwahati Bench
गুৱাহাটী ন্যায়পীঠ

Annexure - 12
DEPARTMENT OF POSTS, INDIA
OFFICE OF THE SR. SUPDT. RMS 'GH' DN.
GUWAHATI - 781 001

Attested
320/08/07
Asstt. Director (Technology)
Circle Chief Postmaster General
Assam Circle, Guwahati-781 001

Memo No B-2/7/17/Ch-V

Dated at Guwahati the 23-10-06

In pursuance of CO Guwahati memo no Staff/16-CSC/2005 dated 11-10-06 the following candidates are hereby approved for appointment on compassionate ground under relaxation of normal recruitment rules to Group "D" Mail Man cadre and allotted to under the appointing unit mentioned against their respective name subject to satisfying the condition of age and educational qualification prescribed to the cadre of Group "D".

<u>Sl. No</u>	<u>Name of the candidates</u>	<u>Appointing Authority</u>
1.	Sri Deep Chatterjee S/O Late Himmel Baran Chatterjee Ex-MM,SRO Rangia	IRM GH 2 nd Sub Dn Rangia
2.	Smt Renu Swargiary W/O Late Hemanta Swargiary Ex-SA,SRO Shillong	SRO Shillong

The appointment will however be subject to verification of the eligibility, which will be verified personally by the appointing authority from the original records Vis-à-Vis the eligibility criteria.

The appointment has been granted on relaxation of normal recruitment rules on the understanding that the candidate will take proper care of the members of the family of deceased official failing which the appointment is likely to be revoked.

01. JAN 2010

Guwahati Bench

Sel/-

Senior Superintendent
RMS GH Dn. Guwahati-1

Copy to:-

1-2. The IRM GH 2nd Sub Dn Rangia/SRO Shillong. He will please take n/a for appointment of the above noted candidate against existing vacancy after observing all pre-appointment formalities under intimation to this office. Written declaration to effect that the candidate will maintain the family of the deceased official should be obtained from the candidate and kept on record.

3. The HRO RMS "GH" Dn Guwahati for information & necessary action.

4. The SRO Rangia for information & n/a.

5. The SRO New Bongaigaon for information. You will please hand over the party copy of Sri Deep Chatterjee under clear receipt.

6. Smt Renu Swargiary,

W/O Late Hemanta Swargiary
Ex-SA,SRO Shillong (Through SRO Shillong

7. Sri Deep Chatterjee

S/O Late Himmel Baran Chatterjee
Ex-MM,SRO Rangia
(Through SRO New Bongaigaon)

Vill :- Bhakarivita

PO & Distt :- Bongaigaon

8. The Chief PMG(Staff), Assam circle Guwahati w.r.t the memo cited above.

9-12. PF of the candidates at Divisional office/Appointing unit.

13-15. The Staff-II/Estt/Accountant Divisional office.

16-17. O/C & Spare.

You are hereby directed to report the
IRM GH 2nd Sub Dn Rangia/SRO Shillong
within 10 days from the date of receipt of this
letter failing which it will be presumed that
you are not interested to be absorbed in the
Department

Senior Superintendent
RMS GH Dn. Guwahati-1

DEPARTMENT OF POSTS

DRAFT OF THE CHIEF POSTMASTER GENERAL : ASSAM CIRCLE: GUWAHATI - 781 001

NONSTAFF / 16 - MISC / 97

dated at Guwahati the 11th November, 1999

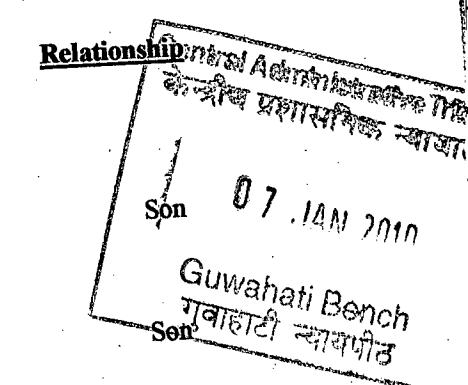
On the recommendations of the Circle Selection Committee, the Chief Postmaster General, Assam Circle, Guwahati has been pleased to approve appointment of the following applicants under relaxation of normal recruitment rules in PA/SA, Postman / Mailguard and Group-D cadres. The candidates are listed below according to seniority as per the date of receipt of applications.

It is clarified that the above cases have only been approved for recruitment under relaxation rules by the Circle Selection Committee and the said approval does not confer upon the approved candidates any right for immediate absorption as their appointment will be further subject to availability of vacancies as per the extant rules governing the recruitment under relaxation of normal rules.

Their appointment will further be subject to verification of their eligibility which will be verified by the appointing authorities from the original records vis-à-vis the eligibility criteria. Accordingly the approved applicants will be required to produce original certificates especially certificate of educational qualification, date of birth etc which will be verified personally by the appointing authorities regarding their genuineness before appointing them.

PA / SA CADRE

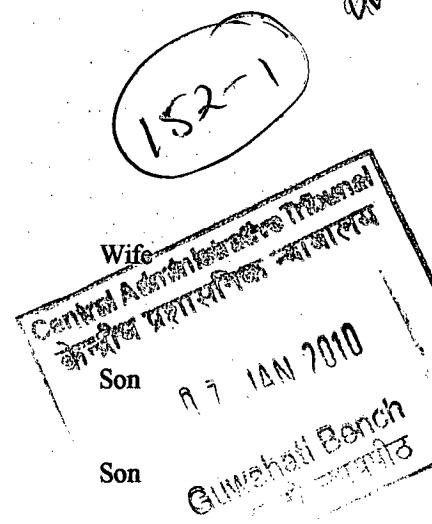
Sl	CO/RO file mark	Name of the applicant	Name of the deceased Employee & post held	Relationship
<u>Cases under CO's Jurisdiction</u>				
✓ 01	Staff/16-42/96	Md Montez Ali	Late Mahboob Ali Ex Stg Postman, Guwahati GPO	
✓ 02	Staff/16-1/97	Sri Bhaskar Boro	Late Mukunda Boro Ex Postman, GHY GPO	
✓ 03	Staff/16-1/98	Miss Bulu Das	Late Harmohan Das Ex PA, Tambulpur SO	Daughter
✓ 04	Staff/16-9/98	Sri Sanjeev Kr Das	Late Chandra Kanta Das Ex PA, Guwahati GPO	Son
✓ 05	Staff/16-10/98	Md Nurul Haque	Late Saharuddin Choudhury Ex PA Palashbari SO	Son
✓ 06	Staff/16-11/98	Sri Dipak Medhi	Late Kanak ch Medhi Ex Group-D, Guwahati HO	Son



Attested
by
Asstt. Director (Technology)

Chief Postmaster General
Assam Circle, Guwahati-781 001

Arrears



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17 Staff/16-18/98 Mrs Gitema Devi Late Daneswar Sarma
Ex PA, Nalbari Dn.

Upper Age of Mrs Gitema Devi has been condoned.

18 Staff/16-2/99 Sri Lakshya Bora Late Krishna Kanta Bora
Ex Gr.D, PSD Guwahati

19 Staff/16-5/99 Sri Rabin Ch Das Late Surendra Nath-IV
Ex PA Guwahati GPO

Wife

Son

Son

Cases under RO's jurisdiction

10 Staff/23-28/96/RP Sri Siddartha Sankar Paul Late Mrinal Kanti Paul
Ex Acctt, o/o SRM Silchar

Son

11 Staff/23-11/97/RP Sri Pradip Kr Dutta Late Subrata Kr Dutta
Ex MM, SRO Dimapur

Brother

12 Staff/23-16/97/RP Sri Rajen Koach Late Monal Ch Koch
Ex NG Dhemaji PO

Son

13 Staff/23-18/97/RP Sri Samarendra Hazarika Late Lohit Kr Hazarika
Ex SPM Margherita SO

Son

14 Staff/23-19/97/RP Smti Smritikona Das Late Budhamoy Das
Ex PA Badarpur SO

Sister

15 Staff/23-22/97/RP Sri Chitra Narayan Bharali Sri Hireswar Bharali
Ex SPM Majuli Bongaon SO

Son

16 Staff/23-1/98/RP Sri Samiran Das Late Subal Ch Das
Ex Mail Peon, Diphu PO

Son

17 Staff/23-9/98/RP Sri Tanay Bora Sri Suchen Ch Bora
Ex LSG SA, SRO Tinsukia

Son

18 Staff/23-10/98/RP Sri Dipak Malakar Late Durga Sankar Malakar
Ex PA Tinsukia HO

Son

19 Staff/23-13/98/RP Miss Sangeeta Das Late Kamal Ch Das
Ex PA Doon Dooma SO

Daughter

20 Staff/23-17/98/RP Sri Navajyoti Das Sri Padmeswar Das
Ex APM, Diphu HO

Son

21 Staff/23-7/99/RP Th. Gopen Singh Late Th Sanatomba Singh
Ex MM, SRO Dimapur

Son

POSTMAN / MAILGUARD CADRE

01 Staff/16-27/97 Sri Dibakar Rabha Late Debas Kanta Rabha
Ex SPM, Baladmar SO

Son

Arrested

Asstt. Director (Techno'gy)
Ordele Chief Postmaster General
Assam Circle, Guwahati-781 001

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01	Staff/16-28/97	Sri Binod Bordoloi	Late Kusum Ch Bordoloi Ex LSG HRO RMS GHY	Son
02	Staff/16-3/98	Sri Subhash Dey	Late Sunil Ch Dey Ex SG MM HRO GHY	Son
03	Staff/16-26/98	Sri Bhuban Rabha	Late Dinesh Ch Rabha Ex Postman, Rehabari SO	Son
04	Staff/16-27/98	Miss Binita Baishya	Late Kandarpa Baishya Ex SG MM HRO Guwahati	Daughter
05	Staff/16-3/99	Smti Anu Boro	Late Moni Ram Boro Ex SG MM, HRO GHY	Daughter
06				

Cases under RO's jurisdiction:

✓ 07	Staff/23-12/97/RP	Sri Simangshu Chutia	late Gana Kanta Chutia Ex MM Simuluguri	Son
✓ 08	Staff/23-2/98/RP	Smti Arati Rani Deb	Late Gopal Ch Deb Ex Postman, Tarapur SO	Wife
✓ 09	Staff/23-5/98/RP	Sri Babul Ch Das	Late Narayan ch Das Ex MG HRO Silchar	Son
✓ 10	Staff/23-6/98/RP	Sri Ajoy Kr Chetia	late Rohini Ch Chetia Ex MM SRO Tinsukia	Son

GROUP - D CADRE

✓ 01	Staff/16-88/93	Smti Naremai Bordoloi	Late Babul Ch Bordoloi Ex MM Chaparmukh SRO	Wife
✓ 02	Staff/16-15/95	Sri Atul Ch Boro	Late Bularam Boro Ex SG MM, GHY RMS	Son
✓ 03	Staff/16-39/96	Sri Uttam Ramchiary	Sri Lolit Ch Ramchiary Ex Postman, Bhawanipur SO	Son
✓ 04	Staff/16-21/98	Smti Padumi Das	Late Harihar Das Ex Gr.D, Athgaon SO	Wife
✓ 05	Staff/16-22/98	Mrs Manju Medhi	Late Kartic Medhi Ex SA Guwahati RMS	Wife

Upper Age of Smti Padumi Das has been condoned

Upper Age of Smti Manju Medhi has been condoned.

Attested
J. G. M.

Asst. Director (Technology)
Ordele & Chief Inspector General
Assam Circle, Guwahati-781001

Staff/16-29/98 Smti Pratima Talukdar Late Ramesh Ch Das Daughter
Ex OS Cash, Rangia SO

Staff/16-4/99 Sri Kamal Choudhury Late Putul Choudhury Son
Ex Gr.D, Guwahati GPO

Cases under RO's Jurisdiction :

✓ 08 Staff/16-26/95/RP Miss Gita Deka Late Joy Ch Deka Daughter
Ex OS Mails, Darrang Dn

✓ 09 Staff/23-2/96/RP Sri Pramesh ch Das Sri Mantu Das Patni Son
Ex Postman, Karimganj Bazar

✓ 10 Staff/23-10/96-RP Sri Somanta Gum Late Kaliram Gum Son
Ex Postman, Kamalabari SO

✓ 11 Staff/23-12/96/RP Sri Kandarpa Kr Das Late Gauranga Ch Das Son
Ex MG, HRO Silchar

✓ 12 Staff/23-18/96-RP Sri Babudhan Dhree Late Bijoy Kr Dhree Son
Ex OS Cash Silchar HO

✓ 13 Staff/23-21/96-RP Sri Prasanta Sarma Late Anantanath Sarma Son
Ex Postman, Dibrugarh HO

✓ 14 Staff/23-22/96-RP Miss Ajnabi Sonam Late Tek Bahadur Sonam Daughter
Ex Postman, Bindukuri SO

✓ 15 Staff/23-26/96-RP Sri Biswajit Basumatary Late Debaram Basumatary Son
Ex Postman Chapanalla SO

✓ 16 Staff/23-2/97-RP Sri Tilak Ch Bordoloi Late Kiron Bordoloi Son
Ex SPM Kampur SO

Upper Age of Sri Tilak Ch Bordoloi has been condoned

✓ 17 Staff/23-3/97-RP Sri Jyotish Ch Das Late Jyotirmoy Das Son
Ex MM TMO Badarpur

✓ 18 Staff/23-10/97-RP Smti Simala Basumatary Late Rajkumar Basumatary Wife
Ex PA Udaguri PO

Upper Age of Smti Simala Basumatary has been condoned

✓ 19 Staff/23-12/97-RP Sri Bijoy Kr Das Late Nikhil Ch Das Son
Ex SA SRO Dimapur

✓ 20 Staff/23-20/97-RP Sri Pankaj Das Late Paresh Ch Das Son
Ex Postman, Dibrugarh HO

✓ 21 Staff/23-21/97-RP Sri Monbahadur Chetri Late Bhim Bahadur Chetri Son
Ex Mail peon, Doon Dooma SO

✓ 22 Staff/23-4/98-RP Smti Cheneni Singphow Late Gopal Singphow Wife
Ex Gr.D Margherita SO

Upper Age of Smti Cheneni Singphow has been condoned

Attested
Asstt. Director (Technology)
To the Chief Postmaster General
Assam Circle, Guwahati - 781 001

Central Administration and Finance
An XMA RTI Act 2005
01 JAN 2010
Guwahati

~~Annexure B~~

152-4

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24	Staff/23-7/98-RP	Miss Bhagya Gogoi	late Jyotish Gogoi Ex MP, Chabua SO	daughter
25	Staff/23-8/98-RP	Sri Babul Ch Panging	late Katiram Panging Ex Gr.D Lilabari Airport SO	Son
26	Staff/23-18/98/RP (231c)	Smti Puspa Kumari Kumari	late Sri Prasad Kurmi Ex Gr.D, Dibrugarh	Wife
	Staff/23-4/99-RP	Sri Pradip Garh	late Mangal Garh Ex Gr.D, Tinsukia HO	

The following cases were rejected by the CSC :

01	Staff/16-28/98	Sri Arun Kr Brahma	late Kameswar Brahma Ex HSG-II HRO Guwahati	Son
02	Staff/23-1/97 /RP	Mrs Aparna Das	Late Kanailal Das Ex SDIPOs, Jorhat	Wife
03	Staff/16-30/98	Smti Kanchan Hazarika	Late Chandra Kanta Hazarika Ex PA, Dispur SO	Wife
04	Staff/16-37/95-RP	Smti Basanti Mahata	Late Badan Mahata Ex Gr.D Karimganj HO	Adopted daughter
05	Staff/23-14/98-RP	Sri Sumi Borah	Late Ganesh Ch Borah Ex MM Mariani	Son

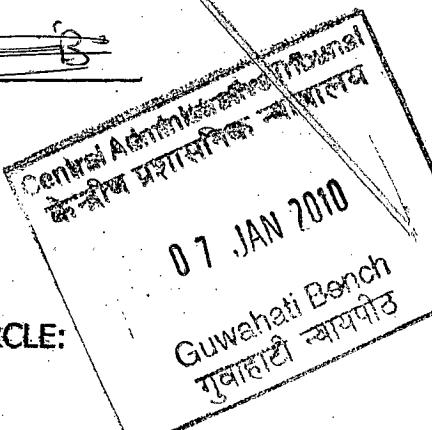
COPY TO :

1. All Divisional Heads in Assam Circle for information.
2. The Postmaster General, Assam Region, Guwahati. A copy of the list may be kept in the individual file of the candidates concerned.
3. Concerned Dealing Asstt, CO for keeping a copy of the list to the Individual file of the candidates concerned.

[I PANGERNUNGSANG]

APMG STAFF
0/0 CPMG, Guwahati[I PANGERNUNGSANG]
APMG STAFF
0/0 CPMG GUWAHATI - 1Attested
SignatureAsstt. Director (Technology)
On the Chief Postmaster General
Assam Circle, Guwahati-781 001

~~Annexure 1st~~



DEPARTMENT OF POSTS
OFFICE OF THE CHIEF POSTMASTER GENERAL:ASSAM CIRCLE:
GUWAHATI-781001.

No.Staff/16-CSC/2002

Dated at Guwahati the 25.2.03

Consequent upon the recommendations of the Circle Selection Committee, the CPMG, Assam Circle, Guwahati is pleased to approve absorption of the following applicants under relaxation of normal recruitment rules in PA/SA cadre, Postman cadre and Group'D' cadre against the vacancies of Direct Recruitment quota for 2001 available in the Division shown against each.

The appointment will however, be subject to verification of the eligibility which will be verified personally by the appointing authorities from the original records vis-a vis the eligibility criteria. The appointing authority/divisional heads to whom the approved candidates are allotted, will collect the required documents of the candidates from the concerned divisions.

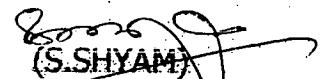
Cadre	Sl. No	Name of candidates	Name of deceased/invalid official and relationship with the candidates	Division allotted
(1)	(2)	(3)	(4)	(5)
PA/SA cadre	1	Smt. Hiramoni Haloi	D/O Late Hara kanta Haloi, Ex. Postman Guwahati GPO	Guwahati (P) Dn.
	2	Sri Babul Boro	S/O Late Rabindra Boro, Ex.SA (BCR) SRO,Rangia under 'GH' RMS Dn.	Goalpara Dn.
	3	Miss Lalita Boro	D/O Late Ajit ch. Boro, Ex. SA (BCR) SRO Rangia under 'GH' RMS Dn.	Guwahati (P) Dn.
Postman Cadre	1	Sri Rituparna Rajkhowa	S/O Late Hiteswar Rajkhowa, PA, Tinsukia	Tinsukia Dn.
Group 'D' Cadre	1	Srf Sukanta Roy	S/O Late Suklal Namasudra , Postman , Cachar Dn	Darrang Dn.
	2	Smt. Ila Harijan	W/O Late Rampiyari Harijan,Gr'D' Tinsukia H.O.	Tinsukia

Attested

Asstt. Director (Technology)
 On the behalf of the Chief Postmaster General
 Assam Circle, Guwahati-781 001

The divisional heads should inform the date of their joining to this office.

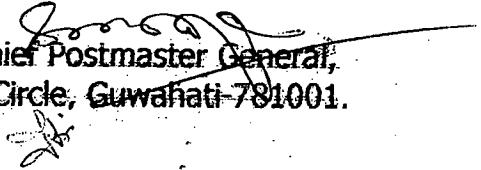
The cases of above mentioned candidates were considered by the CSC alongwith those mentioned in the enclosed list and selection was made on ^{The} basis of merit of the cases subject to availability of vacancies. The names mentioned in the enclosed list could not be considered as there is no other vacancy in any cadre.


(S. SHYAM)
A.P.M.G.(Staff)

For Chief Postmaster General,
Assam Circle, Guwahati-781001.

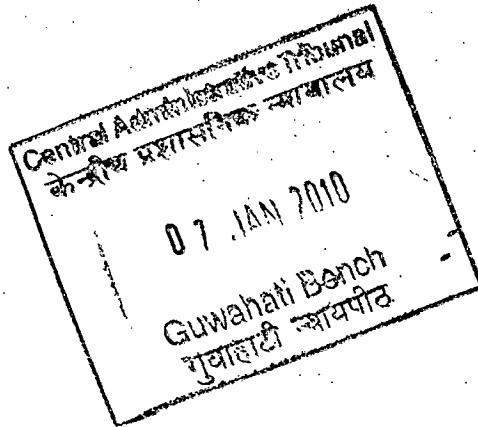
Copy for information and necessary action to :-

- 1 The PMG, Dibrugarh
- 2 All SSPOS/ SRM/ SPOS/ SSRM/ MMS in Assam Circle & Dibrugarh Region.
- 3 Concerned file.


For Chief Postmaster General,
Assam Circle, Guwahati-781001.

Attested

Central Director (Technology)
Post & Telegraph, Assam Circle, Guwahati-781001



Annexure-15

- 38 - 90 - 92
Annexure - D
Central Administrative Training
Guwahati Circle
Guwahati Bench
Guwahati नगरपाली
07 JAN 2010 105
W.S.

DEPARTMENT OF POSTS: INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL
ASSAM CIRCLE: GUWAHATI

No. Staff/16-CSC/2004

Dated at Guwahati the May 13, 2004.

Consequent upon the recommendation of the Circle Selection Committee, the Chief Postmaster General, Assam Circle, Guwahati is pleased to approve absorption of the following applicants under relaxation of normal recruitment rules in PA cadre, Postman cadre and Group 'D' cadre against the vacancies of Direct Recruitment Quota for 2002 allotted to the Divisions shown against each.

The appointment will however, be subject to verification of the eligibility which will be verified personally by the appointing authorities from the original records vis-à-vis the eligibility criteria. The appointing authority/divisional Heads to whom the approved candidates are allotted, will collect the required documents of the candidates from the concerned divisions.

Cadre	Sl No	Name of candidates	Name of deceased official and relationship with the candidates	Division allotted	Remarks
1	2	3	4	5	6
PA Cadre	1	Shri Prava Kt. Konwar	S/o Late Bhadasing Konwar, Ex-Postman Marigaon SO under Nagaon Division	Nagaon Division	Against one direct vacancy in PA cadre approved by the Screening Committee for 2002 and allotted to Nagaon Dn. for compassionate appointment under relaxation of normal rules.
	2	Miss Barnali Das	D/o Late Nagesh Ch. Das, Ex-SPM, Baihata Chariali SO under Guwahati Division	Guwahati Division	Against one direct vacancy in PA cadre approved by the Screening Committee 2002 and allotted to Guwahati(P)Dn. for compassionate appointment under relaxation of normal rules
	3	Md. Abdul Kasim	S/o Late Mokshed Ali, Ex-Group-'D' Baihata SO under Guwahati Division	Guwahati Division	-Do-
Postman Cadre	1	Smt. M. Bora Kakati	W/o Late Biren Kakati, Ex-Tea Maker, Nagaon HPO under Nagaon Division	Nagaon Division	Against one direct vacancy in Postman cadre approved by the Screening Committee for 2002 and allotted to Nagaon Dn. for compassionate appointment under relaxation of normal rules
Group-'D'	1	Smt. Sarada Bala Baishya	W/o Late Kamala Kanta Baishya, Ex-SGMM, Guwahati RMS	Ayah Ladies Hostel PTC/GH.	The remaining vacancy of 2002 in Gr.'D' cadre alongwith the post of Gh. Dn. be diverted to CO/Guwahati

Attested
[Signature]

Asstt. Director (Technical)
O/o the Chief Postmaster General
Assam Circle, Guwahati-781 001

Contd.

- 2 -

The Divisional Heads should inform the date of their joining to this office.

The cases of above mentioned candidates were considered by the CSC on the basis of merit of the cases subject to availability of vacancies.

A.P.M.G. (Staff)
O/o the Chief Postmaster General
Assam Circle, Guwahati - 781 001

Copy to :-

215/2
1. The PMG, Dibrugarh.
2. All SSPOs/SPOs/SSRM/SRM/MMS in Assam Circle.
3. Concerned file.
4. The Director, Pre, G.B.
5. DDO (Mkt), CGB
b. DFO (Tech), CGB

For Chief Postmaster General
Assam Circle, Guwahati - 781 001

Attested
Govt. of Assam (Post & Telecommunications)
Central Administrative Service Institute
Chief Postmaster General
Assam Circle, Guwahati - 781 001



DEPARTMENT OF POSTS: INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL
ASSAM CIRCLE: GUWAHATI

No. Staff/16-CSC/2005

Dated at Guwahati the June 2, 2005

8

Sub:- Recruitment of PA, Postman and Group-'D' on compassionate ground under relaxation of normal recruitment rules.

Consequent on the recommendation of the Circle Selection Committee held on 4.5.2005, the Chief PMG, Assam Circle, Guwahati is pleased to approve absorption of the following applicants on compassionate ground under relaxation of normal recruitment rules in PA, Postman and Group-'D' cadre against the vacancies of Direct recruitment quotas for the year 2003 and 2004 and to allot the applicants to the Division shown against each.

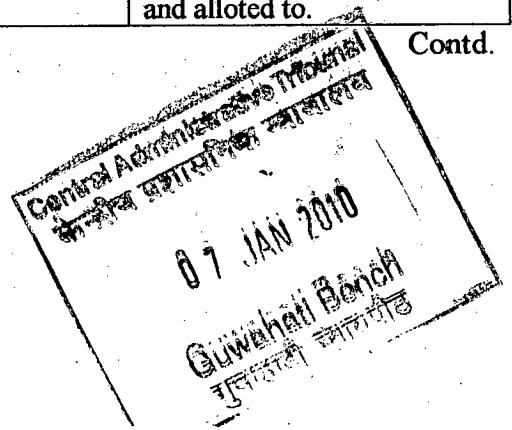
The appointment will however, be subject to verification of the eligibility which will be verified personally by the appointing authorities from the original records Vis-à-vis the eligibility criteria. The appointing authority / Divisional Heads to whom the approved candidates are allotted, will collect the required documents of the candidates from the concerned Divisions.

Cadre	Sl. No.	Name of the candidate	Name of deceased official and relationship with the candidates	Division allotted	Remarks
1	2	3	4	5	6
PA Cadre	1	Shri Bidit Kr. Bora	S/o Late Nagen Ch. Bora, Ex-Group- 'D' Sivasagar HO	Sivasagar Dn.	Against one additional direct vacancy in PA cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
	2	Shri Ajit Kumar	S/o Late Dhireswar Kumar, Ex-SG MM, HRO(Mails) Guwahati RMS	Darrang Dn.	Against one additional direct vacancy in PA cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
	3	Miss Ritutrishna Deka	D/o Late Hiteswar Deka, Ex-SA(BCR), Guwahati RMS	Guwahati(P) Dn.	Against one additional direct vacancy in PA cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
	4	Shri Amit Ch. Das	S/o Late Maram Ch. Das, Ex-Gr. 'D' PSD/Guwahati	Nagaon Dn.	Against one additional direct vacancy in PA cadre approved by the Screening Committee for 2003 & 2004 and allotted to.

Contd.

Attested
J. D.

Asstt. Director (Technology)
O/o the Distt. Officer
Assam Circle, Guwahati 781 001



- 2 :-

Postman Cadre	1	Shri Parthajit Nath	S/o Late Prabir Kr. Nath, Ex-Gr. 'D' Silchar HO	Cachar Dn.	Against one additional direct vacancy in Postman cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
	2	Mrs. Renu Devi	W/o Late Dipak Kr. Sarma, Ex-SA SRO Rangiya, Guwahati RMS	Guwahati(P) Dn.	Against one additional direct vacancy in Postman cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
Gr. 'D' Cadre	1	Shri Gakul Ch. Roy	S/o Late Jyotish Ch. Roy, Ex-SG MM New Bongaigaon under Guwahati RMS	Goalpara Dn.	Against one additional direct vacancy in Gr. 'D' cadre approved by the Screening Committee for 2003 & 2004 and allotted to.
	2	Smt. Parbati Das	W/o Late Harimohan Das, Ex-Bearer No.II Departmental Canteen, Guwahati RMS	'GH' RMS	Against one additional direct vacancy in Gr. 'D' cadre approved by the Screening Committee for 2003 & 2004 and allotted to.

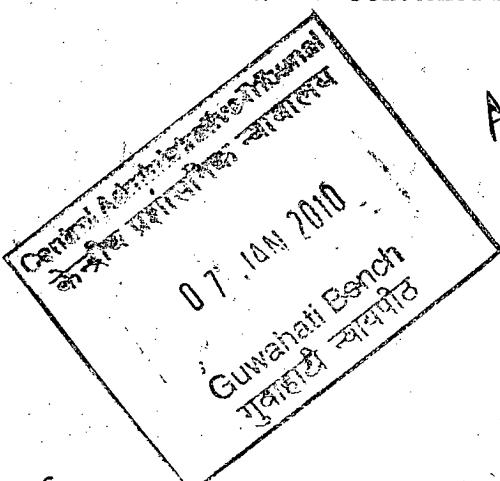
The Divisional Heads should inform the date of their joining to this office.

The cases of above mentioned candidates were considered by the CSC on the basis of merit of the cases subject to availability of vacancies.

b
A.P.M.G. (Staff)
O/o Chief Postmaster General
Assam Circle, Guwahati – 781 001

Copy to :-

1. The PMG, Dibrugarh Region, Dibrugarh for information.
2. All SSPOs/SPOs/SSRM/SRM in Assam Circle.
3. The Supdt. PSD/Guwahati.
4. Concerned file.



Attested
Attested
A.P.M.G. (Staff)
O/o Chief Postmaster General
Assam Circle, Guwahati – 781 001

D
For Chief Postmaster General
Assam Circle, Guwahati – 781 001

DEPARTMENT OF POSTS :: INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL
ASSAM CIRCLE :: GUWAHATI

No. Staff/16-CSC/2005

Dated at Guwahati the Oct 11, 2006

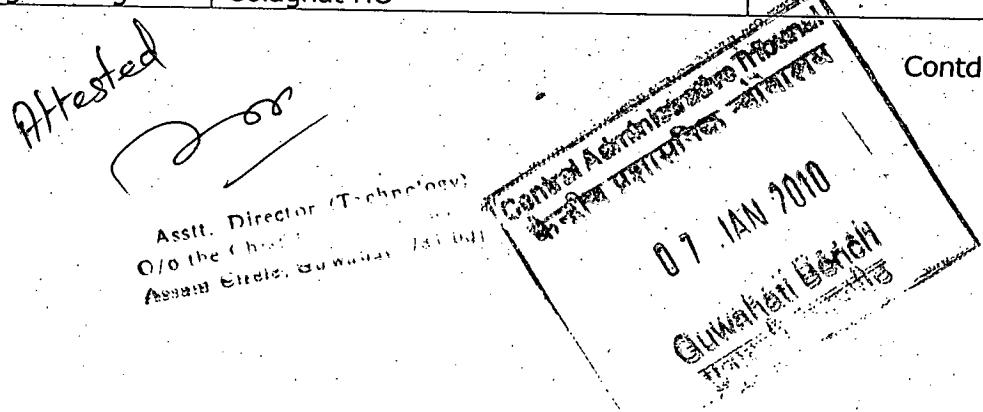
Subject:- Recruitment of PA/SA, Postman/MG and Group 'D' on compassionate ground under relaxation of normal recruitment rules.

Consequent on the recommendation of the Circle Relaxation Committee meeting held on 14.9.2006, the Chief Postmaster General, Assam Circle, Guwahati is pleased to approve absorption of the following applicants on compassionate ground under relaxation of normal recruitment rules in PA/SA, Postman/MG and Group 'D' cadre against the vacancies of Direct recruitment quota for the year 2005 and allotted to the Divisions shown against each.

The appointment will however, be subject to verification of the eligibility which will be verified personally by the appointing authorities from the original records Vis-a-Vis the eligibility criteria. The appointing authority/Divisional Heads to whom the approved candidates are allotted will collect the required documents of the candidates from the concerned Divisions.

Cadre	Sl. No.	Name of the candidate	Name of Deceased official and relationship with candidate	Division allotted
PA/SA	1.	Sri Binod Talukdar	S/o Late Abhi Ram Ralukdar, Ex-PA BCR, Guwahati GPO	Guwahati Division
	2.	Sri Bapan Dey	S/o Late Badal Ch. Dey, Ex-SGMM, TMO Fakiragram RMS 'GH' Dn., Ghy.	Nalbari-Barpeta
	3.	Sri Asit Baran Sarkar	S/o Late Amulya Kr. Sarkar, Ex-SPM, Gauripur SO	Goalpara
	4.	Md. Abdul Halim	Late Wazuddin Ahmed, Gr. D, Nagarbera SO	Guwahati
	5.	Smt. Dipali Bharali	Late Khagen Ch. Bharali, Ex-SPM, Sipajhar SO	Guwahati
	6.	Sri Bijanlal Thakuriya	S/o Late Kunjahari Thakuriya, Ex-Incharge, SBCO, Barpeta HO	Nalbari-Barpeta
Postman/MG	1.	Sri Mukul Deka	S/o Late Kanti Ram Deka, Ex-Night Gaurd, Tangla SO	Darrang
	2.	Sri S. Nagaho Zhimomi	Brother of Late S. Bokato Sema, Ex-SSPOs, Guwahati	Guwahati
	3.	Miss Ahsanara Begum	D/o Late Nurun Nahar Begum, Ex-Postman, Nagaon HO	Nagaon
	4.	Smt. Chenimai Loying Morang	W/o Late Bhadreswar Morang, Ex-PA, Golaghat HO	Sivasagar

Contd.



-: 2 :-

Group-D	1.	Sri Tutumani Das	S/o Late Suren Ch. Das, Ex-SPM, Hajo SO	Guwahati
	2.	Sri Deep Chatterjee	S/o Late Himmel Baran Chatterjee, Ex-MM, SRO, Rangia	Guwahati RMS
	3.	Sri Pradip Barla	S/o Late Israil Barla, Ex-Night Guard, Rangapara SO	Darrang
	4.	Smt. Renu Swargiary	W/o Late Hemanta Swargiary, Ex-SA, SRO, Shillong	Guwahati RMS

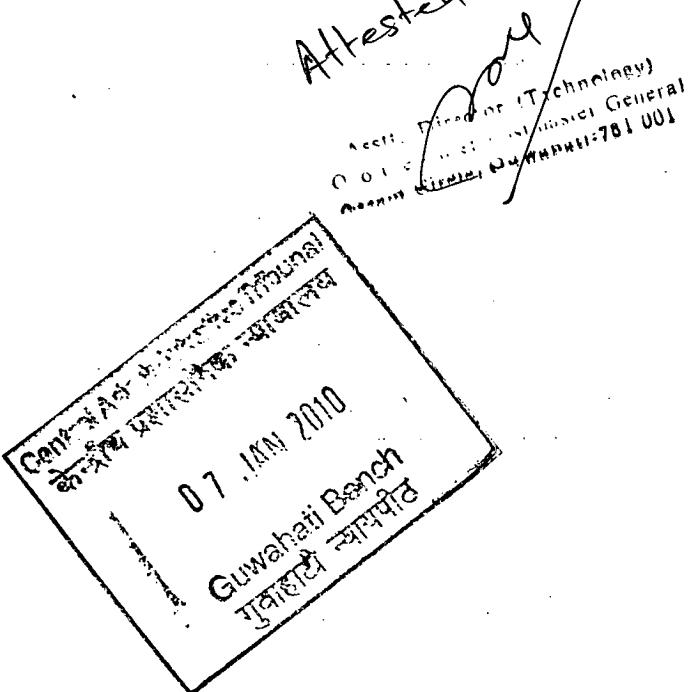
The Divisional Heads should inform the date of their joining to this office.

A. P. M. G. (Staff)
O/o Chief Postmaster General
Assam Circle, Guwahati-781 001

Copy to :-

1. The Postmaster General, Dibrugarh Region, Dibrugarh for information.
2. All SSPOs/SPOs/SSRM/SRM in Assam Circle.
3. Concerned candidates.
4. Concerned files.
5. The Asstt. Director(WLF), Circle Office, Guwahati.

For Chief Postmaster-General
Assam Circle, Guwahati-781 001



Department of Posts::India
Office of the Chief Postmaster General
Assam Circle::Guwahati

No.Staff/16-CSC/2005

Dated at Guwahati the Jan 25, 2007

Subject:- Recruitment of PA/SA, Postman/MG and Group 'D'/Mailman on compassionate ground under relaxation of normal recruitment rules.

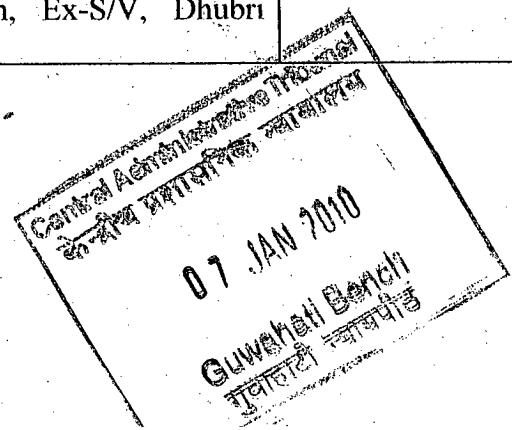
Consequent on the recommendation of Circle Relaxation Committee meeting held on 8.1.2007, the Chief Postmaster General, Assam Circle, Guwahati is pleased to approve absorption of the following applicants on compassionate ground under relaxation of normal recruitment Rules in PA/SA, Postman/MG and Group 'D'/Mailman cadre against the vacancies of Direct recruitment quota for the year 2006 and allotted to the Divisions shown against each.

The appointment will however, be subject to verification of the eligibility which will be verified personally by appointing authorities from the original records Via-a-Vis the eligibility criteria. The appointing authority/Divisional Heads to whom the approved candidates are allotted will collect the required documents of the candidtes from the concerned Divisions.

Cadre	S/No.	Name of the candidate	Name of Deceased official and relationship with the candidates	Division allotted
PA/SA	1	Shri Pankaz Saikia	S/o Late Hemdhar Saikia, Ex-Group-D Divisional Office, Nagaon	Guwahati(P) Division
	2	Shri Bhaskar Kakati	S/o Late Bhabendra Nath Kakati, Ex-SA BCR, Guwahati RMS	Guwahati(P) Guwahati
	3	Miss Madhabi Shyam	D/o Late Dikendra Nath Shyam, Ex-Group-D, Sivasagar HO	Sivasagar Division
	4	Miss Jyotsna Bora	D/o Late Sonaram Bora, Ex-Night Guard, Dergaon SO, Sivasagar Division	Sivasagar Division
Postman/MG	1	Mrs. Kabita Keot Hajarika	W/o Late Lakhikanta Hajarika, Ex-Group-D, Diphu HO	Guwahati Division
	2	Smt. Rita Barman	W/o Late Dilip Kr. Barman, Ex-S/V, Dhubri HO	Goalpara Division

Attested
[Signature]

Asstt. Director (Technology)
O/o the Chief Postmaster General
Assam Circle, Guwahati 781 001



Group 'D'	1	Shri Rupankar Das	S/o Late Hirendra Kr. Das, Ex-PA SBCO, Diphu HO	Guwahati(P) Division
	2	Shri Ajoy Chutia	S/o Late Manik Ch. Chutia, Ex-MM SRO, Tinsukia	Tinsukia Division
	3	Shri Bitupan Saikia	S/o Late Birendra Nath Saikia, Ex-Postman, Furkating SO, Sivasagar Division	Sivasagar Division
	4	Shri Benjamin Hmar	S/o Late Varlien Thang Hmar, Ex-Night Guard, Halfong MDG	Cachar(P) Division
	5	Mrs. Sutapa Das	W/o Late Chandra Sekhar Das, Ex-PA, Dhubri HO	Goalpara Division

The Divisional Heads should inform the date of their joining to this office accordingly.

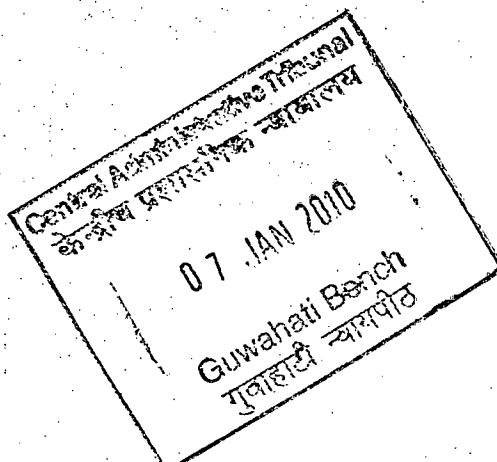
[Signature]
A. P. M. G. (Staff)
O/o the Chief Postmaster General
Assam Circle, Guwahati – 781 001

Copy to :-

1. The Postmaster General, Dibrugarh for information.
2. All SSPOs/SPOs/SSRM/SRM in Assam Circle.
3. Concerned candidates.
4. Concerned files.
5. The Asstt. Director(WLF) Circle Office, Guwahati.

[Signature]
For Chief Postmaster General
Assam Circle, Guwahati – 781 001

Attested
Central Administrative Tribunal
07/01/2010
Guwahati Bench
Guwahati, Assam



Amédée -

5) Attested 13
Asstt. Director (Technician)
Or the (Chief Postmaster General)
Sam Circle, Ouagadougou 00001

DEPARTMENT OF POSTS INDIA
O/O THE SE IOR SUPERINTENDENT RMS 'GH' DN GUWAHATI-781001

To

1. The HRO RMS 'GH' Dn. Guwahati-1.
2. The Supervisor (Mail Sec) RMS 'GH' Dn. Guwahati-1
- 3-4. The SRO Chaparmukh/Tezpur.

NO. B-2/7/17/Ch-V, Dated at Guwahati-1 the 22nd Nov'99.

Sub :- Compassionate appointment under relaxation of normal rules.

Ref :- CO Guwahati letter No. Staff/16-Misc/97 dtd. 11.11.99.

With reference to the CG Guwahati letter No.cited above, it is intimated that the following applicants of the deceased employees of RMS 'GH' Dn have been approved for appointment by the Chief Post Master General, Assam Circle, Guwahati under relaxation of normal recruitment rules in Postman/ Mail Guard and Group 'D' cadres. It is further clarified that the said approval does not confer upon the approved candidates any right for immediate absorption as their appointment will be subject to availability of vacancies as per existing rules governing the recruitment under relaxation of normal rules and also according to seniority as per the date of receipt of the applications.

Postman/ Mailguard cadre Name of the deceased employee and post held. Relationship

1. Sri Binod Bordolai Late Kusum Ch. Son
Bordolai Ex-LSC SA
HRO RMS Guwahati.

2. Sri Subhash Dey Late Sunil Ch. Dey Son
Ex SG MM HRO RMS
Guwahati.

3. Miss Binita Baishya Late Kandarpa Baishya Daughter
EX-SG MM HRO RMS
Guwahati.

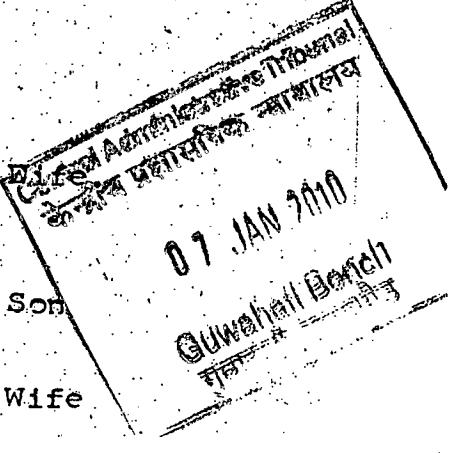
Late Mani Ram Boro
Ex-SG MM HRO RMS
Guwahati.

Group 'D' cadre

1. Smti Naremai Bordolai Late Sabul Ch.
Bordolai, EX MM
SRO Chaparmukh

2. Sri Atul.Ch. Boro. Late Bula Ram Boro.
Ex SG MM HRO Guwahati.

3. Mrs. Manju Medhi Late Kartik Medhi
Ex-SA SRO North



47

contd..2.

-48- -102-

The application of Sri Arun Kr. Brahma of Late Kameswar Brahma Ex HSG II SRO Rangia was rejected by the circle selection committee.

(B.S.SADAP)
SENIOR SUPERINTENDENT
RMS GH' DN GUWAHATI-1

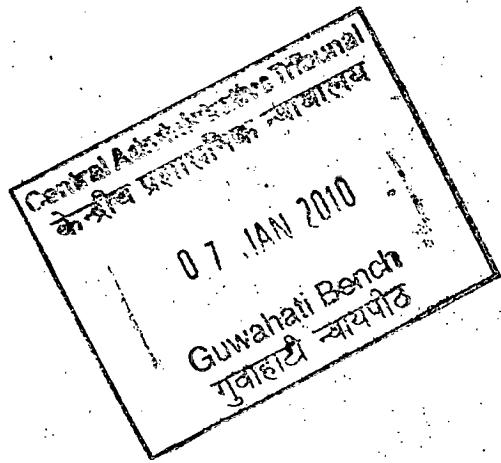
Copy to :-

1 to 8. Applicants concerned.

SENIOR SUPERINTENDENT,
RMS GH' DN GUWAHATI-1

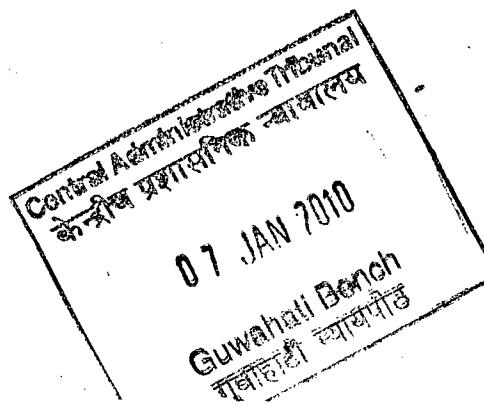
Attested

Asstt. Director (Technology)
O/o the Chief Commissioner (General)
Assam Ghati, Guwahati-781 001

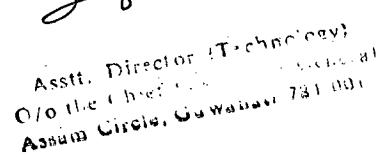


Annexure 'A'

Year	Name of applicant	Date of submission of application	Date/Year of recommendation
1999	1. Smt. Naremai Bordoloi, W/o Late Babul Ch. Bordoloi, Ex-MM, Guwahati RMS	28-5-1993	11-11-1993
	2. Shri Atul Ch. Boro, S/o Late Bula Ram Boro, Ex-SGMM, Guwahati RMS	12-6-1995	11-11-1993
	3. Shri Uttam Ramchiary, S/o Late Lalit Ch. Ramchiary, Ex-Postman, Bhabanipur SO	9-10-1996	11-11-1993
	4. Smt. Padumi Das, W/o Late Harihar Das, Ex-Group-D, Athgaon SO	30-6-1998	11-11-1993
	5. Smt. Manju Medhi, W/o Late Kartik Medhi, Ex-SA, Guwahati RMS	27-7-1998	11-11-1993
	6. Miss Pratima Talukdar, D/o Late ramesh Ch. Das, Ex-O/S, Cash, Rangia SO	10-11-1998	11-11-1993
	7. Kamal Choudhury, S/o Late Putul Choudhury, Ex-Group-D, Guwahati GPO	6-7-1999	11-11-1999
2000	Not approved		
2001	Not approved		
2002	1. Smt. Sarada Bala Baishya, W/o Late Kamala Kantan Baishya, Ex-SG/MM, Guwahati RMS	18-6-2002	2-4-2004
	2. Smt. Ila Harijan, W/o Late Ram Piyari Harijan, Ex-Group-D, Tinsukia HO	19-6-2002	24-1-2003
	3. Shri Sukanta Roy, S/o Late Sukhlal Namasudra, Ex-Postman, Cachar Division	19-6-2002	24-1-2003
2003	Mrs. Parbati Das, W/o Late Harimohan Das, Guwahati RMS	3-11-2003	4-5-2005
2004	Shri Gakul Ch. Roy, S/o Late Jyotish Ch. Roy, Ex-MM, Guwahati RMS	9-1-2004	4-5-2005
2005	1. Shri Tutumoni Das, S/o Late Suren Ch. Das, Ex-SPM, Hajo	30-6-2005	14-9-2006
	2. Shri Pradip Barla, S/o Late Israil Barla, Ex-Night Guard, Darrang Division	22-11-2005	14-9-2006
2006	1. Shri Deep Chatterjee, S/o Late H. B. Chatterjee, Ex-MM, SRO, rangapara	5-6-2006	14-9-2006
	2. Benjamin Hmar, s/o Late V. T. Hmar, Ex-Night Guard, Haflong MDG	21-7-2006	8-1-2006
	3. Smt. Renu Swargiary, W/o Late Hemanta Swargiary, Ex-PA, Guwahati RMS	23-8-2006	14-9-2006
	4. Rupankar Das, S/o Late Harendra Kr. Das, Ex-PA, SBCO, Diphu HO	7-8-2006	8-1-2007
	5. Ajoy Chutia, S/o Late Manik Chutia, Ex-MM, SRO, Tinsukia	18-9-2006	8-1-2007
	6. Bitupan Saikia, S/o Late Birendra Nath Saikia, Ex- Postman, sivasagar Division	16-11-2006	8-1-2007
	7. Mrs. Sutapa Das, W/o Late Chandrashekhar Das, Ex-PA, Dhubri HO	16-8-1986	8-1-2007



Attested


Asstt. Director (T-Check) 
O/o the Chief Commissioner
Assam Circle, Guwahati 781 001